

STATEMENT SHOWING THE DETAILS EX-GRATIA AMOUNT PAID TO THE ASSIGNEES IN YELGOI AND MUNGI VILLAGE OF JHARASANGAM / NYALAKAL MANDAL FOR ACQUISITION OF ASSIGNED LAND FOR NIMZ PROJECT.

Sl.No.	Name of the Village	Name of the Petitioner/Father/Husband name	SY.No.	Extent acquired	Land exgratia paid			Date of physical possession taken	Remarks.
					Amount	Cheque No.	Date		
1	2	3	4	5	6	7	8	9	10
1	Yelgoi	M.Shanker/Narsappa	54/71	4.00	1600000	26460	27.02.2016	29.12.2016 ✓	
2	Yelgoi	Telugu Manemma W/o Narsimulu	97	2.00	650000	26698	03.03.2016	29.12.2016 ✓	
3	Yelgoi	T.Praveen Kumar S/o Narsimulu	100/4/1	4.20	1800000	32761	23.01.2017	28.04.2017 ✓	
4	Yelgoi	Vadde Anjamma W/o Ramulu	54/44	1.00	325000	30743	21.03.2016	29.12.2016 ✓	
5	Yelgoi	Syed Khaleel S/o Yousuf Ali	125/192/1	1.00	325000	30792	21.03.2016		
				1.00	325000	31191	30.03.2016	29.12.2016 ✓	
6	Yelgoi	Talari Sammappa S/o Bichappa	54/94/1	1.20	487500	27336	04.03.2016	29.12.2016 ✓	
7	Yelgoi	Talari Narsamma W/o Sammaiah	97	2.00	650000	26706	03.03.2016	29.12.2016 ✓	
8	Yelgoi	G.Anuradha W/o Raju	54/25/1	2.20	1000000	26434	27.02.2016	29.12.2016 ✓	
9	Yelgoi	G.Sharada W/o Anjaiah	54/25/2	2.20	1000000	26435	27.02.2016	29.12.2016 ✓	
10	Yelgoi	Ashaiah S/o Sammaiah	91/11	0.27	270000	32817	06.10.2016	29.12.2016 ✓	
11	Yelgoi	Kundelu Narsamma W/o Ashappa	72/10	1.00	325000	26393	27.02.2016	29.12.2016 ✓	
12	Yelgoi	Mahaboob Ali S/o Rukmoddin	125/40	1.00	325000	26609	22.02.2016	29.12.2016 ✓	
13	Yelgoi	Khairun Bee W/o Mahaboob Ali	125/154	1.00	325000	27378	04.03.2016	29.12.2016 ✓	

15

1	2	3	4	5	6	7	8	9	10
14	Yelgoi	Yerrolla Anjamma W/o Laxmaiah	103/10	1.35	750000	32871	03.10.2016	29.12.2016	
15	Yelgoi	Tukaram S/o Siddaiah	267	3.38	1580000	26683	03.03.2016	29.12.2016	
16	Yelgoi	T. Raju S/o Ashanna	54/3	1.20	600000	32742	19.01.2016	29.12.2016	
17	Yelgoi	Savithamma W/o Ismalappa	267	2.00	800000	26684	03.03.2016	29.12.2016	
18	Yelgoi	Sathyamma W/o Doulaiah							
19	Yelgoi	Paramma W/o Tukkappa	125/29/A	1.20	487500	30776	21.03.2016	29.12.2016	
20	Yelgoi	Uppari Naga Laxmi W/o Ramulu	125/70	1.20	487500	26904	21.03.2016	29.12.2016	
21	Yelgoi	Bichamma W/o Timmanna	91/2	0.26	260000	26806	03.03.2016	29.12.2016	
22	Yelgoi	Yesurathanm S/o Anjanna	54/73	2.00	650000	26463	27.02.2016	29.12.2016	
23	Yelgoi	Uppari Bujamma W/o Dasharatha	125/61	2.00	650000	26612	27.02.2016	29.12.2016	
24	Yelgoi	Adivappa S/o Lachappa	91/21	0.26	260000	26824	03.03.2016	29.12.2016	
25	Yelgoi	Nadimidoddi Tukamma W/o Balaiah	54/75	1.00	325000	26464	27.02.2016	29.12.2016	
26	Yelgoi	Begari Chennamma W/o Samaiah	72/8	2.00	800000	26391	27.02.2016	29.12.2016	
27	Yelgoi	Manaiiah S/io Bagaiah	125/29	1.20	600000	26597	27.02.2016	29.12.2016	
28	Yelgoi	Doulthabad Tuljamma W/o Tukkappa	54/78/1	1.00	400000	30739	21.03.2016	29.12.2016	
29	Yelgoi	Baikattu Tuljamma W/o Tukkappa	125/64	0.20	162500	29725	15.03.2016	29.12.2016	
30	Yelgoi	Talari Sanjeevulu S/o Bakkaiah							

1	2	3	4	5	6	7	8	9	10
31	Yelgoi	Yadaiah S/o Narsaiah	125/15/2	0.25	203125	30774	21.03.2016	29.12.2016	
32	Yelgoi	Baikattu Siddamma W/o Vittal	56/3/1	2.20	1000000	32015	22.03.2016	29.12.2016	
33	Yelgoi	Talari Siddamma W/o Bichappa							
34	Yelgoi	Gurralla Ettamma W/o Narsimulu	103/5	1.20	600000	32869	03.10.2016	29.12.2016	
35	Yelgoi	Ushamma W/o Narsappa	54/105	5.00	1625000	27339	04.03.2016	29.12.2016	
36	Yelgoi	Vepachettu Narsamma W/o Gundappa	125/45	2.00	800000	26599	27.02.2016	29.12.2016	
37	Yelgoi	Lalappa S/o Pentappa	54/24/2	1.20	487500	26433	27.02.2016	29.12.2016	
38	Yelgoi	Swarupamma W/o Sunderraj	56/1	2.00	800000	32754	20.01.2017	28.04.2017	
39	Yelgoi	Yesappa S/o Balappa	54/38/4	1.10	500000	32750	20.01.2016	29.12.2016	
40	Yelgoi	B.Vijamma W/o Yesaiah	54/118	1.00	325000	32920	26.05.2016	29.12.2016	
41	Yelgoi	Yeshodamma W/o Baikattu Subash	72/13	0.30	243750	26396	27.02.2016	29.12.2016	
42	Yelgoi	Maqsood S/o Rukmoddin	125/37	1.00	325000	27369	04.03.2016	29.12.2016	
43	Yelgoi	N.Anitha W/o Jagjeeven	125	2.00	800000	32755	20.01.2017	28.04.2017	
44	Yelgoi	Yerukala Yellamma W/o Narsimuluu	125/76	2.00	650000	26386	27.02.2016	29.12.2016	
45	Yelgoi	Bhojaiah S/o Kistaiah	125/13	3.00	975000	32889	04.04.2016	29.12.2016	
46	Yelgoi	Uppari Puniyamma W/o Thukaram	54/19	3.00	1200000	26430	27.02.2016	29.12.2016	
47	Yelgoi	Surai Vittal S/o Samaiah	54/20	3.00	1200000	32746	20.01.2017	28.04.2017	

17

1	2	3	4	5	6	7	8	9	10
48	Yelgoi	Vadde Bichanna S/o Ramulu	91/28	0.27	270000	26828	03.03.2016	29.12.2016	
49	Yelgoi	Vadde Nagamma W/o Muchandher	91/12	0.27	270000	26817	03.03.2016	29.12.2016	
50	Yelgoi	Vadde Yellamma W/o Venkanna	91/5	0.26	260000	26811	03.03.2016	29.12.2016	
51	Yelgoi	Saleema Begum W/o Pasha Miya	125/112	1.00	400000	29704	15.03.2016	29.12.2016	
52	Yelgoi	Mariyamma W/o Babu	125/118						
53	Yelgoi	Talari Chandramma W/o Narsappa	100/3	4.24	1495000	26798	03.03.2016	29.12.2016	
54	Yelgoi	Adivappa S/o Lalappa	91/4	0.26	260000	26810	03.03.2016	29.12.2016	
55	Yelgoi	Baikattu Poolamma W/o Tukkappa	125/153	1.20 1.00	600000 400000	27361 32888	04.03.2016 04.04.2016	29.12.2016	
56	Yelgoi	Baikattu Sunanda W/o Manaiah	91/20	0.13	130000	26823	03.03.2016	29.12.2016	
57	Yelgoi	Alige Poolamma W/o Narsappa	54/113	1.00	325000	32917	26.05.2016	29.12.2016	
58	Yelgoi	Anjappa W/o Narsimulu	125/194/2	0.14	113750	31195	30.03.2016	29.12.2016	
59	Yelgoi	Shekamma W/o Pentaiah	72/11	1.00	325000	26394	27.02.2016	29.12.2016	
60	Yelgoi	Begari Sharadamma W/o Bichappa	72/9	2.00	800000	26392	27.02.2016	29.12.2016	
61	Yelgoi	Begari Bichaiah S/o Bagaiah	54/29	5.00	1625000	27331	3/4/2016	29.12.2016	
62	Yelgoi	Mallanna S/o Kistaiah	125/8/E	1.00	325000	26618	27.02.2016	29.12.2016	
63	Yelgoi	P.Anuradha W/o Mohan	54/114	1.10	406250	32918	26.05.2016	29.12.2016	
64	Yelgoi	Bujamma W/o Ashock	267	2.00	800000	26694	03.03.2016	29.12.2016	

1	2	3	4	5	6	7	8	9	10
65	Yelgoi	Rukamma W/o B.Shivaram	72/7	2.00	800000	26390	27.02.2016	29.12.2016	
66	Yelgoi	Rukamma W/o B.Shivaram	125/17	3.00	975000	26607	27.02.2016	29.12.2016	
67	Yelgoi	N.Bharathamma W/o Suresh	125	1.00	400000	32759	20.01.2016	29.12.2016	
68	Yelgoi	Dhannaram Yadamma W/o Ramaiah	97	1.00	325000	26705	03.03.2016	29.12.2016	
69	Yelgoi	Dhannaram Ramulu S/o Papaiah	54/69	4.00	1600000	26459	27.02.2016	29.12.2016	
70	Yelgoi	Laxmaiah S/o Laxmaiah	54/51	5.00	2000000	26446	27.02.2016	29.12.2016	
71	Yelgoi	N.Yesuratham S/o Maneppa							
72	Yelgoi	Vadde Venkamma W/o Anjanna	125/77 125/77	1.00 1.00	325000 325000	29727 31187	15.03.2016 30.03.2016	29.12.2016	
73	Yelgoi	Dhannaram Thippanna S/o Narsimulu	125/194	0.13	105625	31193	30.03.2016	29.12.2016	
74	Yelgoi	Chandamma W/o Nagaiah	54/30	2.20	1000000	29731	11.03.2016	29.12.2016	
75	Yelgoi	Dhannaram Gopal S/o Narsimulu	125/194/1	0.13	105625	31194	03.10.2016	29.12.2016	
76	Yelgoi	Puthli Begum W/o Ahamed Ali	125/151	1.20	487500	27377	04.03.2016	29.12.2016	
77	Yelgoi	Yerrolla Anuradha W/o Narsimulu	103/9/1	1.38	780000	32870	03.03.2016	29.12.2016	
78	Yelgoi	P.Manemma W/o Bakkanna	54/35/1	2.00	650000	30762	21.03.2016	29.12.2016	
79	Yelgoi	Telugu Jayamma W/o Raju	54/111	1.20	487500	27348	04.03.2016	29.12.2016	
80	Yelgoi	Telugu Anjamma W/o Ashanna	54/3A	1.20	6000000	32743	19.01.2017	28.04.2017	
81	Yelgoi	Laxmi W/o Dhasaharth	267	2.00	800000	26689	03.03.2016	29.12.2016	

1	2	3	4	5	6	7	8	9	10
82	Yelgoi	Dashrath S/o Laxmiah	267	1.27	670000	26690	03.03.2016	29.12.2016	
83	Yelgoi	Chandramma W/o Vittal	267	2.00	800000	26686	03.03.2016	29.12.2016	
84	Yelgoi	Bakkamma W/o B.Bakanna	54/108	0.30	243750	27343	04.03.2016	29.12.2016	
85	Yelgoi	Talari Raju S/o Narsappa	97	2.20	812500	26700	03.03.2016	29.12.2016	
86	Yelgoi	Talari Nagesh S/o Narsappa	97	2.20	812500	26701	03.03.2016	29.12.2016	
87	Yelgoi	Yellamma W/o Ismail	54/34	5.00	1625000	26436	27.02.2016	29.12.2016	
88	Yelgoi	Uppari Bakkamma W/o Laxmanna	125/57	2.00	800000	26600	27.02.2016	29.12.2016	
89	Yelgoi	B.Chandraiah S/o Ushaiah	125/34	2.20 0.20	1000000 162500	26886 26895	01.03.2016 01.03.2016	29.12.2016	
90	Yelgoi	Narsappa S/o Balappa	54/70	4.00	1600000	29735	11.03.2016	29.12.2016	
91	Yelgoi	N.Manaiah S/o Keshiah	54/62/1	4.00	1600000	30735	21.03.2016	29.12.2016	
92	Yelgoi	Laxmi W/o Sanganna	54/66	1.00	325000	26457	27.02.2016	29.12.2016	
93	Yelgoi	T.Sanganna S/o Ashanna	125/164	1.00	325000	26746	04.03.2016	29.12.2016	
94	Yelgoi	Mittu Bee W/o Moinddin	125/38/1	2.00	650000	29721	15.03.2016	29.12.2016	
95	Yelgoi	M.Manemma W/o Narsappa	54/82	1.00	400000	29736	11.03.2016	29.12.2016	
96	Yelgoi	Gangamma W/o Pentaiah	54/30/1/1	2.20	1000000	29732	11.03.2016	29.12.2016	
97	Yelgoi	Gopal S/o Manaiah	267	2.00	800000	26685	03.03.2016	29.12.2016	
98	Yelgoi	M.Swaroopamma W/o Dathtuu	125/113 125/31/3	1.00 4.00	400000 1300000	29705 31184	15.03.2016 30.03.2016	29.12.2016	

1	2	3	4	5	6	7	8	9	10
99	Yelgoi	M.Ambika W/o Gopal	54/24	3.00	975000	31172	24.03.2016	29.12.2016	
100	Yelgoi	Maturi Padmamma W/o M.Shanker	54/81	1.00	400000	26461	27.02.2016	29.12.2016	
101	Yelgoi	Yerra Rangamma W/o Ramulu	97	2.00	650000	26697	03.03.2016	29.12.2016	
102	Yelgoi	M.Ashamma W/o Narsimlu	54/116	2.00	800000	27352	04.03.2016	29.12.2016	
103	Yelgoi	M.Bheemaiah S/o Narsappa	54/112	1.00	325000	27349	04.03.2016	29.12.2016	
104	Mungi	Gouni Bagamma W/o Raju	60/48	1.20	487500	30652	15.03.2016	15.12.2016	
105	Mungi	Tara Singh S/o Hatiya Singh	149/9 60/24	1.00 1.00	400000 400000	38 29680	15.03.2016 15.03.2016	15.12.2016	
106	Mungi	Anthanna S/o Sangaiah	60	1.20	487500	31806	22.03.2016	15.12.2016	
107	Mungi	Chinna Rathod Jamini Bai W/o Chinna Rathod Narsingh	60/29	4.23	1830000	29678	15.03.2016	15.12.2016	
108	Mungi	S.Uma W/o Venkatesh	60	1.25	6500000	30710	21.03.2016	15.12.2016	
109	Mungi	Sale Laxmi W/o Srinivas	60/1	1.30	568750	29661	15.03.2016	15.12.2016	
110	Mungi	Sunitha Bai W/o Kashinath	60/U	1.36	617500	18	15.03.2016	15.12.2016	
111	Mungi	Rathode Setti S/o Chethru	60/3/2	5.00	1625000	6	15.03.2016	15.12.2016	
112	Mungi	Rathod Vasuram S/o Rathod Chethru	60/3/1	5.00	2000000	5	15.03.2016	15.12.2016	
113	Mungi	Susheela Bai W/o Shivaji	60	1.37	770000	19	15.03.2016	15.12.2016	
114	Mungi	Kamalamma W/o Shanker	60/EE	1.36	760000	17	15.03.2016	15.12.2016	
115	Mungi	Subash S/o Bashya	151/8/2	1.27	670000	30626	15.03.2016	15.12.2016	

1	2	3	4	5	6	7	8	9	10
116	Mungi	Rukki Bai W/o Jai Singh	60	1.37	625625	30654	15.03.2016	15.12.2016	
117	Mungi	Rathod Chandi Bai W/o Rathod Kishan	60/1/E	2.00	800000	29674	15.03.2016	15.12.2016	
118	Mungi	Reddya Nayak S/o Thopiya Nayak	60	1.36	617500	20	15.03.2016	15.12.2016	
119	Mungi	Rukki Bai W/o Remesh	60	2.01	658125	21	15.03.2016	15.12.2016	
120	Mungi	Shivaram S/o Bashya	151/8/1	1.27	670000	50	15.03.2016	15.12.2016	
121	Mungi	Chandi Bai W/o Hathya Nayak	60/20	2.38	1180000	29676	15.03.2016	15.12.2016	
122	Mungi	Hathaya S/o Badiya	60/16	3.00	1200000	35	15.03.2016	15.12.2016	
123	Mungi	Jadav Rathna Bai W/o Chandru Nayak	60/17	5.00	2000000	11	15.03.2016	15.12.2016	
124	Mungi	Shanker S/o Tholiya	151/2	3.00	975000	47	15.03.2016	15.12.2016	
125	Mungi	Haliya Nayak S/o Chandu Nayak	60/21	3.02	1250000	29677	15.03.2016	15.12.2016	
126	Mungi	Kashinath S/o Chandru Nayak	60/1/U	1.00	325000	29662	15.03.2016	15.12.2016	
127	Mungi	Gurni Bai W/o Tara Singh	60/19	3.00	1200000	29668	15.03.2016	15.12.2016	
128	Mungi	Maroni Bai W/o Chander	60/LU	1.35	609375	33	15.03.2016	15.12.2016	
129	Mungi	Susheela Bai W/o Gopi nath	60/RRU	1.35	750000	31	15.03.2016	15.12.2016	
130	Mungi	Rathod Guri Bai W/o Rathod Vittal	60/14	3.00	1200000	29666	15.03.2016	15.12.2016	
131	Mungi	Lambadi Shivamma Aliyas Suhali Bai W/o Jaya Ram	60/18	3.00	1200000	29669	15.03.2016	15.12.2016	
132	Mungi	Rathod Raj Bai W/o Rathod Surnayak	60/27	2.00	800000	2	15.03.2016	15.12.2016	

1	2	3	4	5	6	7	8	9	10
133	Mungi	Kishan S/o Narsingh	60/28	1.20	600000	3	15.03.2016	15.12.2016	
134	Mungi	Maroni Bai W/o Mohan	60	2.00	650000	29675	15.03.2016	15.12.2016	
135	Mungi	Rathod Sunil S/o Rathod Ramshetti	60	1.35	609375	32876	03.10.2016	15.12.2016	
136	Mungi	Prem Singh S/o Vittal	60/E2	3.00	975000	16	15.03.2016	15.12.2016	
137	Mungi	Lalitha Bai W/o Subash	60/CHA	1.20	600000	29	15.03.2016	15.12.2016	
138	Mungi	Subash S/o Vasuram	60/THA	1.20	600000	46	15.03.2016	15.12.2016	
139	Mungi	Azeemuddin S/o Bandelli	60 60/4/2	0.37	300625	30713	21.03.2016	15.12.2016	
140	Mungi	Malledoddi Susheelamma W/o Narsappa	60	2.19	804375	32765	15.03.2016	28.03.2017	
141	Mungi	M.Gamma W/o Thukappa	149/3	2.2	1000000	41	15.03.2016	15.12.2016	
142	Mungi	Narsaiah S/o Sidramaiah	60/8	1.33	593125	12	15.03.2016	15.12.2016	
143	Mungi	Edigi Vittamma W/o Manik	60	1.2	487500	31807	22.03.2016	15.12.2016	
144	Mungi	Alege Laxmaiah S/o Sidramaiah	60/8/6	1.32	585000	30655	15.03.2016	15.12.2016	
145	Mungi	Gouni Poolamma W/o Narsappa	60/1/46	1.01	333125	14	15.03.2016	15.12.2016	
146	Mungi	Narsaiah S/o Hanmaiah	60	2.20	1000000	31424	23.03.2017	28.03.2017	
147	Mungi	Laxamma W/o Ramaiah	60/GA	1.04	357500	26	15.03.2016	15.12.2016	
148	Mungi	Gunthala Poolamma W/o Lazar	60/K	2.14	763750	24	15.03.2016	15.12.2016	
149	Mungi	Sangeetha W/o Gopal	60/1	2.00	650000	29673	15.03.2016	15.12.2016	

23

1	2	3	4	5	6	7	8	9	10
150	Mungi	Narsamma W/o Manaiah	60	1.39	641875	32766	✓ 27.01.2017	28.03.2017	
151	Mungi	Bichaiah S/o Babaiah	60/23	2.00	650000	29679	15.03.2016	15.12.2016	
152	Mungi	Golla Tygamma W/o Ramulu	60/GGA	1.2	487500	30653	15.03.2016	15.12.2016	
153	Mungi	Susheelamma W/o Vittal	60/1/47	2.00	650000	13	✓ 15.03.2017	28.03.2017	
154	Mungi	Maqbool S/o Moinuddin	60	3.00	975000	32767	✓ 27.01.2017	28.03.2017	
155	Mungi	M.Laxmi W/o Maneppa	60	2.18	796250	32764	✓ 27.01.2017	28.03.2017	
156	Mungi	Gouramma W/o Srihari	60	1.00	400000	23	15.03.2016	15.12.2016	
157	Mungi	Tulasi Ram S/o Tara Singh	60/25 60/19 151	2.00 1.00	800000 400000	37 29670	15.03.2016 15.03.2016	15.12.2016	
158	Mungi	Mohan S/o Tara Singh	60/O	1.37	770000	22	15.03.2016	15.12.2016	
159	Mungi	Radhamma W/o Laxmanna	60/80	2	650000	34	15.03.2016	15.12.2016	
160	Mungi	Malledoddi Sujatha W/o Yesaiah	60/4	1.00	325000	7	15.03.2016	15.12.2016	
161	Mungi	Shaik Gouri bee W/o Shasudulla	60/4 & 60	2.20	812500	32763	✓ 27.01.2017	28.03.2017	

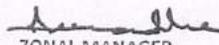

 ZONAL MANAGER,
 TSIC LTD., PATANCHERU.

STATEMENT SHOWING THE DETAILS OF LANDS PROCURED AFTER 03.08.2016 FOR NIMZ PROJECT

Sl.No	Name of the Village	Sy.No.	Patta land	Assigned land	Un-Assigned land	Total	Date of payment	Date of possession taken	Remarks
1	Yelgoi	98/A5/1/A	1.15	0.00	0.00	1.15	08.02.2017	08.02.2017	Doc.No.1121/2017
0		99/A4/1	0.23	0.00	0.00	0.23	08.02.2017	08.02.2017	Doc.No.1121/2017
2	Yelgoi	54/3		1.20	0.00	1.20	19.01.2017	28.04.2017	
3		54/15		2.20	0.00	2.20	19.01.2017	28.04.2017	
4		54/45		2.20	0.00	2.20	19.01.2017	28.04.2017	
5		54/45		2.20	0.00	2.20	19.01.2017	28.04.2017	
6		54/56/AA		1.20	0.00	1.20	20.01.2017	28.04.2017	
7		54/20		3.00	0.00	3.00	20.01.2017	28.04.2017	
8		54/109		1.20	0.00	1.20	20.01.2017	28.04.2017	
9		54		1.30	0.00	1.30	20.01.2017	28.04.2017	
10		54/3/A		1.20	0.00	1.20	20.01.2017	28.04.2017	
11		56/1		2.00	0.00	2.00	20.01.2017	28.04.2017	
12		56/2		2.00	0.00	2.00	20.01.2017	28.04.2017	
13		56/2/2		0.20	0.00	0.20	20.01.2017	28.04.2017	
14		56/2/2		0.20	0.00	0.20	20.01.2017	28.04.2017	
15		91		0.26	0.00	0.26	19.01.2017	28.04.2017	
16		91/24		0.26	0.00	0.26	19.01.2017	28.04.2017	
17		100/4		0.20	0.00	0.20	23.01.2017	28.04.2017	
18		100/4		4.20	0.00	4.20	23.01.2017	28.04.2017	
19		125		2.00	0.00	2.00	20.01.2017	28.04.2017	
20		125		1.00	0.00	1.00	20.01.2017	28.04.2017	
21		125		3.00	0.00	3.00	20.01.2017	28.04.2017	
22		125		2.00	0.00	2.00	20.01.2017	28.04.2017	
		TOTAL	1.38	37.22	0.00	39.20			

Yelgoi — 39.20
 Mungi — 17.36
 Rukunapur — 35.05
Totl. 92.21

1	Mungi	60		2.19	0.00	2.19	27.01.2017	28.03.2017	
2		60		2.20	0.00	2.20	23.03.2017	28.03.2017	
3		60		1.39	0.00	1.39	27.01.2017	28.03.2017	
4		60/1/47		2.00	0.00	2.00	15.03.2017	28.03.2017	
5		60		3.00	0.00	3.00	27.01.2017	28.03.2017	
6		60		2.18	0.00	2.18	28.03.2017	28.03.2017	
7		60/4		2.20	0.00	2.20	27.03.2017	28.03.2017	
		TOTAL		17.36	0.00	17.36			
1	Rukmapur	48		0.07 1/2	0.00	0.07 1/2	27.01.2017	28.03.2017	
2		48		0.07 1/2	0.00	0.07 1/2	27.01.2017	28.03.2017	
3		47		3.00	0.00	3.00	27.01.2017	28.03.2017	
4		47		1.00	0.00	1.00	27.01.2017	28.03.2017	
5		47		2.00	0.00	2.00	27.01.2017	28.03.2017	
6		47		0.15	0.00	0.15	27.01.2017	28.03.2017	
7		47/11		3.09	0.00	3.09	27.01.2017	28.03.2017	
8		48		2.28	0.00	2.28	27.01.2017	28.03.2017	
9		47		3.00	0.00	3.00	27.01.2017	28.03.2017	
10		47/35		2.00	0.00	2.00	27.01.2017	28.03.2017	
11		48/9/1		3.19	0.00	3.19	27.01.2017	28.03.2017	
12		47		1.00	0.00	1.00	27.01.2017	28.03.2017	
13		47/14		2.11	0.00	2.11	27.01.2017	28.03.2017	
14		47/18		2.10	0.00	2.10	27.01.2017	28.03.2017	
15		47/17		1.20	0.00	1.20	27.01.2017	28.03.2017	
16		48		0.25	0.00	0.25	27.01.2017	28.03.2017	
17		47/3		2.00	0.00	2.00	27.01.2017	28.03.2017	
18		48		1.38	0.00	1.38	27.01.2017	28.03.2017	
19		48/3		2.15	0.00	2.15	27.01.2017	28.03.2017	
		TOTAL		35.05	0.00	35.05			
1	Cheelapally	0	0	0.00	0.00	0.00	0.00	0.00	
1	Bardipur	0	0	0.00	0.00	0.00	0.00	0.00	


 ZONAL MANAGER,
 TSIIC LTD., PATANCHERU.

పంచ నామా

మండల రెవెన్యూ గిర్దావరు షుభాసంగి మాదిలా గంపరెడ్డి బిల్లు
సరి చేసి గిర్దావరు పంచ నామా తేది 29-12-2016.

క్రమ సంఖ్య	పంచుల పేరు	అంకె పేరు	వరుసకు కిలా వృత్తి నివాసములు
1	నమ్మి వాది మాది వ్రాణ త్రోవ	68	మూడిగ వ్రావ ఎల్లగాలు.
2	నాలవితల్ తం తిరగి నాప	62	నల్ల 4 4
3	Y. లాలప్ప తం మాదాంబు	33	మూడిగ 4 4

== x ==

మేము మునిరము పంచులము మాదిల రెవెన్యూ గిర్దావరు షుభాసంగి సరల పిలుపు మేరకు (సమపంచులము) కార్యాలయం ఎల్లగాలు వద్దకు చేరుకొని అక్కడ నుండి మాదిల రెవెన్యూ గిర్దావరు షుభాసంగి VRO ఎల్లగాలు మరియు జానల్ మేనేజరు T.S.I.C. Lttd., పటాన్ చెట్టు అధికారులతో కలసి ఎల్లగాలు (సమ) నివాసములను సంబంధం 54, 125, 267, 97, 91, 100, 56, 72, 48 ల లాగుల అసైన్డ్ భూములను పరిశీలించి అట్ల భూములను ఇది వరకే ఉత్పాదక లేం అధికారులు చే (డిప్యూటీ డిప్యూటీ అధికారులు) విచారణ చేయించి District Level Land Procurement Committee చే నిర్ణయించబడిన రేటు ప్రకారం భూములకు అసైన్డ్ పత్రాధారులకు చెల్లించినారు. అట్ల అసైన్డ్ భూములను అహా జిల్లా షుభాసంగి కార్యాలయం కట్టిన సం. 2017/2013 తేది - 02-2016 తో జాన (Resumption order) జారీ చేసినారు. అట్ల కట్టిన ప్రకారం మండల రెవెన్యూ గిర్దావరు షుభాసంగి సరల కేరళి సవ చూకు బడిన సర్వే సంబంధం, విస్తీర్ణం వాటి ఎదురు స్రావించి యున్న అసైన్డ్ భూముల లక్ష్యాధారులను అడ్డు భూములను మా యెదురు ప్రభుత్వ స్వాధీనం చేసుకున్నా రు. అట్ల స్వాధీనం చేసుకున్న భూములను అరగి మా యెదురు జానల్ మేనేజరు (Z.M) T.S.I.C. Lttd., పటాన్ చెట్టు సరికి స్వాధీనం చేసినారు. అట్ల భూములకు ఇది వరకే ఉత్పాదక లేం అధికారులకు విచారణ పత్రం బుకెంట్ కి రూ॥ 4,00,000/- అక్షరాల నాలుగు లక్షల రూ॥ 25,000/- అక్షరాల మూడు లక్షల రూ॥ అయిదు వేల మాత్రమే సాగిల్ కేరళి అసైన్డ్ భూములకు చెల్లించినారు.

ప్రస్తుతము అట్ల అసైన్డ్ భూములను తొడిగి పత్రం ప్రకారం మా యెదురు మండల రెవెన్యూ గిర్దావరు షుభాసంగి సరల అహా జిల్లా షుభాసంగి (Resumption order) నను సరిచే

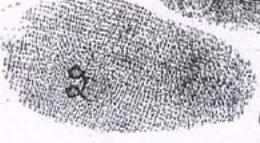
త్రీ భుజ్య స్తోధనం చేయకొని, అరసి జానల్ మేనేజరు, 11.11.16, Lt. పట్నం చెట్టు నాకికి మా యెదుట భూములను సోజివీస్ పరిచినాడు.

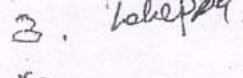
స్టాఫ్ ను పరిచిన అస్సైన్డ్ భూముల కివరములు ఇందు వెంట బిల్ పరిచినాడు. వెబ్ ల్యం సర్వే నంబర్ (09) వెబ్ ల్యం లబ్ధి దాకులు (452) వెబ్ ల్యం అస్సైన్డ్ భూములకు స్టేట్స్ (698.00) ఏకరములు మా యెదుట స్తోధనం చేసినది నిజము. ఇట్లవంప నామా మోక్షాద్మే సిద్ధియించి, తలగులా చుదికి విసి రుంకనావని సరి యైనది సక్రమం అతడం చేసినది నిజము

- సాక్షులు.
1. కేశవ
 2. నారాయణ
 3. వెంకటేశ్వర
 4. విజయ

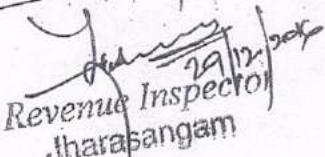
పంచుల సంతకాలు

1.  M. Manappa

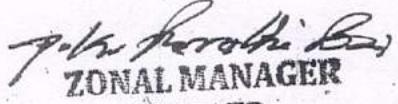
2.  Golla Vittal

3.  Lakshma

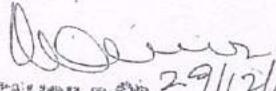
Co-act by me.


 Revenue Inspector
 Jharasangam

జా. నీ. పా. వ. వ.


ZONAL MANAGER
 TSIC LTD.
 Zonal Office, Patancheru, Medak Dist

Attested


TAHSILDAR 29/12/16
 Jharasangam Mandal,
 Jhansaband, Telangana State

ఎల్ఎంఐ సైమము కృతాసంగం మాండలము తేదీ 12-2016

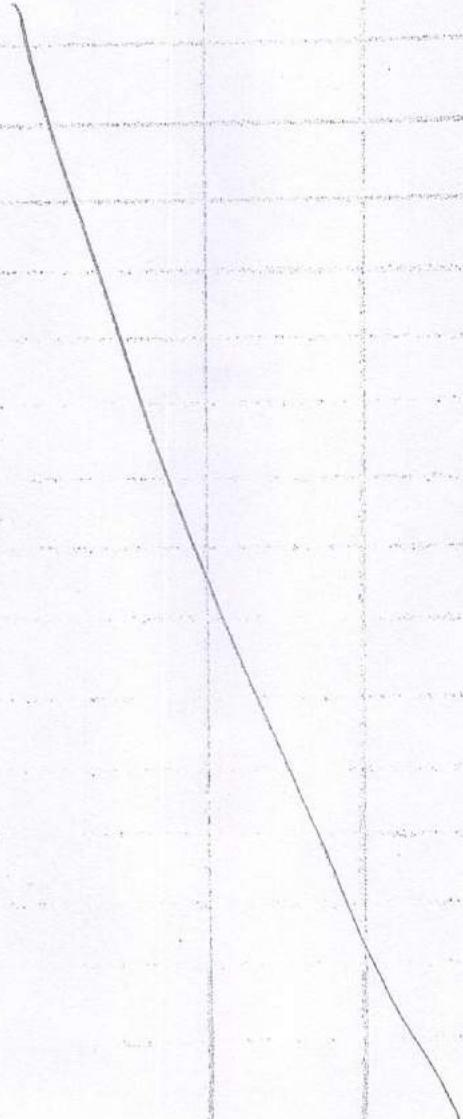
కోజున మీదల వెస్ట్రా కృతావతు సాదు, జానల్ మనే బిరు TSI 12-11
 ఫటన్ చెట్టూ సరిక స్వాధీనే పుచ్చిన లావుల భూముల వివరములు.

(48)

క్రమ సంఖ్య	ద్ర భూమి స్వాధీనం చేసు కున్న అసెస్ నాకు వేక/అంకె భర్తీ అకు	సర్వే సంఖ్య	విస్తీర్ణము	తయార్ కిల్లార్ కృతాసంగం సరి Resumption Order సంఖ్య మరియు తేదీ.
1	2	3	4	5
1	K. నాగ మ్మలం మూలాయ్	267	3-00	Tahsildar, Thavazugamu Proc.No, B/783/2013 dt -02-2016.
2	K. లక్ష్మకొర్రాం సిద్దయ్య	267	3-38	-do-
3	P. సరిక మ్మలం ఇ సొలయ్య	267	2-00	-do-
4	మాటూ ర్ కో పిలం మూలాయ్	267	2-00	-do-
5	G. చంద్ర మ్మలం వివల్	267	2-00	-do-
6	P. మల మ్మలం గంగయ్య	267	1-20	-do-
7	P. లక్ష్మి లం యాదయ్య	267	1-20	-do-
8	P. లక్ష్మి లం చిశర్ ల్	267	2-00	-do-
9	P. చిశర్ ల్ లం లక్ష్మయ్య	267	1-27	-do-
10	P. గంగయ్య లం లక్ష్మయ్య	267	1-26	-do-
11	P. మొల ద్దయ్య లం లక్ష్మయ్య	267	1-27	-do-
12	P. కిర మ్మలం మొల ద్దయ్య	267	2-00	-do-
13	Y. బుబ్బి మ్మలం అశక్	267	2-00	-do-
14	చిచ్చె లం బిన్న లం సంగద్దయ్య	267	2-00	-do-
15	మూలూరి మూల స్మితి న్దయ్య	267	1-00	-do-
			29-38	

(AA)

1	2	3	4	5
16	విద్య రంగప్రయోగ రాములు	97	2-00 ✓	-do-
17	ఆలారి మోడ్రుప్రయోగ నర్సిములు	97	2-00	-do-
18	ఆలారి శ్రీనివాసోం బాలప్ర	97	2-00	-do-
19	ఆలారి రాజోం నర్సిములు	97	2-20 ✓	-do-
20	ఆలారి నాగప్రయోగ నర్సిములు	97	2-20 ✓	-do-
21	D. ఆంజన్ముం నర్సిములు	97	0-13 ✓	-do-
22	D. నోపాల్ముం నర్సిములు	97	0-13 ✓	-do-
23	D. అంజన్ముం నర్సిములు	97	0-14	-do-
24	D. యాదప్రయోగ రాములు	97	1-00 ✓	-do-
25	ఆలారి నర్సిప్రయోగ సమ్మయ్య	97	2-00	-do-
26	ఆలారి లలితప్రయోగ విఠల్	97	2-00 ✓	-do-
27	K. వాద్దిముం అశోక్	97	2-00 ✓	-do-
28	ఆలారి లలితప్రయోగ కిష్టయ్య	97	1-20 ✓	-do-
29	ఆలారి వేదన్ముం రాములు	97	1-20 ✓	-do-
30	అసియాం M.d. ఫోటో	97	2-00 ✓	-do-
31	M.d. ఫోటోలం అయ్య	97	2-00 ✓	-do-
32	M.d. ఉన్నాన్ముం ఫోటో	97	1-00 ✓	-do-
			27-00	Tallent



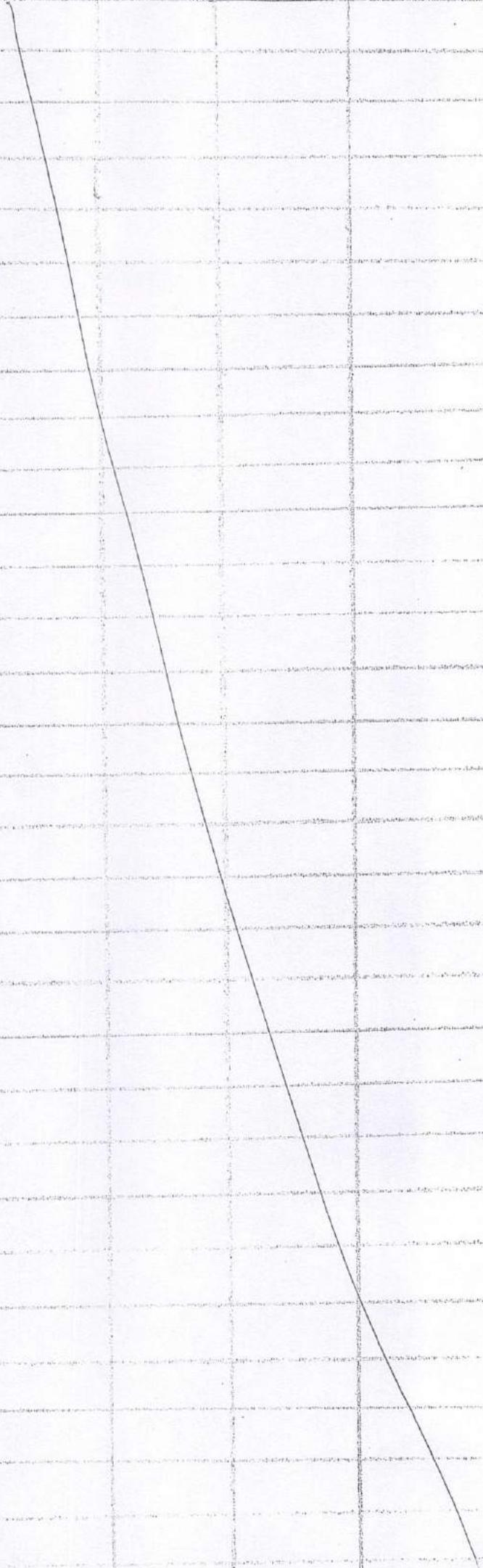
1	2	30	3	4	5
33	ఇ న్యాయలక్షణం లక్ష్యం	911	0-28	-do-	
34	ఇచ్చుముటం ఆమ్లము	9112	0-26	-do-	
35	Y. లాజికల్ గా ధౌర్వ్యము	91131	0-09	-do-	
36	Y. ప్రభాతర్ గా ధౌర్వ్యము	91132	0-09	-do-	
37	Y. అనిలక్షణం ధౌర్వ్యము	91133	0-08	-do-	
38	S. అధివృత్తం లాలపు	9114	0-26	-do-	
39	వల్లముటం అంతెన్న	9115	0-26	-do-	
40	శ్రీనివాసం కుకలము	9116	0-17	-do-	
41	స్వకూపం రమణ	91161	0-09	-do-	
42	అశక్తి గా మూలము	9117	0-27	-do-	
43	కుకలముటం దళం	91110	0-27	-do-	
44	నాగముటం మచ్చెంబర్	91112	0-27	-do-	
45	సంగన్నం బసపు	91113	0-27	-do-	
46	నర్మయ్యం ఇన్వలయ్యం	91114	0-27	-do-	
47	నర్మయ్యం బాగయ్యం	91115	0-27	-do-	
48	సునేలముటం మూలము	91116	0-27	-do-	
49	రాములం లాలపు	91119	0-26	-do-	
50	విసయ్యం లచ్చపు	91120	0-13	-do-	
51	సునందం మూలము	911201	0-13	-do-	
52	అధివృత్తం లచ్చపు	91121	0-26	-do-	
53	అంజయ్యం బాలయ్యం	91122	0-13	-do-	
54	వీర్యం బాలయ్యం	911221	0-13	-do-	
55	అనందం సమ్మయ్యం	91123	0-13	-do-	
56	విసయ్యం సమ్మయ్యం	911231	0-13	-do-	
57	విసయ్యం వల్లపు	91126	0-26	-do-	
58	అధివృత్తం దీపపు	91127	0-26	-do-	
59	ఇచ్చున్నం రాములు	91128	0-27	-do-	
60	రాములం పాదయ్యం	91130	0-27	-do-	
61	రత్నముటం నాగపు	91131	0-27	-do-	
62	నాగముటం కేవలయ్యం	91132	0-27	-do-	

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~~15-3~~ ✓

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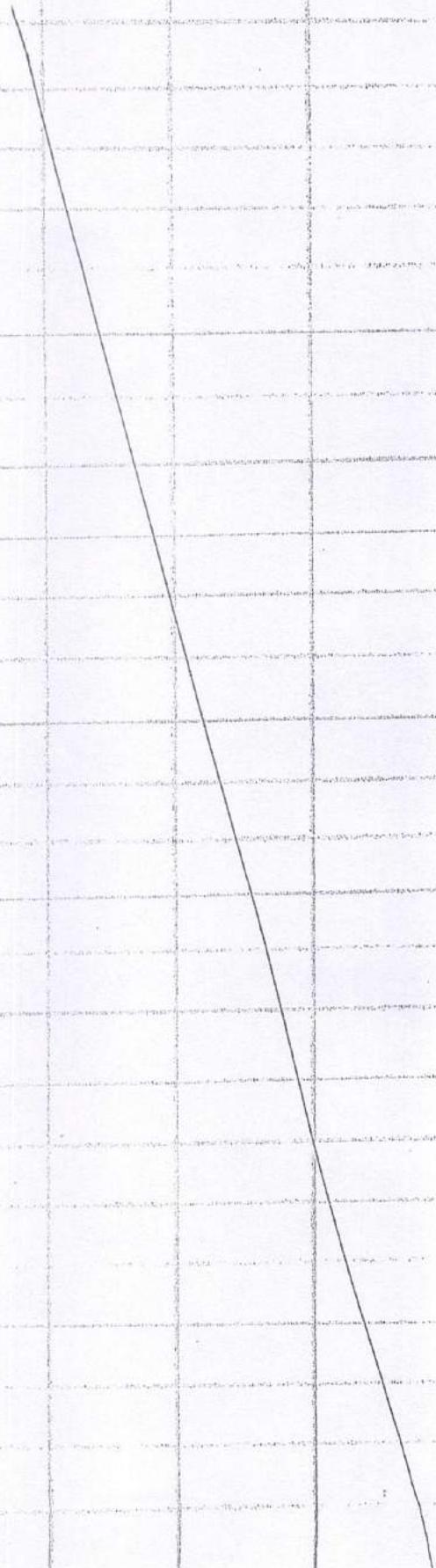
1	2	3	31	4	5	(5)
63	ಸಾನಿಟ್ರಿಯಂ ಚಾಲಯ	100/2	4-24 ✓		-do-	
64	ಪಂಪುಮಾನ್ಯ ನಕ್ಷೆ	100/3	4-24 ✓ 9-08		-do-	



1	2	3	4	5
65	సర్కార్ భవనం గవార్ సొంబ్	56/4/83	1-27	Tahsil darthawaga Proc No 8/784/2013 dt -22-2016
66	కోట భవనం పోస్టామియా	56/4/83	1-27	-do-
67	సాంకేతిక సంస్కృతి కేంద్రం	56/2/1	5-00	-do-
68	సానిటేషన్ మూలకం	56/3	2-20	-do-
69	బాయికేట్ సిద్ధమ్మిటి వకల్	56/3/1	2-20	-do-
70	మిజనాజేగిరి పాస్	56/4/8	1-27	-do-
71	ఆసియా జేగిరి పాస్	56/2	2-00	-do-

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72	శ్రీజనమ్మలం సరిజోవులు	7212	1-00 ✓	-do-	
73	Ch. రిణ్ణమ్మలం సరిజోవులు	7212	1-00 ✓	-do-	
74	Ch. జైపాల్ కం కేశవు	7213	1-00 ✓	-do-	
75	H. జెంజిమ్మనం నర్సిప్ప	7212	2-00 ✓	-do-	
76	కైరట్ లల్లం ఉన్న నల్ల	7211	3-00 ✓	-do-	
77	ఉప్పరిణ్ణమ్మలం తిత్తల్	7213	2-00 ✓	-do-	
78	" విత్తల్ కం నర్సిప్ప	7214	2-00 ✓	-do-	
79	జీసాతిమ్మలం శివురం	7217	2-00 ✓	-do-	
80	జీసాతి చిన్నమ్మలం సమ్మయ్య	7218	2-00 ✓	-do-	
81	" శారదమ్మలం శివురం	7219	2-00 ✓	-do-	
82	నర్సిమ్మలం లక్ష్మప్ప	7210	1-00 ✓	-do-	50-1-00
83	జీసాతి శివురం పంతుయ్య	7211	1-00 ✓	-do-	50-1-00
84	మాల్వాన్ జయలక్ష్మమ్మలం	7215	2-00 ✓	-do-	
85	B. యశోదమ్మలం నూరూప్	7213	0-30 ✓	-do-	
86	అగ్గిమ్మలం శివురం		22-30 ✓		

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86	N. మాణియ్యం కేశయ్య	54/62/1	4-00	Tahsil dar Inawad sga PROC NO-B/783/2013 dt -02-2016
87	K. స్వరూపం శ్రీకృష్ణ	54/84	0-30	-do-
88	K. పాఠమ్మలం నర్సిమల	54/86	1-00	-do-
89	B. సింగమ్మలం తిమ్మ	54/79	1-00	-do-
90	మల్లమ్మలం తుకరామ్మ	54/78/1	1-00	-do-
91	Md. సరీబాద్షీనోం బాబు	54/33/2	1-14	-do-
92	Md. దస్తగిరినోం బాబు	54/33	1-13	-do-
93	Md. ఇమామ్నోం బాబు	54/33/1	1-13	-do-
94	బియ్యంబాబు బాబు మయూ	54/80	2-00	-do-
95	రాణమ్మలం లాలమ్మ	54/96	2-00	-do-
96	మాణియ్యం కేశయ్య	54/52	3-00	-do-
97	ఫయీమున్సి సాబే గులం సనోరల్ యూద్	54/101	1-00	-do-
98	తుకరామ్మలం లచ్చమ్మ	54/20	3-00	-do-
99	వడ్డెలంబిమ్మలం మెల్లయ్య	54/44	1-00	-do-
100	లంబిన్నలం రైగోండ్	54/37/0	2-20	-do-
101	N. చెంబికునోం నర్సిమ్మ	54/62	2-00	-do-
102	M.G. కిషోర్నోం లంబిన్న	54/103/1	1-10	-do-
103	M.G. రాజునోం లంబిన్న	54/103	1-10	-do-
104	మాణిమ్మలం యాన్తంబు	54/12/08	2-00	-do-
105	మాణిమ్మలం వేదల్	54/58/08	1-20	-do-
106	రామమ్మనోం వేదమ్మ	54/122	2-00	-do-
107	గోప్పమ్మలం మాణిమ్మ	54/67/1	2-00	-do-
108	సంజోయనోం లంబిన్న	54/35/1	2-00	-do-
109	మాణిమ్మలం బుకరామ్మ	54/35/1	2-00	-do-
110	వేదల్నోం అంబిమ్మ శ్రీకృష్ణనోం అంబిమ్మ బుకరామ్మ	54/6/2	0-30	-do-
111	కుశీరల్నోం బుకరామ్మ	54/6/3	0-30	-do-
112	బుకరామ్మనోం రాంకీష్ణ	54/6/4	0-30	-do-
113	బుస్టెరాజునోం లంబిన్న	54/8	2-20	-do-
114	సంగమ్మనోం బాబుమ్మ	54/8/1	5-00	-do-
115	సేకరాబాయినోం లంబిన్న	54/9/1	2-20	-do-
116	నాంబమ్మలం శంకరామ్మ	54/11	3-00	-do-
117	సంగమ్మనోం ముసలమ్మ	54/12	1-00	-do-
118	సంగమ్మనోం ముసలమ్మ	54/12	3-00	-do-
119	వేదల్నోం మల్లంబి	54/13/08	0-27	-do-
120	వల్లంబిమ్మనోం మల్లంబి	54/13/08	0-26	-do-
121	నారాయణనోం మల్లంబి	54/13/08	0-27	-do-

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122	పెంటుప్యకం టుల్జుప్పు	54/14	1-20 ✓	-do-
123	టుల్జుప్పుకం పెంటున్పు	54/14/1	2-20 ✓	-do-
124	యస్సెన్లెల్లకం మేరాన్ నోబ్	54/15/2	3-00 ✓	-do-
125	ఉ. ప్రతిభలం లంజెన్పు	54/18	3-00 ✓	-do-
126	యస్సెమ్మకం టుకాకం	54/19	3-00 ✓	-do-
127	నాంబకమ్మకం డెలయ్య	54/22	5-00 ✓	-do-
128	బకెకమ్మకం పెంటుప్పు	54/24/1	1-20 ✓	-do-
129	లాలమ్మకం పెంటుప్పు	54/24/2	1-20 ✓	-do-
130	అను రాధికం రాజో	54/25/1	2-20 ✓	-do-
131	నా రాధికం లంజెన్పు	54/25/2	2-20 ✓	-do-
132	యెల్లమ్మకం ఇన్నెలమ్మ	54/34	5-00 ✓	-do-
133	టుకెయ్యకం లంగయ్య	54/36	2-00 ✓	-do-
134	నర్సిమ్మకం కౌళమ్మ	54/39	2-00 ✓	-do-
135	నర్సిమ్మకం కౌళమ్మ	54/39	3-00 ✓	-do-
136	మయాచూబెల్లకం ఘట్టమ్మ	54/42	5-00 ✓	-do-
137	చెండ్రిమ్మకం బకెకమ్మ	54/46	2-00 ✓	-do-
138	కళిందమ్మకం చెండ్రిమ్మ	54/46/1	1-20 ✓	-do-
139	బకెకమ్మకం చెండ్రిమ్మ	54/46/2	1-20 ✓	-do-
140	క. మూడమ్మకం పెంటున్పు	54/47	5-00 ✓	-do-
141	దమ్మకం పెంటున్పు	54/50/1	2-20 ✓	-do-
142	లక్ష్మమ్మకం లచ్చయ్య	54/51	5-00 ✓	-do-
143	క. పెంకట బాకం బుయ్యయ్య	54/52/3	5-00 ✓	-do-
144	పద్మమ్మకం లక్ష్మమ్మ	54/54/1	1-20 ✓	-do-
145	బిగ్గమ్మకం రాములు	54/54/2	0-20 ✓	-do-
146	లాలమ్మకం ఝమ్మమ్మ	54/57	3-00 ✓	-do-
147	నీర్వామమ్మకం లంగయ్య	54/59	3-00 ✓	-do-
148	కొం నెట్టకం నర్సిమ్మ	54/60	0-30 ✓	-do-
149	పెతల్కం నర్సిమ్మ	54/60/1	0-30 ✓	-do-
150	దమ్మకం నర్సిమ్మ	54/60/2	0-30 ✓	-do-
151	నారందర్కం నర్సిమ్మ	54/60/3	0-30 ✓	-do-
152	కళియా జేగింబం లాల్ మొయ్య	54/64/2	2-00 ✓	-do-

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153	లక్ష్మీదం సంగన్న	54/66	1-00 ✓	-do-
154	కొరన్నకం అడివిగోతె	54/67	2-00 ✓	-do-
155	రమణమ్మకం పాపయ్య	54/69	4-00 ✓	-do-
156	శంకెరకం సర్పపు	54/71	4-00 ✓	-do-
157	పద్మమ్మకం శంకెర	54/81	1-00 ✓	-do-
158	రజాకల్లకం యాదవ్ అల్లు	54/72	2-00 ✓	-do-
159	యేనురకం అంజయ్య	54/73	2-00 ✓	-do-
160	అనకమ్మకం బాలయ్య	54/75	1-00 ✓	-do-
161	లక్ష్మీదం బుచ్చప్ప	54/76	2-00 ✓	-do-
162	వారణమ్మకం సిద్దామప్ప	54/77	2-00 ✓	-do-
163	సర్పమ్మకం లచ్చప్ప	54/78	1-00 ✓	-do-
164	సర్పమ్మకం అంజన్న	54/83	2-00 ✓	-do-
165	సువందకం మూలయ్య	54/87	1-00 ✓	-do-
166	సువందకం మూలయ్య	54/98/1	0-20 ✓	-do-
167	సర్పమ్మకం యేసప్ప	54/88	1-00 ✓	-do-
168	సంగమ్మకం అంజన్న	54/89	1-00 ✓	-do-
169	కొరమ్మకం చంద్రన్న	54/90	1-00 ✓	-do-
170	మూలమ్మకం వైద్యనాథి	54/91	2-20 ✓	-do-
171	సర్పమ్మకం శంకెర	54/92	2-20 ✓	-do-
172	అమ్మమ్మకం వీరల్	54/93	2-00 ✓	-do-
173	వీరమ్మకం గోపాల్	54/97	2-00 ✓	-do-
174	యేసయ్యకం లచ్చయ్య	54/98	0-20 ✓	-do-
175	సంగమ్మకం వెంకటేశం	54/99	2-00 ✓	-do-
176	జిచ్చన్నకం బకరన్న	54/6	0-30 ✓	-do-
177	మూలయ్యకం సర్పయ్య	54/21	3-00 ✓	-do-
178	సర్పమ్మకం సంగన్న	54/27	3-00 ✓	-do-
179	జిచ్చయ్యకం బాగయ్య	54/29	5-00 ✓	-do-
180	మూలమ్మకం యెల్లప్ప	54/41	2-00 ✓	-do-
181	A. గోపాల్ కం సర్పపు	54/65	5-00 ✓	-do-
182	T. సంగన్నకం మూలమ్మ	54/89/1	1-00 ✓	-do-
183	B. మూలమ్మకం నామల్	54/94	2-00 ✓	-do-
184	T. సర్పయ్యకం జిచ్చయ్య	54/94/1	1-20 ✓	-do-
185	భీమనాథగారికం మూలమ్మ	54/100	2-00 ✓	-do-

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186	6. స్వీదనాపదం సామెల్	54/104	2-00	-do-
187	8. కషమ్మయం నర్సిప్ప	54/105	5-00	-do-
188	Y. అంజమ్మయం పెంటయ్య	54/106	2-00	-do-
189	పితలకం జిచ్చప్ప	54/107	2-00	-do-
190	నారాయణకం అంజప్ప	54/107/1	2-00	-do-
191	బకమ్మయం బకమ్మ	54/108	0-30	-do-
192	రాజుకం పితల్	54/109	2-00	-do-
193	పొరమ్మయం రామప్ప	54/109/1	2-00	-do-
194	నాయజాజేగంపం ఇన్నాయల్	54/109/2	4-00	-do-
195	T. పున్నమ్మయం రాంబెందర్	54/110	2-00	-do-
196	T. జేయమ్మయం రాజు	54/111	1-20	-do-
197	M. జే మయ్యకం నర్సిప్ప	54/112	1-00	-do-
198	Ch. నాగమ్మయం కేశవ్వు	54/112/1	1-00	-do-
199	చాకల జిచ్చమ్మయం అంజయ్య	54/115	2-00	-do-
200	M. లక్ష్మమ్మయం నర్సిమ్మలు	54/116	2-00	-do-
201	Ch. లుమ్మమ్మయం సంగమ్మ	54/119/1	2-00	-do-
202	బుచ్చమ్మయం సంగమ్మ	54/120	2-00	-do-
203	ఫికోర్ పాపకం యాజీసాబ్	54/209	2-00	-do-
204	పెంకటచారికం బ్రహ్మయ్య	54/53	0-20	
205	త్రేభుకం మొసలప్ప	54/17/2	1-00	-do-
206	సర్పమ్మయం నారాయణ	54/17/3	1-00	-do-
207	చంద్రమ్మయం నాగయ్య	54/30	2-20	-do-
208	గంగమ్మయం పెంటయ్య	54/30/1	2-20	-do-
209	కమోషకం పెంటమ్మ	54/45	5-00	-do- X
210	నర్సిప్పకం బాలప్ప	54/70	4-00	-do-
211	మాసమ్మయం నర్సిప్ప	54/82	1-00	-do-
212	సుస్మల్ ఫాణిమాపం ఇంజయ్యాబ్	54/52	3-00	-do-
213	నారాయణకం పెంటయ్య	54/	2-20	-do-
214	సర్పమ్మయం శంకరప్ప	54/	2-00	-do-
215	జిగ్గమ్మయం రాములు	54/121	0-20	-do-
216	అంజకం గోపాల్	54/24	3-00	-do-
217	వనమాలయం పండరి	54/85	1-00	-do-
218	గోపాల్ కం శ్రీ గోపాల్	54/37/1	2-20	-do-

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1.	2	3	4	5
219	ಪ್ರಾಚಾರ್ಯರ ಸಂಚಾರಿಗಳು	54/10	3-00	do
220	ಪ್ರಾಚಾರ್ಯರ ಸಂಚಾರಿಗಳು	54/10	<u>280-20</u>	

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78-20
65-10
69-10
3-00

279-20

145-20

234-00

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220	వితల్కణం అధికవస్తు	48/11	0-31 ✓	-do-
221	మాతృకణం అధికవస్తు	48/12	0-32 ✓	-do-
222	Ch. కరణకణం అధికవస్తు	48/11	0-31	-do-
223	అంజన్కణం మల్లన్న	48/2	3-00 ✓	-do-
224	వితల్కణం మల్లన్న	48/3	3-00 ✓	-do-
225	పాపయ్యకణం భద్రపు	48/4	2-13 ✓	-do-
226	సద్గుణకణం పాపయ్య	48/5	2-13 ✓	-do-
227	Y. సంకమ/ ఎ. సర్పములు	48/6	2-00 ✓	-do-
228	వతి అధికమ/ ఎ. రామన్న	48/7	2-00 ✓	-do-
229	మాదెమ్మ/ ఎ. వరద	48/8	0-35 ✓	-do-
230	యోగులమ్మ/ ఎ. దత్తు	48/8/11	1-05 ✓	-do-
231	అంకకమ్మ/ ఎ. చంపూస్వ	48/9	1-20 ✓	-do-
232	రామన్నకణం బుచ్చి గొండ	48/10	3-00 ✓	-do-
233	దత్తాత్రయకణం మల్లగండ	48/11	1-13	-do-
234	వితల్కణం మల్లగండ	48/13	1-13	-do-
235	నారాయణకణం మల్లగండ	48/14	1-14	-do-
	శ్రీకృష్ణకణం భద్రపు		27-20	

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1	2	3	4	5
236	యూద్ మన్మానకం ఉన్నానల్లు	125/110	1-00	-do-
237	M. సంజోష కుమార్తల మాతృ	125/152	1-20	-do-
238	స్ట్రీటూపయో దుట్టు	125/313	4-00	-do-
239	ఉప్పరిణుకారం కం దుప్పిపు	125/361	1-00	-do-
240	ఉప్పరిణుకారం కం దుప్పిపు	125/362	1-00	-do-
241	వడెవంకమ్మయం అంబిన్న	125/77	1-00	-do-
242	వంకమ్మయం అంబిన్న	125/97	1-00	-do-
243	M. సంజోష కుమార్తల మాతృ	125/152	1-00	-do-
244	తెనుసుమాతృపుకం లకప్ప	125/165	1-00	-do-
245	సయ్యిద ఫలల్లం యూసుఫ్ అల్లు	125/192/1	1-00	-do-
246	అలగె సురేశ్వయం మల్లేష	125/	1-00	-do-
247	ఉన్నారం అప్పన్నకం నర్సిములు	125/194	0-13	-do-
248	" గోపాలకం నర్సిములు	125/194/1	0-13	-do-
249	" అంబిప్పకం నర్సిములు	125/194/2	0-14	-do-
250	బాబియ్యికం కిష్టయ్య	125/13	2-00	-do-
251	బాయికట్టుపూలమ్మయం కృకారం	125/153	1-00	-do-
252	బాబియ్యికం కిష్టయ్య	125/13	3-00	-do-
253	T. కిల్పనయం సంజోష	125/100/1	1-20	-do-
254	కిమలబాయియం మాతృ కిష్టయ్య	125/18/10	0-20	-do-
255	ముకుందరావుకం చంద్రప్ప	125/18/98	0-20	-do-
256	ముయ్యల స్నేహకం పొప్పయం	125/23/1	2-00	-do-
257	అమోన పొప్పయం పొప్పయం	125/23/3	2-00	-do-
258	పొప్పయం అబ్దుల్ ఫలీం	125/24	3-20	-do-
259	శామయ్య కం దానయ్య	125/26	3-00	-do-
260	మూలయ్య కం బాగయ్య	125/29	1-20	-do-
261	కురియమ్మయం బాబు	125/33	1-00	-do-
262	Y. నర్సిమ్మయం సుందర్	125/45	2-00	-do-
263	మధూకరి జిచ్చప్పకం మాతృ	125/58	2-00	-do-
264	వర్మిగొల ఉండ్రకం సెళప్ప	125/2/3	1-00	-do-
265	" అనోక కుమార్తల సెళప్ప	125/2/3	1-00	-do-
266	మక్కాల్ మయాలం పుష్పిక్కిన్	125/59	1-00	-do-
267	జానీ మయాలం పుష్పిక్కిన్	125/59	1-00	-do-
268	అబ్దుల్ రహ్మాన్ కం పుష్పిక్కిన్	125/52	1-00	-do-
269	బాలయ్య కం పొప్పయ్య	125/17	3-00	-do-
270	నర్సిమ్మయం మాతృ	125/32	3-00	-do-

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271	వైబు సొబ్ గం రుక్మిణి	125/40	1-00	-do-	
272	ఉప్పరి ప్రభావతియం నోమున్చ	125/52	2-00	-do-	
273	u మూసెమ్మయం వేరన్న	125/56	2-00	-do-	
274	u బుజ్జిమ్మయం దనే రిల్	125/61	2-00	-do-	
275	u అంజమ్మయం యెంకన్న	125/62	2-00	-do-	
276	జాయికాకి నాగమ్మయం సర్పిములు	125/63	2-00	-do-	
277	లావణ్యయం యాదయ్య	125/74	2-00	-do-	
278	Y.G. సునేలమ్మయం బుస్పిరాజే	125/5	1-00	-do-	
279	సర్పిములులం కలప్పు	125/21	0-22	-do-	
280	Y.G. ములన్నయం కిష్టయ్య	125/812	1-00	-do-	
281	Y. లాజికిగం కుర్మిచ్చ	125/10	3-00	-do-	
282	కెమలా బాయియం మోసేకీరావ్రి పాటల్	125/129	1-00	-do-	
283	ముకుందరావు లం చెంద్రయ్య	125/129	1-00	-do-	
284	Ch. రత్నంకం సర్పిములు	125/20	1-13	-do-	
285	Ch. శ్రీనాంధ్రిగం సర్పిములు	125/20/1	1-13	-do-	
286	Ch. జైసంకం సర్పిములు	125/20/2	1-14	-do-	
287	మొక్కడ యాస్సేన్ గం పాపయ్య	125/23/1	0-20	-do-	
288	అమీస్ పాపగం పాపయ్య	125/23/3	0-20	-do-	
289	పాపయ్యగం బుట్టయ్య	125/28/3	0-30	-do-	
290	Ch. నాగమ్మయం కేకయ్య	125/31	2-00	-do-	
291	సర్పిమ్మయం సిద్దన్న	125/49	0-03	-do-	
292	దికల్ గం పాపయ్య	125/49/1	0-03	-do-	
293	బుక్కన్న గం పాపయ్య	125/49/2	0-03	-do-	
294	వేరన్న గం పాపయ్య	125/49/3	0-03	-do-	
295	పెంట్లమ్మగం పాపయ్య	125/49/4	0-03	-do-	
296	P.G. కెమలమ్మయం మూసయ్య	125/51	2-00	-do-	
297	సర్పిమ్మయం గంకన్న	125/75	0-30	-do-	
298	ఎర్రయ్య ఎలమ్మయం సర్పిములు	125/76	2-00	-do-	
299	ఫిల్లియం మియాకం పాపయ్య	125/29/1	0-15	-do-	
300	ములకీర్ గం పాపయ్య	125/29/1	0-15	-do-	
301	జి. నేళ్ళి గం శంకెరయ్య	125/30	3-00	-do-	
302	దుట్లగం శంకెరయ్య	125/30/1	3-00	-do-	
303	చెంద్రయ్య గం కిష్టయ్య	125/34	2-20	-do-	
304	బాయికాకిలక్ష్మయం నారాయణ	125/46	1-00	-do-	

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1	2	3	4	5	(62)
305	తెనుగు సంగమములం అంబిన్న	125/68	0-10	-do-	
306	స్వీడుదయం దుకాడ	125/130	1-00	-do-	
307	Ch. సర్వములులం లభిస్తు	125/22	4-00	-do-	
308	మూకాయ్యలం యన్మంతు	125/25	2-20	-do-	
309	సంగమములం లభిస్తు	125/311	1-20	-do-	
310	సంకీర్ణములం వెంటన్న	125/312	0-30	-do-	
311	చెంపయ్యలం ఉప్పయ్య	125/34	0-20	-do-	
312	కళిందములం వెంటన్న	125/313	0-31	-do-	
313	మొసలములం బాలన్న	125/41	1-00	-do-	
314	కొల్లూర్ సర్వములం అంబిన్న	125/42	1-00	-do-	
315	పాకములం మూకాయ్య	125/50	0-15	-do-	
316	మూకాయ్య సర్వములం మూకాయ్య	125/60	2-00	-do-	
317	ఉప్పయ్యలం అంబిన్న	125/66	2-00	-do-	
318	తెనుగు సంగమములం అంబిన్న	125/68	1-30	-do-	
319	అళిందములం మూకాయ్య	125/69	1-00	-do-	
320	ఉప్పయ్య నాగమయ్యలం నాములు	125/70	1-20	-do-	
321	P.G. చోళములం వెంటన్న	125/71	0-30	-do-	
322	P.G. లక్ష్మములం వేదల్	125/72	0-30	-do-	
323	బోయిసి చెంపయ్యలం మూకాయ్య	125/78	1-10	-do-	
324	" సంగమములం వెంకటేశం	125/79	1-10	-do-	
325	" బిగ్గయ్యలం దుకాడ	125/80	1-10	-do-	
326	" అంబిన్నములం లభిస్తు	125/81	1-10	-do-	
327	G. వెంకటేశంకంకిట్టన్న	125/82	1-00	-do-	
328	కొంకణి నాగయ్యలం నాములు	125/841	0-20	-do-	
329	B. అంబిన్నములం ఇన్నయల్	125/85	2-00	-do-	
330	సంగమములం మొసలన్న	125/91	1-00	-do-	
331	M. సంగమములం దుకాడ	125/1211	1-00	-do-	
332	Ch. చాంతములం అంబిన్న	125/125	1-00	-do-	
333	కొల్లూర్ సర్వములు	125/132	1-00	-do-	
334	కొల్లూర్ సర్వములు	125/170	1-00	-do-	
335	Ch. మూకాయ్యలం వెంటన్న	125/172	1-00	-do-	
336	కొల్లూర్ సర్వములు	125/192	1-00	-do-	
337	T. కొల్లూర్ సర్వములు అంబిన్న	125/193	0-20	-do-	
338	P. అంబిన్నములం ఇన్నయల్	125/121	1-00	-do-	
339	సంగమములం అంబిన్న	125/164	1-00	-do-	

41-16

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1	2	3 ⁴⁷	4	5 (63)
340	అలాకికొద్దుమ్మల వాదన	125167	1-20	-do-
341	అకాకాకాం కొద్దుమ్మ	125168	1-00	-do-
342	జీవనాచార్యులు ఇన్స్ట్రక్షన్	125169	0-20	-do-
343	జింగిలకొద్దుమ్మల వాదన	1251751	0-20	-do-
344	పెంకెట్లం వాదన	125176	0-25	-do-
345	బాంబునాకొద్దుమ్మల వాదన	125177	1-10	-do-
346	" లక్ష్మణుల వాదన	125178	1-00	-do-
347	M. వీరేశ్వరం వాదన	125184	1-20	-do-
348	బాంబునాకొద్దుమ్మల వాదన	125186	1-00	-do-
349	నాకొద్దుమ్మల వాదన	125187	2-00	-do-
350	ఉద్ధరితామన వాదన	12513	4-00	-do-
351	మీరయమ్మల వాదన	125118	1-00	-do-
352	నాకొద్దుమ్మల వాదన	125146	1-00	-do-
353	బాంబునాకొద్దుమ్మల వాదన	125153	1-20	-do-
354	జీవనాచార్యులు ఇన్స్ట్రక్షన్	125169	0-20	-do-
355	పెంకెట్లం వాదన	125176	0-25	-do-
356	బాంబునాకొద్దుమ్మల వాదన	125179	1-00	-do-
357	ఉద్ధరితల వాదన	125182	2-00	-do-
358	" వాదన	12513	1-00	-do-
359	అలాకికొద్దుమ్మల వాదన	12516	4-00	-do-
360	నాకొద్దుమ్మల వాదన	125135	1-00	-do-
361	మొక్కాద్దుమ్మల వాదన	125137	1-00	-do-
362	నాకొద్దుమ్మల వాదన	125143	2-00	-do-
363	K. వీరేశ్వరం వాదన	125173	0-30	-do-
364	బాంబునాకొద్దుమ్మల వాదన	125187	2-00	-do-
365	నాకొద్దుమ్మల వాదన	125141	1-00	-do-
366	నాకొద్దుమ్మల వాదన	125146	0-20	-do-
367	నాకొద్దుమ్మల వాదన	125148	1-20	-do-
368	నాకొద్దుమ్మల వాదన	125150	1-20	-do-
369	నాకొద్దుమ్మల వాదన	125151	1-20	-do-
370	నాకొద్దుమ్మల వాదన	125154	1-00	-do-

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1	2	3	4	5
371	బెంగళురంగమ్మయం పద్మన్మ	125/157	1-20	-do-
372	బూలుకాకి నర్సమ్మయం నర్సములు	125/159	2-20	-do-
373	నాజియాబేగంబం ఇ. న్యాయల్	125/139	1-00	-do-
374	T. యశోదమ్మయం సుబూష్	125/142	1-00	-do-
375	నాల సర్కమ్మయం వీతల్	125/145	1-20	-do-
376	నాల సర్కమ్మయం రోపాల్	125/147	1-20	-do-
377	M. రాజోకం లంబిన్మ	125/149	0-30	-do-
378	M. కిషోర్కం లంబిన్మ	125/149/1	0-30	-do-
379	M. గంగమ్మనా తాయో	125/158	1-20	-do-
380	సుజాతయం వెంకటేశం	125/161	0-10	-do-
381	కకరమ్మయం సంగన్మ	125/162	1-20	-do-
382	శ్రీకృష్ణయ్యమ్మయం లాలప్ప	125/163	2-00	-do-
383	మంజూర్ అల్లకం యానాథ్ అల్ల	125/161/1	1-20	-do-
384	M. ఆర్థమ్మయం నర్సములు	125/180	0-20	-do-
385	రియనాబేగంబం గొన్నాద్దన్	125/84/1	0-20	-do-
386	నర్సములుకం నాథప్ప	125/211	0-18	-do-
387	M. శివన్మకం చంద్రన్మ	125/7	0-20	-do-
388	M. వీతల్కం చంద్రన్మ	125/7/1	0-20	-do-
389	అప్పారీకం ఇబ్రాయీం	125/16	3-00	-do-
390	నేళ్ళయ్యంకం మయాబూబ్ బాది	125/39	1-00	-do-
391	వడ్డెమ్మయం చంద్రయ్య	125/47	1-00	-do-
392	ఉప్పకొట్లమ్మయం వీతల్	125/64	1-00	-do-
393	రాజోకం వీతల్	125/65	1-00	-do-
394	సలమాబేగంబం వాషు మయూ	125/112	1-00	-do-
395	M. స్వరూపమ్మయం చిట్ట	125/113	1-00	-do-
396	సుజాతయం వెంకటేశం	125/161	0-30	-do-
397	నూథాకర్కం మూలయ్య	125/166	1-00	-do-
398	M. శివన్మకం చంద్రన్మ	125/7	0-20	-do-
399	M. వీతల్కం చంద్రన్మ	125/7/1	0-20	-do-
400	బెంగళురంగమ్మయం ప్రభు	125/12	1-00	-do-
401	ఉప్పకొట్లయం అనుకొట్ట	125/21	3-00	-do-

1	2	3	4	5
402	వెంకన్నకల నర్తకస్తు	125/23/2	1-00	-do-
403	కళకన్నకల నర్తకస్తు	125/27	2-00	-do-
404	చాకలనూరన్నకల సెంటర్	125/28/1	2-00	-do-
405	" సారమ్మకల అంబిన్న	125/28/2	2-00	-do-
406	జైపాల్ కల కేకస్తు	125/28/4	1-00	-do-
407	రాములుకల వెంకన్న	125/29/2	0-30	-do-
408	కళకన్నకల నూతాయుని	125/29/3	0-30	-do-
409	క.లక్ష్మి కల అంబిన్న	125/29/4	0-30	-do-
410	కవీంద్రుల వెంకన్న	125/29/5	0-30	-do-
411	మీరుజుకల మునీంద్రు	125/28/3	2-00	-do-
412	ఉప్పకల నర్తకములుకల మర్తస్తు	125/56	2-00	-do-
413	చాకల నర్తకముకల రాములు	125/59	1-20	-do-
414	ఉప్పకల ముల్లముకల వీరల్	125/66	0-20	-do-
415	" అనుకూలకల నర్తకస్తు	125/67	2-00	-do-
416	వడ్డల వెంకన్నకల అంబిన్న	125/77	1-00	-do-
417	M. నర్తకముకల చంద్రయ్య	125/103	1-00	-do-
418	సయ్యం మున్నా వీరల వీరనెల్ల	125/110	1-00	-do-
419	వీరముకల సంగస్తు	125/114	1-00	-do-
420	ఉప్పకల కిలక్కి కల రాజు	125/131	1-00	-do-
421	కేకల నర్తకముకల మునీంద్రు	125/39	0-20	-do-
422	బాబుల వీరముకల సంగస్తు	125/188/1	0-30	-do-
423	ఉప్పకల కిలక్కి కల వీరల్	125/188/1	1-00	-do-
424	" వీరముకల వీరల్	125/195	1-00	-do-
425	లావణ్యకల యాచయ్య	125/74	1-00	-do-
426	నర్తకముకల అంబిన్న	125/190	0-20	-do-
427	నర్తకముకల అంబిన్న	125/191	0-20	-do-
428	ఉప్పకల కిలక్కి కల రాజు	125/192	1-00	-do-
429	బాల్ రాజుకల నర్తకస్తు	125/151	0-25	-do-
430	T. యాచయ్యకల నర్తకస్తు	125/152	0-25	-do-
431	B. వీరముకల నర్తకస్తు	125/153	0-25	-do-

(15)

48

167

GOVERNMENT OF TELANGANA
OFFICE OF THE TAHSILDAR JHARASANGAM MANDAL SANGAREDDY DIST

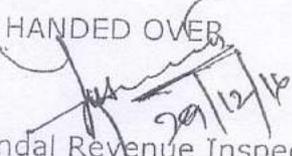
Lr.No. B/783/2013.

Dt:29.12.2016.

POSSESSION CERTIFICATE

It is to certify that, as per the permission issued by the Revenue Divisional Officer Sangareddy, vide Lr.No. B3/12415/2015 date 23.11.2016 to handover the assigned lands possession in Sy.No. 267 to an ext of Ac. 29.38 gts, Sy.No. 97 Ac. 27.00 gts, Sy.No. 91 Ac.16.17 gts, Sy.No. 100 Ac. 09.08 gts, Sy.No. 56 Ac.17.01 gts, Sy.No. 72 Ac.22.30 gts, Sy.No. 54 Ac.280.20 gts, Sy.No. 48 Ac.27.20 gts and Sy.No. 125 Ac.267.26 gts total extent Ac. 698.00 gts, situated at Yelgoi Village, Jharasangam Mandal, Sangareddy District, which is procured for establishment of National Investment and Manufacturing Zone (NIMZ). The said land physical possession handed over on 29.12.2016 to the Zonal Manager, TSIIC Ltd, Patancheru.

HANDED OVER


Mandal Revenue Inspector
Jharasangam Mandal.

TAKEN OVER


ZONAL MANAGER
TSIIC LTD
Zonal Office, Patancheru, Medak Dist.

// Attested//


TAHSILDAR
Jharasangam Mandal,
Sangareddy Dist. Telangana State

మండల రెవెన్యూ ఇన్స్పెక్టర్ న్యూకల్ మండలం, సంగారెడ్డి జిల్లా గారి సమక్షములో నిర్వహించిన పంచనామా ప్రో. 15/12/2016

క్ర.సంఖ్య	పంచుల పేర్లు	తండ్రి పేరు	వయస్సు	కులం	వృత్తి	నివాసం
1	పవన్ సుశాయి	హన్మయి	32	కొండ	క్రమంగా	శివారావు
2	నాగ్నాల అంబికా	శంకర్ శాస్త్రి	45	కొండ	"	మంజు
3	ప్రకాష్ శాస్త్రి	నర్మల శాస్త్రి	35	కొండ	క్రమంగా	మంజు

మేము మున్సిరము పంచులకు మండల రెవెన్యూ గిర్డు వల్ల న్యూకల్ గారల పేలు పు మరకొ గ్రామ పంచాయతీ కార్యాలయం ముంగి వద్దకు వెళ్ళుతామి, అక్కడి నుండి మండల రెవెన్యూ గిర్డు వల్ల VR0 మరకొ బీ.నవ్ మెనేజర్ TSIRC Ltd పట్న వెళ్ళు అధికారుల తరఫున, ముంగి గ్రామ నివాసుల యుద్ధిభూములను, ప్రత్యేక ఆధికారి గారి బే. వివరణ చరపించి, District level Land Procurement Committee కు వివరణ నిర్ణయించ బడిన శీడు ప్రకారం భూమి వివర చెల్లించినాడు. అట్టి భూమిని తమనబదారి న్యూకల్ గారు కార్యాలయం కు వెళ్ళునని బి/29/1/2014 ప్రో. 05-03-2016 తీర్మానం (Resumption order) కింద జరిగినాడు. అట్టి భూమిని ఈ రెవెన్యూ మంజు వివర ముగా సక్లెవంటి, వాస్తవికత వాటి ఎటువంటి ప్రామి బడిన యుద్ధి తీర్మానం భూమి లబ్ధి వారుల నుండి వారికి వరకే ప్రత్యేక కరీం అధికారి న్యూకల్ భూమి వివర ఎకరం బి/29/1/2014 రూ. 400000/- అట్టి యి వలనను లక్షల రుపాయల కుత్యం నానుల యుద్ధి భూమికి కుత్యం. మరకొ రూ. 3,25,000/- అట్టి యి కుమారుల క్షేల ఇటువంటి కలుమి వేయల కుత్యం నానుల వీని వారికి ఇది వరకే చెల్లించినారు. ప్రస్తుతం అట్టి భూమిని మా ఎదురు మంజు రెవెన్యూ గిర్డు వల్ల న్యూకల్ గారు (Z.M.) బీ.నవ్ మెనేజర్ TSIRC Ltd పట్న వెళ్ళు గారికి భూమిని స్వీకరించ బడినారు.

(P.T.O)

(10)

స్వాధీన పరచే భూముల ఎకరాల 20 మిలీలకు గల్
 పరిచినారు. మొత్తం (92) లక్షాకులనుండి మొత్తం
 విస్తీర్ణం (20802) మా ఎదుట స్వాధీనం చేసినది నిజం.
 ఇట్ల పంపనామా ముఖపై నిర్ణయించి ఫిబ్రవరి 28 త
 వినిపించగా, ఇది సరి మైన కనిపిస్తే సంకేతముల చేసినది
 నిజము.

సంబంధ సంకేతములు

పంచాల సర్పంచులు

1) వడ్డెనాకెళ్ళ #000

1

2) గోదావరి - గో. 10

2 N.A. Reddy

3) సర్పంచులకు - P. 1000

3 Jangam

4) A. 1000

A. 1000

5) గోదావరి
వెంకటాచారి

6) గోదావరి
సీతారాం.

సంగమ
 సర్పంచు
 G.P. మంది
 మం. పు. కె. కె. జూ. సెంటర్

7) Srinivas

15/12/16
 MRE Medical
 BASWARAJ-G
 Revenue Inspector
 Nyalikal Mandal
 BANGAREDDY DISTRICT

handed over by me

Taken over

[Signature]
 ZONAL MANAGER
 TSHC LTD.
 Polancheru, Medak Dist

[Signature]
 15/12/16
 MRE Medical
 BASWARAJ-G
 Revenue Inspector
 Nyalikal Mandal
 BANGAREDDY DISTRICT

[Signature]
 15/12/16
 Tahsildar
 Nyalikal Mandal
 Sangareddy District

మం గి గ్రామము స్టాండ్ ట్ మండులము - మండుల రెవెన్యూ
 గిల్డెన్ బెర్గ్ నాట - (Z.M.) రిస్క్ మేనేజర్ TS11C గా పదవ బెట్
 నాటికి స్టాండ్ పర్సన్ లాక్చర్ భూముల వివరముల టేబి. 15-12-2014

క్ర.సంఖ్య	ప్రభుత్వం నర్మచీ సంబంధించిన అసైన్డ్ లాండ్స్/ఫండ్స్ టైటిల్ (2)	సర్కిలార్ (3)	చి.నం. (4)	ప్రభుత్వం నర్మచీ గా రిజంప్షన్ ఆర్డర్ నెంబర్ మరియు టేబి (5)
1.	లక్ష్మి వీ త్రినాథ్	60/1	1-30	Proent B/296/2014 టే. 5/3/2016
2	కొరినాథ్ వీ కుండ్లనాథ్	60/1/6	1-00	— do —
3	కొల్ నెండ్ వీ మండ్లనాథ్	60/10	4-36	— do —
4	సీతామయ్య వీ మొల్లయ్య	60/11	1-39	— do —
5	కొరినాథ్ వీ లక్ష్మి వీ	60/13	3-00	— do —
6	కొరినాథ్ వీ చిత్త	60/14	3-00	— do —
7	మనూరాం వీ లక్ష్మి వీ	60/15	3-00	— do —
8	కొరినాథ్ వీ కొల్ నెండ్	60/19	3-00	— do —
9	మనూరాం వీ కుండ్లనాథ్	60/18	3-00	— do —
10	కొరినాథ్ వీ కొల్ నెండ్	60/19	1-00	— do —
11	కొరినాథ్ వీ మండ్లనాథ్	60/1/18	2-00	— do —
12	కొరినాథ్ వీ మనూరాం	60/1/2	2-00	— do —
13	కొరినాథ్ వీ కొల్ నెండ్	60/1	2-00	— do —
14	కొరినాథ్ వీ కొల్ నెండ్	60/1/2	2-00	— do —
15	కొరినాథ్ వీ కొల్ నెండ్	60/1	2-00	— do —
16	కొరినాథ్ వీ మండ్లనాథ్	60/20	2-38	— do —
			38	

1	2	3	4	5
17	వల్లనూరి నాగారావు సంస్థానాంబా	60/21	3-02	Parent 3/296/2014 Dt. 5/3/2016
18	కైలసలూరి గర్జున్	60/29	4-23	N
19	కొత్తపేట బాబు	60/23	2-00	N
20	కొండాపేట వల్లనూరి	60/24	1-00	N
21	M. అశోకులక్ష్మి బండ్ల	60/4/2	1-23	N
22	C. బాబులక్ష్మి బి తాబు	60/48	1-20	N
23	కొండాపేట బాబు	60/2	1-20	N
24	కొండాపేట లక్ష్మి	60	1-37	N
25	అలసలక్ష్మి (సంస్థానాంబా)	60/8/6	1-32	N
26	M. అశోకులక్ష్మి (సంస్థానాంబా)	60/26	5-00	N
27	కొండాపేట బాబు బి నూర్జానాంబా	60/27	2-00	N
28	కొండాపేట గర్జున్	60/28	1-20	N
29	అలసలక్ష్మి బి గోపాల్	60/3	1-25	N
30	వల్లనూరి బాబు	60/3/1	5-00	N
31	కొండాపేట బాబు	60/3/2	5-00	N
32	సంస్థానాంబా బి వేంకటాచారి	60/4	1-00	N
33	కొండాపేట గర్జున్	60/6/1	1-27	N
34	M. అశోకులక్ష్మి గర్జున్	60/6/2	1-27	N
35	M. అలసలక్ష్మి గర్జున్	60/6/3	1-26	N
36	కొండాపేట బాబు బి సంస్థానాంబా	60/17	5-00	N
37	అలసలక్ష్మి గర్జున్ బి నూర్జానాంబా	60/8	1-33	N
38	కొండాపేట బాబు బి అలసలక్ష్మి	60/1/4/1	2-00	N
39	కొండాపేట బాబు బి గర్జున్	60/1/9/6	1-01	90-
40	కొండాపేట బాబు బి అలసలక్ష్మి	60/1/9/6	5-00	100-

41	క్రొనోస్ గ్రామీణ	60/22	3-00	Prac No B/296/11 Dt. 5/3/2016
42	కమలమ్మ య వంకర	60/6	1-36	"
43	సజ్జలారామ్మ కంకణ	60/6	1-36	"
44	సజ్జలారామ్మ య శివారామ్	60	1-37	"
45	శ్రీరామ్ గ్రామీణ నంబూరి	60	1-36	"
46	కుక్కలమ్మ గ్రామీణ	60	2-01	"
47	కొత్తూరి గ్రామీణ	60	1-37	"
48	కొత్తూరి య శ్రీరామ్	60	1-00	"
49	కొత్తూరి య రామ్	60/2	2-14	"
50	కొత్తూరి య రామ్	60/4A	1-04	"
51	కొత్తూరి గ్రామీణ	60	2-00	"
52	కొత్తూరి గ్రామీణ	60/5	1-20	"
53	కొత్తూరి గ్రామీణ	60/7	1-20	"
54	కొత్తూరి గ్రామీణ	60/8	1-35	"
55	R. కొత్తూరి గ్రామీణ	60	1-35	"
56	కొత్తూరి గ్రామీణ	60/10	1-35	"
57	కొత్తూరి య రామ్	60/80	2-00	"
58	కొత్తూరి గ్రామీణ	60/16	3-00	"
59	Mohd. కొత్తూరి గ్రామీణ	60/8	5-00	"
60	కొత్తూరి గ్రామీణ	60/25	2-00	"
61	కొత్తూరి య రామ్	60	1-25	"
62	కొత్తూరి గ్రామీణ	60	2-00	"
63	Mohd. కొత్తూరి గ్రామీణ	60	0-37	"
64	కొత్తూరి య రామ్	60	1-20	"
65	కొత్తూరి గ్రామీణ	60	1-20	"
66	కొత్తూరి గ్రామీణ	60	1-20	Prac No B/296/11 Dt. 5/3/2016

54

15

GOVERNMENT OF TELANGANA
OFFICE OF THE TAHSILDAR, NYALKAL MANDAL, SANGAREDDY DISTRICT.

No.B/2906/2016

Dated. 15.12.2016

POSSESSION CERTIFICATE

It is to Certify that, as per the permission issued by the Revenue Divisional Officer Sangareddy , vide Lr.No. B3/12415/2015 dated 23.11.2016 to handover the assigned lands possession to an extent of acs in Sy.No. 60 Acs. 164.02 gts, Sy.No. 149 Acs. 23.00 gts and Sy.No. 151 Acs. 21.00 gts situated at Mungi village , Nyalkal Mandal, Sangareddy District ,which was procured for establishment of National Investment and Manufacturing Zone (NIMZ) . The said lands physical possession handed over on 15.12.2016 to the Zonal Manager, TSIIC Ltd., Patancheru.

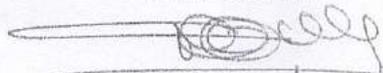
HANDED OVER


15/12/16
Mandal Revenue Inspector
Nyalkal Mandal
BASWARAJ G
Revenue Inspector
Nyalkal Mandal
SANGAREDDY DISTRICT

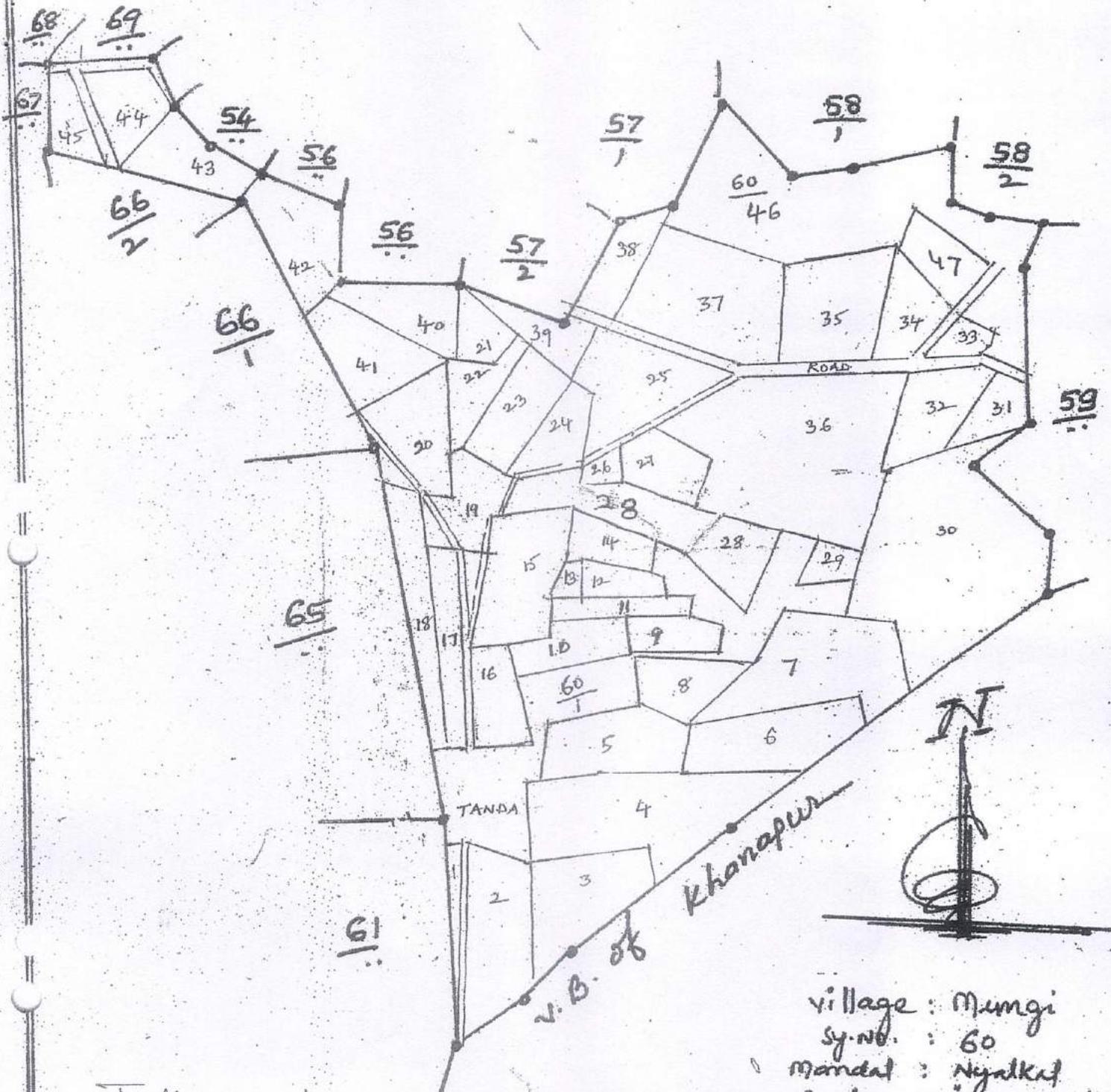
TAKEN OVER


ZONAL MANAGER
TSIIC Ltd., PATANCHERU.
Zonal Office, Patancheru, Medak Dist

// Attested //


15/12/16
Nyalkal Mandal
Sangareddy District

LOCATION SKTCH MAP OF MUMGI (V) NYALKAL MANDAL
IN Sy.No. 60 (ENJOYEMENT SURVEY)



village : Mumgi
 sy.no. : 60
 mandal : Nyalkal
 scale : 8 = one mile.

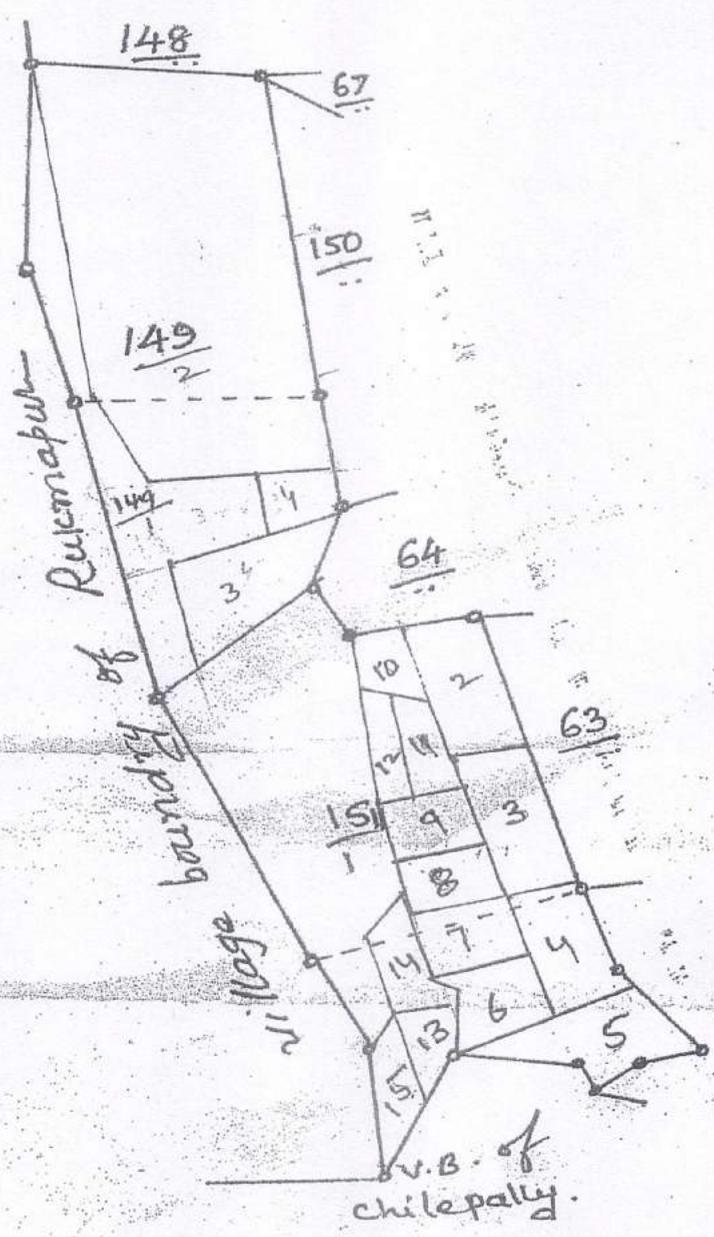
Taluk over

P. K. Srinivasan
ZONAL MANAGER
 TSIIC LTD.
 Zonal Office, Patancheru, Medak Dist

[Signature]
TAHSILDAR
 NYALKAL MANDAL
 SANGAREDDY DISTRICT

[Signature]
BASTI RAJU
 Revenue Inspector
 Nyalkal Mandal
 SANGAREDDY DISTRICT

ENJOYEMENT SURVEY LOCATION SKETCH MAP OF MUNGSI (V)
IN SY-NO. 149 NYALKAL MANDAL



Tolcenu river

P. K. Ananthi Bai
ZONAL MANAGER
TSIIC LTD.

Zonal Office, Patancheru, Medak Dist

handed over
C. R. Jay

[Signature]
TAHSILDAR
NYALKAL MANDAL
SANGAREDDY DISTRICT

27/02/16

[Faint stamp]
SANGAREDDY DISTRICT

57

GOVERNMENT OF TELANGANA
PROCEEDINGS OF THE LAND PROCUREMENT OFFICER &
REVENUE DIVISIONAL OFFICER, SANGAREDDY
PRESENT: SRI. K. MADHUKAR REDDY

Proc.No.B3/12157/2014

Dated: 17.02.2016

Sub: Land Procurement – NIMZ - Medak (Dist.) - Jharasangam (Mdl) - Yelgoi (Vg) - Procurement of Patta / Assigned lands in favour of TSIIC Ltd for establishment of NIMZ in terms of G.O. Ms.No.123 Revenue (JA&LA) Dept, Dt.30.07.2015 - Purchase of Patta land through Sale deed in favour of Zonal Manager, TSIIC Ltd and payment of compensation to assigned lands – Directions issued to Tahsildar Jharasangham to place requisition for procurement of lands together with structures and also release of funds - proceedings issued - Reg.

- Read: 1) Zonal Manager, TSIIC Ltd, Patancheru Lr.No.8774/NIMZ/MDK/Patta/2013, Dt: 07.05.2015.
2) Zonal Manager, TSIIC Ltd, Patancheru Lr.No.3832/NIMZ/MDK/Govt./2013, Dt: 07.05.2015
3) The Dist. Collector, Medak, Lr. No. G1/1145/2015, Dt: 12.06.2015.
4) Joint Collector, Medak Note to RDO Sangareddy vide No.CC/JC/Peshi/RDO, SRD/3/2015, Dt: 24.09.2015.
5) This Office Proc.No.B3/LA/12157/2013, Dt: 16.11.2015.
6) The Dist. Collector, Medak, Lr. No. G1/1145/2015, Dt: 11.12.2015.
7) The Dist. Collector, Medak, Lr. No. G1/1145/2015, Dt: 11.12.2015.
8) Tahsildar, Jharasangam, Mandal Lr. No. B/783/2013, Dt: 02.02.2016.
9) This Office Lr. No. B3/840/2016, Dt: 02.02.2016.
10) The Dist. Collector, Medak Notification No.G1/1145/2013, Dt: 03.02.2016.
11) Press Notification in Nava Telangana & Namaste Telangana Daily News papers, Dt: 04.02.2016.
12) Minutes of the District Land Procurement Committee Meeting Communicated vide No.G1/1145/2013, Dt: 15.02.2016.

-oOo-

ORDER:

In the reference 1st & 2nd read above, the Zonal Manager, TSIIC submitted requisition proposals for procurement of patta / assigned lands for the delineated area of Ac. 8773.04 gts of patta lands and Ac. 3045.00 gts of Assigned lands in Nyalkal & Jharasangham Mandals to the District Collector, Medak.

Through the ref. 3rd read above the Dist. Collector, Medak has directed to process the requisition for further action for procurement of lands to an extent of Ac. 11818.04 gts (Ac. 8773.04 gts of patta lands and Ac. 3045.00 gts of Assigned lands) in Nyalkal and Jharasangham Mandals under the New LA Act. The Collector, Medak has also directed the

Cont...2

RDO, Sangareddy to make field visits with the constituted team of AD, Survey & Land Records, Agriculture Officer and the authorized Officer of the requisitioning Department to make preliminary enquiry about the correctness of particulars furnished by the requisition department. It is also directed to furnish administrative cost along with the details of estimated cost of LA and other charges in respect of Patta/ Govt. lands proposed for establishment of NIMZ in terms of new LA Act 30/2013.

Through the ref. 4th read above the Joint Collector, Medak has informed that, the Secretary to Govt. Industries Dept., convened a meeting on 23.09.2015 regarding Land acquisition for NIMZ project and instructed to identify a minimum of 2500 to 3000 Acres of land parcels covering the mostly the Govt. land and assigned land and also less extent of patta lands preferably on the existing roads are nearer to the existing roads and as such has directed to make the total extent of Ac. 12635.14 gts of land into (2) to (3) parcels as stated and send the proposals along with sketch maps.

In the ref. 5th read above, as per the instructions of Joint Collector, Medak, (3) teams consisting of Revenue Officials and Survey Officials have been constituted in order to conduct physical verification of Patta and assigned lands with records and to prepare enjoyment survey list for the lands being procured for NIMZ project to carry out the work.

Through the ref. 6th & 7th read above the Dist. Collector, Medak has informed that, to expedite Land Acquisition process the Govt. has issued orders vide G.O. Ms. No, 123 Revenue (JA & LA) Dept., Dt: 30.07.2015 for procurement of lands and structures from the willing land owners duly obtaining the consent in Form-I & Form-II by procuring lands as per the requisition by the procuring agency by the by the District Level Land Procurement Committee constituted as per G.O. It is further directed to process the matter in terms of the said G.O and send notification proposals as per the requisition of the Zonal Manager, TSIC, Patancheru in respect of Parcel-I of lands to an extent of Ac. 3501.33 gts duly verifying the connected records i.e., SD records, revenue particulars, E.Cs., immediately.

Through, the ref. 8th read above the Tahsildar, Jharasangam Mandal has submitted proposals for acquisition an extent of Ac. 627.34 gts of patta lands in Yelgoi (V) of Jharasangam (M) and requested to issue publication in the local news papers. Accordingly the said proposals were submitted to the District Collector for approval vide ref. 9th read above.

The Dist. Collector, Medak vide 10th read above has approved the proposals and directed the RDO, Sangareddy to issue paper notification. The said notification was published in Namaste Telangana & Nava Telangana daily news papers on 04.02.2016 vide ref. 11th read above.

Through the ref. 12th read above The District Level Land Procurement Committee headed by the District Collector as Chairman was formed in terms of G.O. Ms. No. 123 Rev (JA&LA), Dept., Dated: 30.07.2015 for procurement of land from the willing land owners. Further, the team of Revenue, Survey Department, TSIC officials has inspected the area required for establishment of National Investment and Manufacturing Zone (NIMZ) and prepared the details of the land to be procured from the land owners / Pattedars. The team of officials consulted the effecting land owners / Pattedars as per the enjoyment survey done during the spot inspection and explained them about the procurement of land by willing Pattedars / land owners for a consideration on the basis of the agreement between them and procuring agency as per G.O., Ms., No. 123 Rev (JA&LA) Dept. Dated:30.07.2015 and requested them to come forward to sell their lands and requested to participate in the development process giving their willingness in terms of said GO. The Pattedars / land owners having satisfied with the details explained by the officials about the procurement of land in terms of said G.O., have shown their interest to sell their lands willingly and to participate in the development in the large interest of the public.

The District Collector and Chairman, District Level Land Procurement Committee after holding a meeting and after having discussions with the land owners / pattedars, assignees and with other elders of the village, and after taking into consideration the prevailing basic value and market value of the lands being procured, have agreed upon for a rate of Rs. 5,65,000/- per acre for patta lands, Rs. 4,00,000/- per acre for cultivated assigned lands and Rs. 3,25,000/- per acre for un cultivated assigned lands. It is also decided to make payments to pattedars/ owners/ assignees where there are structures in their lands which are being procured in the NIMZ project together with land value and accordingly the extent value of lands to be paid and the value of structure if any to be paid are notified and approved by the committee.

An extent of Ac. 627.34 gts of patta land and an extent of Ac. 708.39 gts of assigned lands in Yelgoi (V) of Jharasangham (M) have got approval by the committee.

Further it is decided that, the RDO, Sangareddy is authorized to make payment of land compensation along with structure values including publication charges through cheques and RDO, Sangareddy has to get the lands registered in favor of Zonal Manger, TSIC, Patancheru represented by concerned Tahsildars and also hand over the possession of lands to the procuring agency under proper panchanama.

Finally the Chairman DLLPC & Dist. Collector has issued instructions to all the concerned officials for taking follow up necessary action for making payments to the pattedars/ assignes and procure the patta lands and assigned lands for establishment of NIMZ.

Based on the decisions taken by the DLLPC Committee, the Tahsildar, Jharasangham Mandal is directed to place the requisition with the Land Procurement Officer, i.e., RDO, Sangareddy for release of funds from time to time based on the progress of procurement in respect of the following patta/ assigned lands together with structures thereon.

- 1) Name of the Mandal: JHARASANGHAM
- 2) Name of the Village : YELGOI
- 3) Classification of the Land: PATTA

Sl. No.	Sy.No	Classification of the land	Name of the Pattadar with Father/ Husband's Name	Extent (AC.Gts)	Land Value @ 5,65,000/- per Acre	Details of Structure	Structure Value	Total Value (6+8)
1	2	3	4	5	6	7	8	9
1	31/అ 31/ఆ 32/అ1/1 32/అ3 32/అ4	Patta	Mahammaed faruq S/o Abdul Rahman	1.33 1.33 1.10 0.23 0.22 Total: 6.01	3404125	2 Bores 1 Room 50 Trees Fencing 500 poles	400595	3804720
2	32/అ1/2 32/అ2	Patta	Basanth S/o Vittal	1.00 1.05 Total :2.05	1200625	1 BoreDrip	94913	1295538
3	32/అ1 32/అ2/1 32/అ2/2	Patta	Mogulamma W/o Balgonda	0.30 0.30 0.14 Total: 1.34	1045250	1 Bore	77939	1123189
4	32/అ3	Patta	Ramulu S/o Sayanna	1.25	918125		0	918125
5	32/అ4	Patta	Narsimlu S/o Sayanna	1.20	847500		0	847500

5	32/1	Patta	Bichamma W/o Anjugonda	0.15	211875		0	211875
7	32/1/0 32/2/1	Patta	Golla Srishailam S/o Anjanna	0.20 0.34 1.14	762750		0	762750
8	32/1/1	Patta	Narsamma w/o Vittal	1.20	847500	1 Bore Drip Trees	92555	940055
9	32/3/1	Patta	Ramesh s/o Kistigonda	0.23	324875		0	324875
10	32/3/1	Patta	P G Padmamma W/o Basanthi	0.24	339000		0	339000
11	32/3A	Patta	Narsamma W/o Mogulapa	0.10	141250		0	141250
12	32/3A A	Patta	Manenna S/o Ittappa	0.10	141250	1 Bore Drip	99014	240264
13	32/3E	Patta	Kistappa s/o Ettappa	0.10	141250		0	141250
14	32/1/1	Patta	K.Sathyanarayana	0.32 1/2	459062		0	459062
15	32/1/1	Patta	K.Dathu	0.32 1/2	459062		0	459062
16	32/1/2	Patta	Kollagoda Vittal s/o Ramulu	1.25	918125		0	918125
17	32/2	Patta	Solapur paramma w/o Manenna	0.30	423750	1 Bore	89114	512864
18	33/3	Patta	Dasharath s/o Thukaram	3.00	1695000	1 Drip 4 Trees	18417	1713417
19	33/42/ 42/3	Patta	BichappaS/o Thukaram	3.00 0.28 0.39 Total: 4.27	2641375	Trees	16585	2657960
20	39/3	Patta	Machkuri Tuljamma w/o Narsimlu	4.36	2768500	3 Bore 600 Mtrs Pipeline	323232	3091732
21	39/3 43/1	Patta	Ittamma w/o Anjanna	1.25 0.38 Total: 2.23	1454875		0	1454875
22	39/2 43/2	Patta	Shivanna s/o Chandranna	0.33 0.18 Total: 1.11	720375		0	720375
23	39/2/1 43/2/1	Patta	Vittal s/o Chandranna	0.32 0.19 Total: 1.11	720375		0	720375
24	39/3 43/3	Patta	Manenna s/o sangappa	1.25 0.37 Total: 2.22	1440750	1Bore Drip Pipe line 400 Mtrs	169371	1610121
25	40/3	Patta	Kamamma w/o Vittal	0.25	353125		0	353125
26	40/1	Patta	Jagadamba s/o Dasharath	0.25	353125		0	353125
27	40/2	Patta	Thukaram S/o Bichappa	0.26	367250		0	367250

28	40/అ3	Patta	Venkatesham s/o Hanmanthu	0.13	183625	1 Bore Pipe line 300 Mtrs	147459	331084
29	40/అ4	Patta	Sangamma w/o Venkatesham	0.12	169500		0	169500
30	40/అ 40/అ1 40/అ2 40/అ3	Patta		0.07 0.06 0.06 0.06 Total: 0.25	353125		0	353125
31	40/అ	Patta	Vittal s/o bichappa	0.25	353125		0	353125
32	40/అ1	Patta	Boini Raju s/o Kistanna	0.17	240125		0	240125
33	40/అ2 44/అ/4	Patta	Kistappa s/o Ettappa	0.17 2.06 Total: 2.23	1454875	2 Bores Pipe line Drip Trees	249003	1703878
34	40/అ3 40/అ3/1	Patta	B. Pandari S/o Thukaram	0.08 0.09 Total: 0.17	240125		0	240125
35	41/అ41/అ 42/అ42/ అ42/అTo tal	Patta	Shanthammaw/o Thukaram	1.13 1.13 0.29 0.29 0.38 Total: 5.02	2853250	2 Bore Pipeline Drip Trees	189783	3043033
36	42/అ/1 42/అ3	Patta	B.Vittal s/o papaiah	0.30 0.30 Total: 1.20	847500	1 Bore Trees Total	141514	989014
37	42/అ2 42/అ2	Patta	Siddanna s/o Papaiah	0.27 1.17 Total: 2.04	1186500	1 Bore Drip Trees	220194	1406694
38	42/అ 42/అ1	Patta	Narsimlu s/o Siddanna	0.28 1.18 Total: 2.06	1214750	1 Bore Trees Total	233893	1448643
39	42/అ	Patta	Jagili Nagamani w/o Arjun	0.29	409625		0	409625
40	42/అ	Patta	Jangili Arjun S/o Narsappa	0.23	324875	50 Guava trees	10033	334908
41	46/అ3 42/అ 45/అ2 45/అ/1/1	Patta	Lalithamma W/o Prabhu	0.16 0.23 0.23 0.15 Total: 1.37	1087625	12 Mango 20 Tamarind 1 Bore Trees	170100	1257725
42	42/అ 45/అ3 46/అ2 46/అ3	Patta	Esharappa S/o Anjanna	0.23 0.23 1.07 0.37 Total: 3.10	1836250	1 Bore	79040	1915290

43	42/2 45/4 46/2	Patta	Bujamma W/o Pandanna	0.23 0.24 0.37 Total: 2.04	1186500		0	1186500
44	42/2 45/5	Patta	Jsgili Sanganna S/o Mallanna	0.22 0.23 Total: 1.05	635625		0	635625
45	42/2	Patta	Boini Sathyamma w/o Siddanna	0.38	536750		0	536750
46	43/2 46/21/2	Patta	Chakali Eeranna s/o Anjanna	1.00 0.37 Total: 1.37	1087625	1 Bore 400 Mtrs pipe line Drip	187189	1274814
47	43/2	Patta	Chakali Ramesh s/o Anjanna	1.32	1017000		0	1017000
48	44/2/1	Patta	Mukundarao Patil s/o Chandrappa patil	6.24	3729000	2 Bores 1 Open well	354782	4083782
49	44/2/2	Patta	Kamala bhai w/o manik rao	6.24	3729000	1 Open well	155378	3884378
50	44/2/1	Patta	Sangannas/o vittappa	2.09	1257125	3 Bores 1 Open well Drip Trees	534333	1791458
51	44/2/5	Patta	Saththamma w/o Shankarappa	2.07	1228875	6 Mango trees	16052	1244927
52	44/2/6 44/2 44/23/1/1	Patta	Dathu s/o Adivappa	1.03 1.05 0.13 Total: 2.21	1426625	1 Bore 1000 Mtrs pipe line Drip Trees	111218	1537843
53	44/2/1 44/ AA/6 44/23/1	Patta	Mallanna s/o Adivappa	1.04 1.04 0.13 Total : 2.21	1426625	2 Bores Drip	184126	1610751
54	44/2/3	Patta	Narsimlu s/o Anjanna	1.23	889875		0	889875
55	45/2 46/2	Patta	Vittal s/o yenkkanna	0.19 0.18 Total: 0.37	522625	Trees	9630	532255
56	45/21/1 46/21/1	Patta	Basanthi s/o Yenkkanna	0.19 0.19 Total: 0.38	536750	1 Bore Trees	79985	616735
57	45/2	Patta	Manenna s/o adivanna	0.38	536750		0	536750
58	45/2/3	Patta	Chandranna s/o Adivappa	0.39	550875		0	550875
59	46/2 45/2	Patta	Jangli Dharmana S/o Narsappa	1.07 0.23 Total: 1.30	988750		0	988750
60	45/21/2	Patta	Eeramma w/o Veeranna	0.03	42375		0	42375
61	45/21/2	Patta	Ushaini s/o Eeranna	0.15	211875		0	211875

64

62	45/22	Patta	Anjanna s/o manenna	1.00	565000	1 Well Trees	85983	650983
63	45/23	Patta	Sunitha w/o Maruthi	1.00	565000	Trees	5884	570884
64	46/21/2 46/22/1	Patta	Manemma w/o Vaidyanath	1.00 1.00 Total: 2.00	1130000	1 Bore	78754	1208754
65	46/A4/1	Patta	Machendar S/o Sanganna	0.23	324875		0	324875
66	46/24/2	Patta	Ashok s/o Sayanna	0.23	324875		0	324875
67	46/24 46/25/2 46/25/2	Patta	Anjanna s/o Ramanna	1.00 0.23 0.23 Total: 2.06	1214750	Drip	8600	1223350
68	46/23/14 6/21/2	Patta	Sangannas/o Anjanna	0.30 0.37 Total: 1.27	946375	Drip Trees	12050	958425
69	47/21 47/23 47/22/2	Patta	M.Sudharani W/o Bhanu prakash	1.04 1.04 0.03 Total: 2.11	1285375	1 Bore 600 Mtrs Pipeline Drip 2 Sheds	364748	1650123
70	46/22/2	Patta	M.Thulasi W/o Ram mohan raju	2.19	1398375		0	1398375
71	46/22/2 47/22 47/23	Patta	M.Rammohan raju S/o Appala raju	0.16 1.04 0.39 Total: 2.19	1398375	1 Bore	125784	1524159
72	46/21/2 47/21 47/22/2	Patta	M.Aparna W/o Narayana raju	1.01 0.26 0.20 Total: 2.07	1228875	1 Bore Fensing Total	109900	1338775
73	47/22/2 47/23 47/24 47/25	Patta	M.Narayana raju S/o Ram mohan raju	0.06 0.26 0.27 0.27 Total: 2.06	1214750	2 Bores	173069	1387819
74	47/21 47/22/2	Patta	M.Bhanu prakash S/o Ram mohan raju	1.16 0.36 Total: 2.12	1299500	1 Bore	79369	1378869
75	Sy.No: 40 Sy.No:46			0.01 0.03	0		0	0
76	50/2	Patta	Sri Sathish Raju S/o Suryanarayana Raju	1.07	663875			663875
77	50/21	Patta	Sri Ramaohan Raju S/o Appala Raju	0.30	423750	1 Bore well, Vepa-3	93218	516968

78	50/అ	Patta	Sri Ramaohan Raju S/o Appala Raju	1.35	1059375	Vepa-3		1059375
79	50/అ	Patta	Sri Ramaohan Raju S/o Appala Raju	1.35	1059375	Vepa-10		1059375
80	52	Patta	KattelaVada Rama chari S/o Chennayya Chari	3.10	1836250			1836250
81	65/అ1/1	Patta	Shushila Bai W/o Pramsing	1.00	565000	1 Open well, 2 Bore wells, 2 Neem Trees	298500	863500
82	65/అ/2	Patta	Kalanna S/o Sayanna	1.00	565000			565000
83	65/అ1/3	Patta	Sushilabai W/o Prem Singh	1.18	819250	well	95156	914406
84	65/అ2	Patta	Shushila Bai W/o Pramsing	0.18	254250	2-Bore wells, 2 Neem Tress		254250
85	65/అ2/1	Patta	Shushila Bai W/o Pramsing	0.18	254250			254250
86	65/అ	Patta	Shushila Bai W/o Pramsing	4.14	2457750			2457750
87	66/అ	Patta	Chakali Raju S/o Ramanna	2.02	1158250	1-Bore	83011	1241261
88	66/అ1	Patta	Chakali Sanganna S/o Ramanna	1.03	607375	1-Borewell	150357	757732
89	66/అ	Patta	Pashamiyya S/o Mohinoddin	3.04	1751500	1-Bore	75926	1827426
90	66/అ1	Patta	Kamala bai W/o Rekha sing	0.30	423750	2 Neem Tress		423750
91	66/అ2	Patta	Bojaraj S/o Rekha sing	0.15	211875			211875
92	66/అ3	Patta	Kamala bai W/o Rekha sing	0.15	211875			211875
93	66/అ1	Patta	Kamala bai W/o Rekha sing	0.21	296625			296625
94	66/అ2	Patta	Bojaraj S/o Rekha sing	0.21	296625			296625
95	66/అ3	Patta	Kamala bai W/o Rekha sing	0.21	296625			296625
96	66/అ1	Patta	Kamala bai W/o Rekha sing	0.30	423750			423750
97	66/అ2	Patta	Kamala bai W/o Rekha sing	0.15	211875			211875
98	66/అ3	Patta	Kamala bai W/o Rekha sing	0.16	226000			226000
99	66/అ	Patta	Pashamiyya S/o Mohinoddin	0.20	282500			282500
100	66/అ	Patta	Pashamiyya S/o Mohinoddin	0.20	282500			282500
101	66/అ1	Patta	Pashamiyya S/o Mohinoddin	0.21	296625			296625
102	69/అ1	Patta	R.Lokesh Varma S/o Rama rajū	3.19	1963375			1963375
103	69/అ1/1	Patta	Aravind Rao S/o	3.18	1949250			1949250

104	69/2	Patta	R.Lokesh Varma S/o Rama raju	2.00	1130000			1130000
105	69/2/1	Patta	R.Lokesh Varma S/o Rama raju	2.00	1130000			1130000
106	70/1	Patta	Achuta Ramaraju S/o Durgaraju	0.07	98875			98875
107	70/2	Patta	Vittu gounda S/o Vitugunda	2.26	1497250			1497250
108	70/3	Patta	G.Shrishyalam S/o Anjanna	0.27	381375			381375
109	70/4	Patta	R.Lokesh Varma S/o Rama raju	0.27	381375			381375
110	70/1	Patta	Narsimlu S/o Ramanna	2.01	1144125	Tumma-1		1144125
111	70/1/1	Patta	Chakali Sanganna S/o Ramanna	0.39	550875	Drip Line		550875
112	70/2	Patta	Ratod Shalibai W/o Jamla	3.00	1695000	1-Bore Drip Line, Tumma- 1	78621	1773621
113	70/1/1	Patta	K. Sanganna S/o Balanna	1.10	706250			706250
114	70/1/1	Patta	Naganna S/o Balkonda	1.10	706250			706250
115	70/2	Patta	Ramesh S/o kisti gounda	2.20	1412500			1412500
116	70/1	Patta	Mangli Bai W/o Basva Nayak	1.00	565000			565000
117	70/2	Patta	R.Dasharath S/o Bansilal	3.00	1695000			1695000
118	70/3	Patta	Chakali Jaggamma w/o Narsimlu	1.00	565000			565000
119	70/4	Patta	Jai sing S/o Bansilal	2.27	1511375			1511375
120	70/5	Patta	Vyadyanad S/o Balya	1.00	565000			565000
121	70/6	Patta	Shetti S/o Jamla	4.00	2260000	2- Tumma Tree		2260000
122	70/7	Patta	Vittu gounda S/o Vitugunda	1.00	565000			565000
123	70/8	Patta	Parsharamu S/o Jamla	1.20	847500	Drip,Pipeline		847500
124	74/1	Patta	Sateesh S/o Venkata subbaiah	1.22	875750			875750
125	74/2	Patta	Manemma W/o Narsappa	2.00	1130000	6-Govva	2006	1132006
126	74/1	Patta	Y.Dattu S/o Manenna	3.00	1695000			1695000
127	74/2	Patta	Y.Shankar s/o Manenna	3.00	1695000			1695000
128	74/3	Patta	Y.Ramulu S/o Manenna	3.00	1695000			1695000
129	74/4	Patta	Y.Narayana S/o Manenna	3.00	1695000			1695000
130	74/5	Patta	Y.Aruna jyothi W/o Manenna	1.32	1017000			1017000

131	74/७6	Patta	Manik Reddy S/o Jagga Reddy	4.00	2260000	2 Bore wells, 3-Mango,2-Badam,1-Yepa	159636	2419636
132	75/७1	Patta	Malgounda S/o Shankar Gounda	1.00	565000			565000
133	75/७२	Patta	Malgounda S/o Shankar Gounda	2.00	1130000			1130000
134	75/७1	Patta	Ms Clain and wind power	1.00	565000			565000
135	75/७1/1	Patta	Ms Clain and wind power	0.00	0			0
136	75/७2	Patta	Ms Clain and wind power	1.00	565000			565000
137	75/७2/1	Patta	Ms Clain and wind power	0.00	0			0
138	75/७1	Patta	Chandramma W/o Manikyappa	2.00	1130000			1130000
139	75/७2	Patta	Yallappa S/o Manyaiah	1.00	565000			565000
140	75/७3	Patta	Ashok S/o Manenna	1.00	565000			565000
141	75/७4	Patta	Malgounda S/o Shankar Gounda	1.00	565000			565000
142	75/७5	Patta	Malgounda S/o Shankar Gounda	2.00	1130000			1130000
143	76/७1	Patta	Y.Radhika W/o Naveen kumar	1.00	565000			565000
144	76/७2	Patta	Sangram S/o Malgonda	1.30	988750	1- Well,Drip Pipeline	217936	1206686
145	76/७1	Patta	Y.Puja W/o Naveenkumar	1.23	889875			889875
146	76/७1/1	Patta	Nagesh S/o Basvaraj	1.00	565000			565000
147	76/७1/1/1	Patta	Y.Puja W/o Naveenkumar	0.23	324875			324875
148	76/७1/2	Patta	A.Nikhitha w/o Praveenkumar	0.20	282500			282500
149	76/७1/2७	Patta	K.Vittal S/o Sayigonda	1.00	565000			565000
150	76/७2	Patta	Y.Radhika D/o Naveen kumar	1.23	889875			889875
151	76/७1	Patta	Y.Puja D/o Naveenkumar	0.32	452000			452000
152	76/७2/1	Patta	Nagesh S/o Basvaraj	0.32	452000			452000
153	76/७3	Patta	A.Nikhitha w/o Praveenkumar	0.30	423750			423750
154	76/७3/1	Patta	G.Veeresham S/o Anjanna	0.30	423750			423750
155	78/७1	Patta	Bakkamma S/oMogul konda	1.34	1045250	Undu Neelagiri 35, 1-Bore well		1045250
156	78/७2	Patta	M.Vittal S/o Mogulappa	3.17	1935125	150 Pipe line, 11 Mango -10, 15 Jama, 5 Vepa	32439	1967564

157	78/ε1	Patta	Mangilig Gopal S/o Gaigonda	4.13	2443625	2 Bore Well	324875	2768500
158	78/ε2	Patta	Mangilke Anjanna S/o Gaikonda	4.13	2443625			2443625
159	78/ε3	Patta	M.Narsimlu S/o Mogulappa	3.17	1935125	80 Miters PipeLine .11 ,300 Drip, Vegetables, 2 Poles	17777	1952902
160	84/ε	Patta	Nadam Rajeshwar gupta S/o Pandaiah	9.07	5183875			5183875
161	84/ε	Patta	MD. Thanveer S/o M.D.Fariduddin	10.00	5650000			5650000
162	83/A	Patta	Ravi Narayan Darak s/o. Madan mohan Darak	4.37	2782625			2782625
163	83/A1	Patta	Anjanna S/o Gayigonda	2.18	1384250			1384250
164	83/A2	Patta	Gopal S/o. Gayigonda	2.19	1398375			1398375
165	83/E	Patta	U.Sangamma w/o Saidu	7.13	4138625			4138625
166	83/E2	Patta	D.Parwathi w/o Malleth Yadav	2.20	1412500	1 - Bore well	84637	1497137
167	85/AA4 85/A6 85/E2/A1 85/AA2	Patta	L.Somaiaha s/o Vishwanadham	0.23 0.23 0.29 0.21 Total: 2.16	1356000			1356000
168	85/E1/4 85/E1/AA	Patta	M.Vijayalaxmj W/o m.mallaiah	1.23 1.23 Total: 3.06	1779750	Fencing with stones Barbed wire 2 - bore wells	162364	1942114
169	85/A 85/AA3 85/AA5 85/E1/3 85/E1/1 85/E2 85/E1 99/A4 99/A5 99/A6 99/A8	Patta	G.Laxmi Narayana s/o Ram Moorthy	2.25 0.24 0.23 1.23 1.23 1.23 1.24 0.20 1.22 0.20 2.00 Total: 14.27	8291375			8291375
170	85/A 85/AA1 85/E1 85/E2/2	Patta	Myadam Rajeswer Gupta S/o Pandaiah Cuptha	1.32 0.24 1.23 1.23 Total: 5.22	3135750			3135750
171	85/E2/1A A 85/E1/2	Patta	M.Mallaiah s/o Somaiah	0.34 1.24 Total: 2.18	1384250			1384250

157	78/1	Patta	Mangilig Gopal S/o Gaigonda	4.13	2443625	2 Bore Well	324875	2768500
158	78/2	Patta	Mangilke Anjanna S/o Gaikonda	4.13	2443625			2443625
159	78/3	Patta	M.Narsimlu S/o Mogulappa	3.17	1935125	80 Meters PipeLine ,11 ,300 Drip, Vegetables, 2 Poles	17777	1952902
160	84/1	Patta	Nadam Rajeshwar gupta S/o Pandaiah	9.07	5183875			5183875
161	84/1	Patta	MD. Thanveer S/o M.D.Fariduddin	10.00	5650000			5650000
162	83/A	Patta	Ravi Narayan Darak s/o. Madan mohan Darak	4.37	2782625			2782625
163	83/A1	Patta	Anjanna S/o Gayigonda	2.18	1384250			1384250
164	83/A2	Patta	Gopal S/o. Gayigonda	2.19	1398375			1398375
165	83/E	Patta	U.Sangamma w/o Saidu	7.13	4138625			4138625
166	83/E2	Patta	D.Parwathi w/o Malleth Yadav	2.20	1412500	1 - Bore well	84637	1497137
167	85/AA4 85/A6 85/E2/A1 85/AA2	Patta	L.Somaiaha s/o Vishwanadham	0.23 0.23 0.29 0.21 Total: 2.16	1356000			1356000
168	85/E1/4 85/E1/AA	Patta	M.Vijayalaxmj W/o m.mallaiah	1.23 1.23 Total: 3.06	1779750	Fencing with stones Barbed wire 2 - bore wells	162364	1942114
169	85/A 85/AA3 85/AA5 85/E1/3 85/E1/1 85/E2 85/E1 99/A4 99/A5 99/A6 99/A8	Patta	G.Laxmi Narayana s/o Ram Moorthy	2.25 0.24 0.23 1.23 1.23 1.23 1.24 0.20 1.22 0.20 2.00 Total: 14.27	8291375			8291375
170	85/A 85/AA1 85/E1 85/E2/2	Patta	Myadam Rajeswer Gupta S/o Pandaiah Cuptha	1.32 0.24 1.23 1.23 Total: 5.22	3135750			3135750
171	85/E2/1A A 85/E1/2	Patta	M.Mallaiah s/o Somaiah	0.34 1.24 Total: 2.18	1384250			1384250

69

172	85/E2/3 85/E2/5	Patta	L.Padma W/o Somaiah	1.23 1.24 Total: 3.07	1793875			1793875
173	85/AA2	Patta	K.Nagesh s/o Somaiah	0.03	42375			42375
174	86/A1 86/A2/2	Patta	Chippe Satyamma w/o Shankarappa	0.36 0.17 Total: 1.13	748625			748625
175	86/A2/1 86/A3	Patta	Chippe Susheelamma w/o. Vittappa	0.18 0.35 Total: 1.13	748625			748625
176	86/A4/1	Patta	Sangameshwar S/o Anjaiah	0.26	367250			367250
177	86/AA2	Patta	R.Narsimlu S/o Adivappa	1.00	565000			565000
178	86/AA	Patta	C.Bakkaprabhu S/o. Adivappa	1.00	565000			565000
179	86/E	Patta	Sangamma w/o Sanganna	5.13	3008625			3008625
180	87/A	Patta	Narsimlu s/o. Nagappa	1.14	762750			762750
181	87/AA	Patta	Maqsd S/o Rukmoddin	1.20	847500			847500
182	88/E	Patta	Jangam Sangeetha W/o. Sanjeev Kumar	2.01	1144125			1144125
183	88/EE1	Patta	T.Mallikarjun S/o. Vittal	2.02	1158250			1158250
184	88/A	Patta	Gopal reddy s/o Ananth reddy	2.01	1144125			1144125
185	88/EE2	Patta	B.Dayakar reddy s/o Gopal reddy	2.02	1158250			1158250
186	88/EE2	Patta	Srikanth reddy s/o Gopal reddy	2.02	1158250			1158250
187	88/E1	Patta	Shiva kumar	1.01	579125			579125
188	88/EE3	Patta	Nagesh s/o Baswaraj	1.01	579125			579125
189	88/A	Patta	Laxmibai w/o Earanna	2.17	1370125			1370125
190	89/A1/AA	Patta	Koure Anjanna S/o. Eerappa	3.24	2034000	1 - Bore well	91771	2125771
191	89/A1/AA 1	Patta	Mangali Veeramma W/o. Narsimlu	2.00	1130000			1130000
192	89/A2	Patta	Mangali Mallamma W/o. Narsimlu	2.00	1130000			1130000
193	89/AA	Patta	Chakali Thuljappa s/o. Gundappa	2.00	1130000			1130000
194	89/E	Patta	Sairam Reddy S/o Badra Reddy	9.00	5085000			5085000
195	90/A	Patta	B.Vijaya W/o. Nagshetti	6.00	3390000			3390000
196	90/AA	Patta	B.Nagshetti S/o. Maanikyappa	4.28	2655500			2655500

197	92/A 95/AA 96/A 98/AA2	Patta	Peri Subrahmanya Jahnu s/o Peri Uday Shankar	9.02 1.25 10.15 6.16 Total: 27.18	15509250	1 - Bore well Rcc room 6 bore well pipe line	1603862	17113112
198	92/AA 92/AA1 93/A 95/A/1 96/A1	Patta	AV Balakrishna Reddy S/o. A Veera reddy	8.16 1.20 4.09 13.07 0.02 Total: 27.14	15452750	Trees bore well fencing farm pond pipe line Sump	3077203	18529953
199	92/A798/ AA1	Patta	G.Manjula w/o Nagaraju	0.04 1.30 Total: 1.34	1045250			1045250
200	92/A4	Patta	Samma w/o Narsaiah	2.08	1243000			1243000
201	92/A4/1 98/A1/1	Patta	Balraj S/o Narsappa	1.07 0.32 Total: 1.39	1115875			1115875
202	92/A4/2 98/A1/3	Patta	Ravi Kumar S/o Narsappa	1.08 0.32 Total: 2.00	1130000			1130000
203	92/A4/3 98/A1/2	Patta	Yadaiah S/o Narsappa	1.07 0.32 Total: 1.39	1115875			1115875
204	92/A5 98/A2 99/A2	Patta	Manaiiah s/o Bagaiah	1.31 1.05 0.25 Total: 3.21	1991625			1991625
205	92/A6 98/A3	Patta	Paamma w/o Thukkappa	1.32 1.05 Total: 2.37	1652625			1652625
206	98/A4	Patta	Talari Bamma W/o Pentaiah	0.11	155375			155375
207	98/A6 99/A7	Patta	Bichaiah s/o Balaiah	2.09 2.08 Total: 4.17	2500125	1 - Old open well	41096	2541221
208	98/A5/A1 99/A4	Patta	Pentaiah s/o Mogulaiah	1.15 0.23 Total: 1.38	1101750			1101750
209	98/AA3	Patta	T Thangamma W/o. Kishappa	0.36	508500			508500
210	98/A5/1 99/A6/1	Patta	Bichaiah s/o Mogulaiah	0.25 1.01 Total: 1.26	932250			932250
211	99/A1	Patta	Ittaiah s/o Ushappa	7.28	4350500	Bore well open well pipe line	408630	4759130
212	99/E/1	Patta	Sushamma w/o Ramulu	1.00	565000			565000
213	99/A1	Patta	Talari Ramaiah s/o Mogulaiah	4.07	2358875	Bore well Trees	257289	2616164

214	99/AA2/1	Patta	Mogulaiah s/o Ramulu	2.04	1186500			1186500
215	99/AA2	Patta	Tuljaram s/o Ramulu	2.03	1172375			1172375
216	99/E 99/A3 99/EE	Patta	Thalluri Suryavathy S/o Prabhakar Rao	2.07 2.00 3.07 Total: 7.14	4152750	Fencing Bore Pipe line	327904	4480654
217	101/A1 101/A2	Patta	Nukala Srinivas Rao s/o Nagender Rao	4.15 3.00 Total: 7.15	4166875	DripFencingPi pe line	148990	4315865
218	101/AA 105/A1	Patta	Ch Jhoshi Babu s/o Venkata Subba Rao	2.00 10.00 Total: 12.00	6780000	Trees Fencing Bore Rcc room Pipe line Sump	1919380	8699380
219	101/AA1	Patta	M.Vijaya s/o Sudeer Kumar	6.00	3390000	Trees fencing Open well	378402	3768402
220	102	Patta	T.Rama Surya s/o Subba Rao	11.31	6652875	Fencing 3 bores Pipe line	1181299	7834174
221	105/A1/1 105/A2	Patta	Ch Swaroopa Rani w/o Jhoshi Babu	3.00 2.00 Total: 5.00	2825000	Trees Fencing Drip Pipe line Bores	439813	3264813
222	105/A1/2	Patta	Ch Rakesh s/o Jhoshi Babu	5.00	2825000	Fencing Bore Pipe line	231558	3056558
223	105/A2/1	Patta	T.Venkata Naga Ramesh s/o RS Jagan	6.25	3743125	Fencing Pipe line	182512	3925637
224	105/A2/2	Patta	Y.kiran Kanth s/o Mohan Rao	4.00	2260000	Fencing Pipe line	57865	2317865
225	106/A1	Patta	Karapathi Sujatha w/o Samul Anand	5.00	2825000	Drip Fencing pipe line	128387	2953387
226	106/A1/1 106/AA2	Patta	G.Vamshi Krishna s/o G.Subbaiah	1.00 5.00 Total: 6.00	3390000	Trees Fencing Pipe line	383244	3773244
227	106/A2	Patta	G.Vijaya Laxmi w/o Subbaiah	5.00	2825000	Trees Fencing Pipe line	467315	3292315
228	106/A3	Patta	G.Pavan Kumar s/o Subbaiah	5.00	2825000	Fencing Pipe line	138533	2963533
229	106/A4	Patta	Kuppada Narsimha s/o Kuppada Venkata	4.38	2796750	Fencing Pipe line	68510	2865260
230	106/E2 106/EE2 109/A2 111/AA1	Patta	Yellappa S/o. Manenna	1.11 1.11 0.22 0.20 Total: 3.24	2034000	Trees	74692	2108692

231	106/AA 109/A3 111/AA3	Patta	Ashok s/o Manenna	2.23 0.22 0.27 Total: 3.32	2147000	Trees	67435	2214435
232	107/A	Patta	Eeranna s/o Narsappa	2.15	1341875	Open well Trees	203329	1545204
233	107/AA	Patta	Datthu s/o Narsappa	2.14	1327750	Trees	3208	1330958
234	108	Patta	Laxmamma W/o Sanganna Boini	1.02	593250	Trees1 - Open wellBore wellPipe line	290336	883586
235	109/A 111/AA2	Patta	Bichamma W/o. Ramanna	0.14 0.27 Total: 1.01	579125	Trees	12032	591157
236	110/A	Patta	Boini laxmamma W/o sanganna	3.08	1808000	Trees 1 - Open well Bore well Pipe line	236670	2044670
237	110/AA	Patta	Boini Lokanna S/o Boini Ramanna	3.09	1822125	Trees	28970	1851095
238	111/A1 111/A2	Patta	Manenna S/o Yellappa Boyini	0.13 0.13 Total: 0.26	367250	Trees Open well Bore well	262269	629519
239	111/E1	Patta	Thalari Nagamma w/o Balaiah	1.13	748625	Trees	15849	764474
240	111/E2	Patta	Chandramma S/o Narsappa	1.13	748625	Trees	3237	751862
241	111/A1/1	Patta	Bakkanna s/o Papanna	0.06	84750	Trees	642	85392
242	268/A	Patta	Venkanna S/o. Ramanna	2.00	1130000	Bore well Pipe line Drip Trees	121518	1251518
243	268/A1	Patta	Golla Narsimlu S/o. Ramanna	2.00	1130000	Bore well Pipe line Drip	171432	1301432
244	268/A2	Patta	Golla Narayana s/o. Ramanna	2.00	1130000	Bore well Trees	45339	1175339
245	268/A3	Patta	Bichanna S/o. Rammanna	2.00	1130000	Bore well	75485	1205485
246	268/A4	Patta	Golla Mallanna S/o. Ramanna	2.00	1130000	Bore well Pipe line Drip Trees	156342	1286342
247	268/AA1	Patta	Eeranna s/o Adigonda	0.33	466125	Open well	130851	596976
248	268/AA2	Patta	Vittal S/o Adivappa	0.34	480250	Trees Bore well	86885	567135
249	268/AA3	Patta	Manenna S/o. Adigonda	0.33	466125	Tress	6955	473080
250	268/EE 268/U1	Patta	Manemma W/o. Vittanna	2.20 0.30 Total: 3.10	1836250	pipe line Bore well	119835	1956085

73

251	268/U	Patta	Golla Vittal s/o. Malgonda	1.00	565000	Bore well Trees	83261	648261
252	268/UU	Patta	Golla Sujatha W/o. Mallanna	0.30	423750	Pipe line	27110	450860
253	268/E	Patta	Manemma W/o. malgonda	2.20	1412500	Open Well Tress	116738	1529238
254	269/A 269/AA	Patta	K.Balanna s/o Vittappa	2.14 2.13 Total: 4.27	2641375	Bore well Trees	181098	2822473
Grand Total				627.07	354297374		18204935	375728502

- 1) Name of the Mandal: JHARASANGHAM
- 2) Name of the Village : YELGOI
- 3) Classification of the Land: ASSIGNED

Sl. No.	Sy.No.	Classification of the land.	Name of the Assignee with Father / Husband's Name	Extent in Acs. Gts	Cultivated@ 4 Lakhs per Acre)/ Un-Cultivated@ 3.25 Lakhs per Acre)	Land value	Type of Structure	Structure Value assessed by Concerned Dept.	Total value (7+9)
1	2	3	4	5	6	7	8	9	10
1	48/1/1	Assigned	Vittal s/o Adivappa	0.31	Cultivated	310000	-	0	310000
2	48/1/1	Assigned	Challapalli Erannaw/o Adivappa	0.31	Cultivated	310000	-	0	310000
3	48/1/2	Assigned	Manaiahs/o adigonda	0.32	Cultivated	320000	1 Tamarind Tree	1524	321524
4	48/2	Assigned	Anjannas/o Mallanna	3.00	Cultivated	1200000	1 - Bore 1 - Open well Pipeline - 600 Mts 13 - Lemon trees	269929	1469929
5	48/3	Assigned	Vittals/o Mallanna	3.00	Cultivated	1200000	2 - Bores Drip Pipeline - 600 Mts 6 - Mango trees	198005	1398005
6	48/4	Assigned	Papaiahs/o Beerappa	2.13	Cultivated	930000	1 - Open well 1 - Mang-1 2 - Guava	207027	1137027

79

7	48/5	Assigned	NarsgondaS/o papaiah	2.13	Cultivated	930000	2 - Bores Drip Pipeline - 600 Mts Total	173136	1103136
8	48/6	Assigned	Y.Sangammas/o narsimlu	2.00	Cultivated	800000	1 - Bore Drip Pipelin 200 Mtrs 2 - Tamarin d Trees	91820	891820
9	48/7	Assigned	Palle Adivammaw/o ramanna	2.00	Cultivated	800000	1 - Bore Drip 1 - Open well Pipeline - 600 Mts	221226	1021226
10	48/8	Assigned	Manemmaw/o vittal	0.35	Cultivated	350000	1 - Open well 8 - Mango Trees	191327	541327
11	48/8/1	Assigned	AnithaW/o Mallanna	1.20	Cultivated	600000	1 - Bore6 - Mango Trees	98624	698624
12	48/8/1/ 1	Assigned	Mogulammaw/o Dathu	1.05	Cultivated	450000	1 - Bore Drip Pipe line - 650 Total	78430	528430
13	48/9	Assigned	Thukkammaw/o Chandranna	1.20	Cultivated	600000	-	0	600000
14	48/10	Assigned	Ramannas/o Buchigonda	3.00	Cultivated	1200000	1 - Bore Drip Pipe line - 600 3 - Mango Trees	103827	1303827
15	48/11	Assigned	DaththatriS/o malgonda	1.13	Cultivated	530000	1 - Bore Drip Pipe Line - 600	87197	617197
16	48/13	Assigned	Vittals/o Malgonda	1.13	Cultivated	530000	-	0	530000
17	48/14	Assigned	Narayananas/o Malgonda	1.14	Cultivated	540000	2 - Bores Drip Pipe line- 400	157219	697219
18	54/6	Assigned	Bichannas/o Bakkanna	0.30	Uncultivated	243750	-	0	243750

19	54/6/2	Assigned	SrishailamS/o Bakkanna	0.30	Uncultivated	243750	-	0	243750
20	54/6/3	Assigned	DasharathS/o Bakkanna	0.30	Uncultivated	243750	-	0	243750
21	54/6/4	Assigned	BakkannaW/o Ramakrishna	0.30	Uncultivated	243750	-	0	243750
22	54/8	Assigned	BaswarajS/o Anjanna	2.20	Cultivated	1000000	1 - Open well 4 - Tamarin d-4 2 - Mango	106027	1106027
23	54/8/1	Assigned	SangappaS/o Babanna	5.00	Cultivated	2000000	-	0	2000000
24	54/9/1	Assigned	Sakku baiW/o Anjanna	2.20	Cultivated	1000000	1 - Bore Pipe line -200 mtrs 4 - Mango 2 - Lemon	140307	1140307
25	54/11	Assigned	SathemmaW/o shankarappa	5.00	Cultivated	2000000	1 - open well	188812	2188812
26	54/12	Assigned	SangappaS/o Mogulappa	1.00	Cultivated	400000	-	0	400000
27	54/12	Assigned	SangappaS/o Mogulappa	3.00	Uncultivated	975000	-	0	975000
28	54/13/ A	Assigned	VittalS/o Malgonda	0.27	Uncultivated	219375	-	0	219375
29	54/13/ AA	Assigned	DathatriS/o Malgonda	0.26	Uncultivated	211250	-	0	211250
30	54/13/ E	Assigned	Narayanas/o Malgonda	0.27	Uncultivated	219375	-	0	219375
31	54/14	Assigned	PentappaS/o Thuljappa	1.20	Uncultivated	487500	-	0	487500
32	54/14/1	Assigned	ThuljappaS/o Pentanna	2.20	Uncultivated	812500	-	0	812500
33	54/15/ A	Assigned	Hussain aliS/o Meeransab	3.00	Uncultivated	975000	1 - open well	35195	1010195
34	54/15/ AA	Assigned	DurgannaS/o Yellappa	2.00	Uncultivated	650000	-	0	650000
35	54/17/ 2	Assigned	PrabhuS/o Mogulappa	1.00	Cultivated	400000	-	0	400000
36	54/17/ 3	Assigned	SathemmaW/o Narayana	1.00	Cultivated	400000	-	0	400000
37	54/18	Assigned	G PrathibhaW/o Anjanna	3.00	Cultivated	1200000	-	0	1200000
38	54/19	Assigned	PunyammaW/o Thukaram	3.00	Cultivated	1200000	-	0	1200000
39	54/20	Assigned	RukkammaW/o Lachappa	3.00	Uncultivated	975000	-	0	975000
40	54/21	Assigned	ManaiiahS/o Narsaiah	1.00	Cultivated	400000	-	0	400000

73

41	54/21	Assigned	ManaiahS/o Narsaiah	2.00	Uncultivated	650000	-	0	650000
42	54/22	Assigned	ShanthammaW/ o Dhoulaiiah	5.00	Uncultivated	1625000	-	0	1625000
43	54/24	Assigned	AmbikaW/o Gopal	3.00	Uncultivated	975000	-	0	975000
44	54/24/ 1	Assigned	BakkappaS/o Pentappa	1.20	Uncultivated	487500	-	0	487500
45	54/24/ 2	Assigned	LalappaS/o Pentappa	1.20	Uncultivated	487500	-	0	487500
46	54/25/ 1	Assigned	AnuradhaW/o Raju	2.20	Cultivated	1000000	-	0	1000000
47	54/25/ 2	Assigned	SharadhaW/o Anjaiah	2.20	Cultivated	1000000	-	0	1000000
48	54/27	Assigned	NarsammaW/o Sanganna	3.00	Cultivated	1200000	-	0	1200000
49	54/29	Assigned	BichaiiahS/o Bagaiah	5.00	Uncultivated	1625000	-	0	1625000
50	54/30	Assigned	ChandammaW/ o Nagaiah	2.20	Cultivated	1000000	-	0	1000000
51	54/30/ 1	Assigned	GangammaW/o Pentaiah	2.20	Cultivated	1000000	-	0	1000000
52	54/33	Assigned	Md. DastagiriS/o Babu	1.13	Cultivated	530000	-	0	530000
53	54/33/ 1	Assigned	Md. ImamS/o Babu	1.13	Cultivated	530000	-	0	530000
54	54/33/ 2	Assigned	Md. GareeboddinS/o Babu	1.14	Cultivated	540000	-	0	540000
55	54/34	Assigned	YellammaW/o Ismailappa	5.00	Uncultivated	1625000	-	0	1625000
56	54/35/ 1	Assigned	SanthoshS/o Anjanna	2.00	Uncultivated	650000	-	0	650000
57	54/35/ 1	Assigned	ManemmaW/o Bakkanna	2.00	Uncultivated	650000	-	0	650000
58	54/36	Assigned	ThukkaiahS/o Lingaih	2.00	Uncultivated	650000	-	0	650000
59	54/37/ A	Assigned	AnjannaS/o Gaigonda	2.20	Uncultivated	812500	-	0	812500
60	54/37/ A	Assigned	GopalS/o Gaigonda	2.20	Uncultivated	812500	-	0	812500
61	54/39	Assigned	NarsappaS/o Kalappa	2.00	Cultivated	800000	-	0	800000
62	54/39	Assigned	NarsappaS/o Kalappa	3.00	Uncultivated	975000	-	0	975000
63	54/40	Assigned	ManemmaW/o Hanmanthu	2.00	Uncultivated	650000	-	0	650000
64	54/41	Assigned	ManennaW/o Yellappa	2.00	Uncultivated	650000	-	0	650000
65	54/42	Assigned	Mahaboob AliS/o Fakruddin	5.00	Cultivated	2000000	-	0	2000000

66	54/44	Assigned	Vadde AnjammaW/o Yellaiah	1.00	Uncultivated	325000	-	0	325000
67	54/46	Assigned	ChendrannaS/o Bakkanna	2.00	Uncultivated	650000	-	0	650000
68	54/46/ 1	Assigned	EerannaS/o Chendranna	1.20	Uncultivated	487500	-	0	487500
69	54/46/ 2	Assigned	BakkannaS/o Chendranna	1.20	Uncultivated	487500	-	0	487500
70	54/47	Assigned	J ManemmaW/o Pentanna	5.00	Uncultivated	1625000	-	0	1625000
71	54/50	Assigned	NarayanaS/o Pentaiah	2.20	Uncultivated	812500	-	0	812500
72	54/50/ 1	Assigned	RameshS/o Pentanna	2.20	Uncultivated	812500	-	0	812500
73	54/51	Assigned	LaxmaiahS/o Lachmaiah	5.00	Cultivated	2000000	-	0	2000000
74	54/52	Assigned	Nusrath FathimaW/o Amjath	3.00	Cultivated	1200000	-	0	1200000
75	54/52	Assigned	ManaiiahS/o Durgaiah	3.00	Cultivated	1200000	-	0	1200000
76	54/52/ 3	Assigned	S Venkata chariS/o Brahmaiah	5.00	Cultivated	2000000	-	0	2000000
77	54/54/ 1	Assigned	PadmammaW/o Laxmaih	1.20	Uncultivated	487500	-	0	487500
78	54/54/ 2	Assigned	JaggammaW/o Ramulu	0.20	Uncultivated	162500	-	0	162500
79	54/57	Assigned	LazarS/o Jennappa	3.00	Uncultivated	975000	-	0	975000
80	54/58/ A	Assigned	ManemmaW/o Vittal	1.20	Uncultivated	487500	-	0	487500
81	54/59	Assigned	SiddiramaiahS/o Lingaiah	3.00	Uncultivated	975000	-	0	975000
82	54/60	Assigned	EershettyS/o Narsappa	0.30	Uncultivated	243750	-	0	243750
83	54/60/ 1	Assigned	Vittals/o Narsappa	0.30	Uncultivated	243750	-	0	243750
84	54/60/ 2	Assigned	DathuS/o Narsappa	0.30	Uncultivated	243750	-	0	243750
85	54/60/ 3	Assigned	NarendarS/o Narsappa	0.30	Uncultivated	243750	-	0	243750
86	54/62	Assigned	N BenjimanS/o Narsappa	2.00	Uncultivated	650000	-	0	650000
87	54/62/ 1 54/63	Assigned	Nadimidoddi ManaiiahS/o Keshaiiah	1.00 3.00	Cultivated	1600000	-	0	1600000
88	54/64/ 2	Assigned	Rajiya BegamW/o Lal Mohmmad	2.00	Cultivated	800000	-	0	800000
89	54/65	Assigned	A. GandaiahS/o Narsappa	5.00	Cultivated	2000000	-	0	2000000
90	54/66	Assigned	LaxmiW/o Sanganna	1.00	Uncultivated	325000	-	0	325000

91	54/67	Assigned	EerannaS/o Adivigonda	2.00	Uncultivated	650000	-	0	650000
92	54/67/ 1	Assigned	GopemmaW/o Manemma	2.00	Uncultivated	650000	-	0	650000
93	54/69	Assigned	RamaiahS/o Papaiah	4.00	Cultivated	1600000	-	0	1600000
94	54/70	Assigned	NarsappaS/o Balappa	4.00	Cultivated	1600000	1 - Open well Drip Pipe line -200 mtrs 15 - Mango	20819	1620819
95	54/71	Assigned	ShankarS/o Narsappa	4.00	Cultivated	1600000	1 - Bore Drip Pipeline - 100 Mtrs 1 - Mango 1 - Allanere du	203490	1803490
96	54/72	Assigned	Razak aliS/o Yakub ali	2.00	Uncultivated	650000	-	0	650000
97	54/73	Assigned	YesurathanS/o Anjaiah	2.00	Uncultivated	650000	-	0	650000
98	54/75	Assigned	ThukkammaW/o Baliaha	1.00	Uncultivated	325000	-	0	325000
99	54/76	Assigned	LaxmiW/o Buchappa	2.00	Uncultivated	650000	-	0	650000
100	54/77	Assigned	ShanthammaW/ o Siddiramappa	2.00	Cultivated	800000	Pipe line - 45 mtrs Mango- 5 Teak -5 1- Bore Pipe line	183563	983563
101	54/78	Assigned	SiddammaW/o Lachappa	1.00	Uncultivated	325000	-	0	325000
102	54/78/ 1	Assigned	ThuljammaW/o Thukkappa	1.00	Cultivated	400000	-	0	400000
103	54/79	Assigned	Baikattu NingammaW/o Ushappa	1.00	Cultivated	400000	-	0	400000
104	54/80	Assigned	Jaheera bee@Jaheena bee	2.00	Cultivated	800000	-	0	800000
105	54/81	Assigned	PadmammaW/o Shankar	1.00	Cultivated	400000	Pipe line 100 mtrs	4000	404000
106	54/82	Assigned	ManemmaW/o Narsappa	1.00	Cultivated	400000	-	0	400000
107	54/83	Assigned	NarsammaW/o Anjanna	2.00	Uncultivated	650000	-	0	650000

108	54/84	Assigned	K. SwaroopaS/o Srishailam	0.30	Cultivated	300000	-	0	300000
109	54/85	Assigned	VanamalaW/o Pandari	1.00	Uncultivated	325000	-	0	325000
110	54/86	Assigned	K. ParammaW/o Narsimlu	1.00	Cultivated	400000	-	0	400000
111	54/87	Assigned	SunandaW/o Manaiah	1.00	Uncultivated	325000	-	0	325000
112	54/88	Assigned	NarsammaW/o Yesappa	1.00	Uncultivated	325000	-	0	325000
113	54/89	Assigned	SangammaW/o Anjanna	1.00	Uncultivated	325000	-	0	325000
114	54/89/ 1	Assigned	T. SangeethaW/o Manenna	1.00	Uncultivated	325000	-	0	325000
115	54/90	Assigned	EerammaW/o Chandranna	1.00	Cultivated	400000	-	0	400000
116	54/91	Assigned	ManemmaW/o Vaidyanath	2.20	Uncultivated	812500	-	0	812500
117	54/92	Assigned	NarsammaW/o Shankar	2.20	Uncultivated	812500	-	0	812500
118	54/93	Assigned	AmruthammaW/o Vittal	2.00	Uncultivated	650000	-	0	650000
119	54/94	Assigned	B. PunyammaW/o Samel	2.00	Cultivated	800000	1 - Bore Drip Pipe line 200 mtrs 80 - Trees 80	305921	1105921
120	54/94/ 1	Assigned	Thalari SammaiahS/o Buchaiah	1.20	Uncultivated	487500	-	0	487500
121	54/96	Assigned	RanemmaW/o Lalappa	2.00	Cultivated	800000	-	0	800000
122	54/97	Assigned	VittammaW/o Gopal	2.00	Cultivated	800000	1 - Open well	13554	813554
123	54/98	Assigned	YesaiahS/o Lachaiah	0.20	Uncultivated	162500	-	0	162500
124	54/98/ 1	Assigned	SunandaW/o Manaiah	0.20	Uncultivated	162500	-	0	162500
125	54/99	Assigned	SangammaW/o Venkatesham	2.00	Uncultivated	650000	-	0	650000
126	54/100	Assigned	Fareena BegamW/o Matheen	2.00	Uncultivated	650000	-	0	650000
127	54/101	Assigned	Fahimunnisa BegamW/o Nissar Ahmad	1.00	Cultivated	400000	-	0	400000
128	54/103	Assigned	M. G. RajuS/o Anjanna	1.10	Uncultivated	406250	-	0	406250
129	54/103/ 1	Assigned	M. G. KishoreS/o Anjanna	1.10	Uncultivated	406250	-	0	406250
130	54/104	Assigned	B SwaroopaW/o Samel	2.00	Cultivated	800000	-	0	800000

131	54/105	Assigned	Baikattu UshammaW/o Narsama	5.00	Uncultivated	1625000	-	0	1625000
132	54/106	Assigned	Yerukala AnjammaW/o Pentaiah	2.00	Uncultivated	650000	-	0	650000
133	54/107	Assigned	VittalS/o Bichappa	2.00	Cultivated	800000	-	0	800000
134	54/107 /1	Assigned	NarayanaS/o Anjanna	2.00	Cultivated	800000	-	0	800000
135	54/108	Assigned	BakkammaW/o Bakkanna	0.30	Uncultivated	243750	-	0	243750
136	54/109	Assigned	RajuS/o Vittal	2.00	Uncultivated	650000	-	0	650000
137	54/109 /1	Assigned	ParammaW/o Ramanna	2.00	Uncultivated	650000	-	0	650000
138	54/109 /2	Assigned	Shajaha begamS/o Ismail	4.00	Uncultivated	1300000	-	0	1300000
139	54/110	Assigned	Thegunu PunyammaW/o Ramchendar	2.00	Cultivated	800000	-	0	800000
140	54/111	Assigned	Thenugu JayammaW/o Raju	1.20	Uncultivated	487500	-	0	487500
141	54/112	Assigned	M BheemaiahS/o Narsappa	1.00	Uncultivated	325000	-	0	325000
142	54/112/ 1	Assigned	Ch. Nagammaw/o Keshappa	1.00	Cultivated	400000	-	0	400000
143	54/113	Assigned	Alge .PulammaW/o Narsappa	1.00	Uncultivated	325000	-	0	325000
144	54/114	Assigned	AnuradhaW/o Mohana	1.10	Uncultivated	406250	-	0	406250
145	54/115	Assigned	Chakali BichammaW/o Anjaiah	2.00	Uncultivated	650000	-	0	650000
146	54/116	Assigned	M AshammaW/o Narsimlu	2.00	Cultivated	800000	-	0	800000
147	54/117	Assigned	Jogu RajammaW/o Mogulappa	1.00	Uncultivated	325000	-	0	325000
148	54/118	Assigned	B.VijammaW/o Yesaiah	1.00	Uncultivated	325000	-	0	325000
149	54/119/ 1	Assigned	Ch ThuljammaW/o Sanganna	2.00	Uncultivated	650000	-	0	650000
150	54/120	Assigned	BuchammaW/o Sanganna	2.00	Uncultivated	650000	-	0	650000
151	54/121	Assigned	JagammaW/o Ramulu	0.20	Uncultivated	162500	-	0	162500
152	54/122	Assigned	RamannaS/o Vittappa	2.00	Uncultivated	650000	-	0	650000
153	54/209	Assigned	Pakeer pashaS/o Haji sab	2.00	Uncultivated	650000	-	0	650000

154	56/2	Assigned	Smt. Ashiyabegum W/o Shaik Kayyum	2-00	Cultivated	800000	-	0	800000
155	56/2/1	Assigned	Gouse S/o Syed Ali	5.00	Cultivated	2000000	-	0	2000000
156	56/3	Assigned	Sony Bai W/o Manik	2.20	Cultivated	1000000	-	0	1000000
157	56/3/1	Assigned	Baikattu Siddamma W/o Vittal	2.20	Cultivated	1000000	-	0	1000000
158	56/4/6	Assigned	Rubeena Begum W/o Younis	1.27	Cultivated	670000	-	0	670000
159	56/4/a	Assigned	Sardhar bee W/o Cafoorsab	1.27	Cultivated	670000	-	0	670000
160	56/4/e	Assigned	Goribee W/o Pashamiya	1.27	Cultivated	670000	-	0	670000
161	72/1	Assigned	Sri. Kairathali S/o Usmanali	3-00	Cultivated	1200000	-	0	1200000
162	72/10	Assigned	Smt. Jogula Doddi Narsamma W/o Ashappa	1-00	Uncultivated	325000	-	0	325000
163	72/11	Assigned	Smt. Begari Shekamma W/o Pentaiah	1-00	Uncultivated	325000	-	0	325000
164	72/12	Assigned	Srujanamma W/o Sanjeevulu	1.00	Cultivated	400000	-	0	400000
165	72/13	Assigned	Baikattu Yashodamma W/o Subash	0-30	Uncultivated	243750	-	0	243750
166	72/2	Assigned	Ch.Rathanamma W/o Narsimulu	1.00	Cultivated	400000	-	0	400000
167	72/2	Assigned	Nadimidodi Banjiman S/o Narsappa	2.00	Cultivated	800000	-	0	800000
168	72/3	Assigned	Smt. Uppari Thuljamma W/o Vittal	2-00	Cultivated	800000	-	0	800000
169	72/3	Assigned	Ch.Jaipal S/o Keshappa	1.00	Cultivated	400000	-	0	400000
170	72/4	Assigned	Sri. Uppari Vittal S/o Narappa	2-00	Cultivated	800000	-	0	800000
171	72/5	Assigned	Sri. Moulanabi W/o Babumiya	1-00	Cultivated	400000	-	0	400000
172	72/6	Assigned	Sri. Moulanabi W/o Babumiya	1-00	Cultivated	400000	-	0	400000
173	72/8	Assigned	Smt. Begari W/o Sammaiah	2-00	Cultivated	800000	-	0	800000
174	72/7	Assigned	Smt. Begari Rukkamma W/o Shivaram	2.00	Cultivated	800000	-	0	800000
175	72/9	Assigned	Smt. Begari Sharadamma W/o Bichaiah	2-00	Cultivated	800000	-	0	800000

176	91/1	Assigned	Ismaial S/o Laxmaiah	0.28	Cultivated	280000	-	0	280000
177	91/2	Assigned	Bichamma W/o Thimmanna	0.26	Cultivated	260000	-	0	260000
178	91/3/1	Assigned	Y.Lajar S/o Journappa	0.09	Cultivated	90000	-	0	90000
179	91/3/2	Assigned	Y.Prabhakar S/o Journappa	0.09	Cultivated	90000	-	0	90000
180	91/3/3	Assigned	Y.Anil S/o Journappa	0.08	Cultivated	80000	-	0	80000
181	91/4	Assigned	Adivappa S/o Lalappa (Singeetham)	0.26	Cultivated	260000	-	0	260000
182	91/5	Assigned	Yellamma W/o Enkanna	0.26	Cultivated	260000	-	0	260000
183	91/6	Assigned	Srinivas S/o Rukkappa	0.17	Cultivated	170000	-	0	170000
184	91/6/1	Assigned	Swarupa S/o Ramesh	0.09	Cultivated	90000	-	0	90000
185	91/7	Assigned	Ashok S/o Manaiah	0.27	Cultivated	270000	-	0	270000
186	91/10	Assigned	Rukkamma W/o Datthu	0.27	Cultivated	270000	-	0	270000
187	91/12	Assigned	Nagamma W/o Machender	0.27	Cultivated	270000	-	0	270000
188	91/13	Assigned	Sanganna S/o Basappa	0.27	Cultivated	270000	-	0	270000
189	91/14	Assigned	Narsaiah S/o ismalaiah	0.27	Cultivated	270000	-	0	270000
190	91/15	Assigned	Narsaiah S/o Bagaiah Goud	0.27	Cultivated	270000	-	0	270000
191	91/16	Assigned	Sushilamma W/o Manaiah	0.27	Cultivated	270000	-	0	270000
192	91/19	Assigned	Ramulu S/o Lalappa	0.26	Cultivated	260000	-	0	260000
193	91/20	Assigned	Esaiah S/o Lachappa	0.13	Cultivated	130000	-	0	130000
194	91/20/1	Assigned	Sunandha W/o Manaiah	0.13	Cultivated	130000	-	0	130000
195	91/21	Assigned	Adivappa S/o Lachappa	0.26	Cultivated	260000	-	0	260000
196	91/22	Assigned	Anjaiah S/o Balaiah	0.13	Cultivated	130000	-	0	130000
197	91/22/1	Assigned	Vittal S/o Balaiah	0.13	Cultivated	130000	-	0	130000
198	91/23	Assigned	Anand S/o Sammaiah	0.13	Cultivated	130000	-	0	130000
199	91/23/1	Assigned	Yesurathnam S/o Sammaiah	0.13	Cultivated	130000	-	0	130000
##=#	91/26	Assigned	Yesappa S/o Yellappa	0.26	Cultivated	260000	-	0	260000
201	91/27	Assigned	Thukkappa S/o Ushaiah	0.26	Cultivated	260000	-	0	260000
202	91/28	Assigned	Bichanna S/o Ramulu	0.27	Cultivated	270000	-	0	270000
203	91/30	Assigned	Ramulu S/o Papaiah	0.27	Cultivated	270000	-	0	270000

204	91/31	Assigned	Rathnamma S/o Nagappa	0.27	Cultivated	270000	-	0	270000
205	91/32	Assigned	Nagamani W/o Keshaiyah	0.27	Cultivated	270000	-	0	270000
206	100/2	Assigned	Nagamma W/o Balaiah	4.24	Uncultivated	1495000	-	0	1495000
207	100/3	Assigned	Chandramma W/o Narsappa	4.24	Uncultivated	1495000	-	0	1495000
208	267	Assigned	Kothaododdi Nagamma W/o Manaiah	3.00	Cultivated	1200000	1- Open Well	216817	1416817
209	267	Assigned	Kothaododdi Thukaram S/o Siddaiah	3.38	Cultivated	1580000	3- Bore Wells, Pipe line 10- Nem Trees	395801	1975801
210	267	Assigned	Peddadoddi Sarithamma S/o Ismalappa	2.00	Cultivated	800000	-	0	800000
211	267	Assigned	Maturu Gopal S/o Manaiah	2.00	Cultivated	800000	-	0	800000
212	267	Assigned	Gaddabari Chandramma W/o Vittal	2.00	Cultivated	800000	4- Neem Trees	508	800508
213	267	Assigned	Peddadoddi Mallamma D/o Gangaiah	1.20	Cultivated	600000	-	0	600000
214	267	Assigned	Peddadoddi Laxmi W/o Yadaiah	1.20	Cultivated	600000	1- Bore Well & Pipe line	128196	728196
215	267	Assigned	Peddadoddi Laxmi W/o Dasaratha	2.00	Cultivated	800000	1- Bore Well & Pipe line	130371	930371
216	267	Assigned	Peddadoddi Dasaratha S/o Laxmaiah	1.27	Cultivated	670000	2- Neem & 2- Nilagiri	200	670200
217	267	Assigned	Peddadoddi Gangaiah S/o Laxmaiah	1.26	Cultivated	660000	3- Neem & 2- Tamarind	4860	664860
218	267	Assigned	Peddadoddi Molappa S/o Laxmaiah	1.27	Cultivated	670000	1- Bore Well & Pipe line	139442	809442
219	267	Assigned	Peddadoddi Shiramma W/o Molappa	2.00	Cultivated	800000	-	0	800000
220	267	Assigned	Yapachettu Bujamma W/o Ashok	2.00	Cultivated	800000	1- Open Well	43372	843372
221	267	Assigned	Chippe Anjanna S/o Sangappa	2.00	Cultivated	800000	-	0	800000

222	267	Assigned	Maskuri Manenna S/o Narsappa	1.00	Cultivated	400000	1- Open Well & 1- Bore Well 3- Tamarin d, 1- Medi & 1- Eppa Tree	279654	679654
223	97	Assigned	Yerra Rangamma W/o Ramulu	2.00	Uncultivated	650000	-	0	650000
224	97	Assigned	Thalari Manemma W/o Narsimlu	2.00	Uncultivated	650000	-	0	650000
225	97	Assigned	Thalari Srinivas S/o Balappa	2.00	Uncultivated	650000	-	0	650000
226	97	Assigned	Thalari Raju S/o Narsiulu	2.20	Uncultivated	812500	-	0	812500
227	97	Assigned	Thalari Nagappa S/o Narsimulu	2.20	Uncultivated	812500	-	0	812500
228	97	Assigned	Dhannaram Thippanna S/o Narsimulu	0.13	Uncultivated	105625	-	0	105625
229	97	Assigned	Dhannaram Gopal S/o Narsimulu	0.13	Uncultivated	105625	-	0	105625
230	97	Assigned	Dhannaram Anjanna S/o Narsimulu	0.14	Uncultivated	113750	-	0	113750
231	97	Assigned	Dhannaram Yadamma W/o Ramappa	1.00	Uncultivated	325000	-	0	325000
232	97	Assigned	Thalari Narsamma W/o Samaiah	2.00	Uncultivated	650000	-	0	650000
233	97	Assigned	Thalari Lalithamma W/oVittal	2.00	Cultivated	800000	-	0	800000
234	97	Assigned	Kolla Parwathi W/o Ashok	2.00	Uncultivated	650000	-	0	650000
235	97	Assigned	Thalari Thukkamma W/o Kistaiah	1.20	Uncultivated	487500	-	0	487500
236	97	Assigned	Thalari Veeranna S/o Ramulu	1.20	Uncultivated	487500	-	0	487500
237	97	Assigned	Asiya W/o Md.Farooq	2.00	Cultivated	800000	-	0	800000
238	97	Assigned	Md.Farooq S/o Ahmed	2.00	Cultivated	800000	2- Bore Wells, Pipe ine & Water Tub 3- Guava 1- Mango	378611	1178611

239	97	Assigned	Md.Osman S/o Farooq	1.00	Cultivated	400000	-	0	400000
240	125/18/ e	Assigned	Kamala Bai (Manik Rao Patil)	0.20	Cultivated	200000	-	0	200000
241	125/18/ e	Assigned	Mukunda Rao (Chandrappa)	0.20	Cultivated	200000	-	0	200000
242	125/23/ 1	Assigned	Mohammed Hussain (Pasha Miya)	2.00	Cultivated	800000	Mango Tree	2140	802140
243	125/23/ 3	Assigned	Ameen Pasha (Pasha Miya)	2.00	Cultivated	800000	-	0	800000
244	125/24	Assigned	Pasha Miya (Abdul Kareem)	3.20	Cultivated	1400000	-	0	1400000
245	125/26	Assigned	Shamaiah (Dhanaiah)	3.00	Cultivated	1200000	-	0	1200000
246	125/29	Assigned	Manaiah (Bhagaiah)	1.20	Cultivated	600000	-	0	600000
247	125/33	Assigned	Mariyamma (Babu)	1.00	Cultivated	400000	-	0	400000
248	125/45	Assigned	Narsamma Yapachettu (Gundappa)	2.00	Cultivated	800000	-	0	800000
249	125/57	Assigned	Uppari Bakkamma (Laxmanna)	2.00	Cultivated	800000	-	0	800000
250	125/58	Assigned	Bichhappa Machkuri (Mananna)	2.00	Cultivated	800000	-	0	800000
251	125/2/ 2	Assigned	Yerragolla Shankar (Galappa)	1.00	Uncultivated	325000	-	0	325000
252	125/2/ 3	Assigned	Yerragolla Ashok Kumar (Galappa)	1.00	Uncultivated	325000	-	0	325000
253	125/5/ e	Assigned	Makbool Miya (Fakroddin)	1.00	Uncultivated	325000	-	0	325000
254	125/5/ e	Assigned	Jani Miya (Fakroddin)	1.00	Uncultivated	325000	-	0	325000
255	125/5/ a	Assigned	Abdul Rahaman (Fakroddin)	1.00	Uncultivated	325000	-	0	325000
256	125/17	Assigned	Balaiah (Papaiah)	3.00	Uncultivated	975000	-	0	975000
257	125/32	Assigned	Narsamma (Maneppa)	3.00	Uncultivated	975000	-	0	975000
258	125/40	Assigned	Maibu Saab (Rukmoddin)	1.00	Uncultivated	325000	-	0	325000
259	125/52	Assigned	Uppari Prabhavathi (Somanna)	2.00	Uncultivated	650000	-	0	650000
260	125/56	Assigned	Uppari Manemma (Veeranna)	2.00	Uncultivated	650000	-	0	650000
261	125/61	Assigned	Uppari Bujamma	2.00	Uncultivated	650000	-	0	650000

			(Dasharath)						
262	125/62	Assigned	Uppari Anjamma (Yenkanna)	2.00	Uncultivated	650000	-	0	650000
263	125/63	Assigned	Bayikadi Nagamma (Narsimlu)	2.00	Uncultivated	650000	-	0	650000
264	125/74	Assigned	Lavanya (Yadaiah)	2.00	Cultivated	800000	1 Neem Tree, 1 Banyan Tree	298	800298
265	125/5	Assigned	Yerragolla Susheelamma (Baswaraj)	1.00	Uncultivated	325000	-	0	325000
266	125/2/1	Assigned	Narsimlu (Galappa)	0.22	Uncultivated	178750	-	0	178750
267	125/8/ 2	Assigned	Yerragolla Mallann (Akistaiah)	1.00	Uncultivated	325000	-	0	325000
268	125/10	Assigned	Y. Lazar (Jarnappa)	3.00	Uncultivated	975000	-	0	975000
269	125/18/ 3	Assigned	Kamala Bai (Manik Rao Patil)	1.00	Uncultivated	325000	-	0	325000
270	125/18/ 4	Assigned	Mukunda Rao (Chandrappa)	1.00	Uncultivated	325000	-	0	325000
271	125/20	Assigned	Ch. Rathnam (Narsimlu)	1.13	Uncultivated	430625	-	3210	433835
272	125/20 /1	Assigned	Ch. Prashanth (Narsimlu)	1.13	Uncultivated	430625	-	23120	453745
273	125/20 /2	Assigned	Ch. Jason (Narsimlu)	1.14	Uncultivated	438750	-	0	438750
274	125/23 /1	Assigned	Mohammed Hussain (Pasha Miya)	0.20	Uncultivated	162500	-	0	162500
275	125/23 /3	Assigned	Ameen Pasha (Pasha Miya)	0.20	Uncultivated	162500	-	0	162500
276	125/28 /3	Assigned	Papaiah (Ittappa)	0.30	Uncultivated	243750	-	0	243750
277	125/31	Assigned	Chinthachettu Nagamma (Keshappa)	2.00	Uncultivated	650000	-	0	650000
278	125/49	Assigned	Sathyamma (Siddanna)	0.03	Uncultivated	24375	-	0	24375
279	125/49 /1	Assigned	Vittal (Papaiah)	0.03	Uncultivated	24375	-	0	24375
280	125/49 /2	Assigned	Bakkanna (Papaiah)	0.03	Uncultivated	24375	-	0	24375
281	125/49 /3	Assigned	Veeranna (Papaiah)	0.03	Uncultivated	24375	-	2140	26515
282	125/49 /4	Assigned	Pentanna (Papaiah)	0.03	Uncultivated	24375	-	0	24375
283	125/51	Assigned	P.G. Kamalamma (Manaiah)	2.00	Uncultivated	650000	-	0	650000

284	125/75	Assigned	Sathyamma (Ganganna)	0.30	Uncultivated	243750	-	0	243750
285	125/76	Assigned	Yerkali Yellamma (Narsimlu)	2.00	Uncultivated	650000	-	0	650000
286	125/29 /1	Assigned	Khaleel Miya (Pasha Miya)	0.15	Cultivated	150000	-	0	150000
287	125/29 /1	Assigned	Molla Khadeer (Pasha Miya)	0.15	Cultivated	150000	1 Neem Tree	253	150253
288	125/30	Assigned	Gnaneshwar (Shankarappa)	3.00	Cultivated	1200000	1 Borewel 1 with Motor, 1 Acr. Drip, 2 Neem Trees	144388	1344388
289	125/30 /1	Assigned	Dattu (Shankarappa)	3.00	Cultivated	1200000	1 Borewel 1 with Motor, 2 Acr. Drip, 1 Neem Trees 1 Goa Tree	132945	1332945
290	125/34	Assigned	Chandraiah (Ushaiah)	2.20	Cultivated	1000000	1 Open Well with Motor, 200 Mts. Pipeline, 39 Eucalypt us Tree, 4 Neem Trees, 1 Balck Plum Tree	262552	1262552
291	125/46	Assigned	Laxmamma Bayikadi (Narayana)	1.00	Cultivated	400000	Ac.1.00 Gts Drip, 1 Mango Tree, 1 Goa Tree, 6 Eucalypt us Tree	2470	402470
292	125/68	Assigned	Tenugu Ningamma (Anjanna)	0.10	Cultivated	100000	2 Neem Trees	1055	101055
293	125/12 9	Assigned	J. Narsanna (Maheshwar)	1.00	Cultivated	400000			400000

294	125/13 0	Assigned	Swaroopa (Prakash)	1.00	Cultivated	400000	5 Neem Trees	2148	402148
295	125/22	Assigned	Chinthachettu Narsimlu (Lachhappa)	4.00	Uncultivated	1300000	1 Bore Well (Not Working) 92 Neem Trees	1117844	2417844
296	125/25	Assigned	Manaiiah (Hanmanthu)	2.20	Uncultivated	812500	1 Open Well with Motor,1 00 Mtrs, Pipe Line,127 Mango Trees,22 Coconut Trees,40 Goa Trees,33 Khaju Trees,58 Tamarin d Trees,1 Jackfruit Tree,1 Sapota Tree,1 Orange Tree.	473627	1286127
297	125/31/ 1	Assigned	Sanganna (Lakshmanna)	1.20	Uncultivated	487500	-	0	487500
298	125/31/ 2	Assigned	Santhosh (Pentanna)	0.30	Uncultivated	243750	-	0	243750
299	125/34	Assigned	Chandraiah (Ushaiah)	0.20	Uncultivated	162500	-	0	162500
300	125/31/ 3	Assigned	Eeranna (Pentanna)	0.31	Uncultivated	251875	-	0	251875
301	125/41	Assigned	Mogulamma (Balanna)	1.00	Uncultivated	325000	-	0	325000
302	125/42	Assigned	Narsamma Kottur (Anjanna)	1.00	Uncultivated	325000	-	0	325000
303	125/50	Assigned	Paramma (Manaiiah)	0.15	Uncultivated	121875	-	0	121875
304	125/60	Assigned	Machukuri Sathyamma (Mananna)	2.00	Uncultivated	650000	-	0	650000
305	125/66	Assigned	Anjamma Uppari (Anjaiah)	2.00	Uncultivated	650000	-	0	650000
306	125/68	Assigned	Tenugu Ningamma	1.30	Uncultivated	568750	-	0	568750

			(Anjanna)						
307	125/69	Assigned	Lalithamma (Manajiah) (Ac. 1.00 gts not in possession)	2.00	Uncultivated	325000	35 Neem Trees, 15 Eucalypt us Tree, 11 Jeedi Trees	4365	329365
308	125/70	Assigned	Uppari Nagalaxmi (Ramulu)	1.20	Uncultivated	487500	-	0	487500
309	125/71	Assigned	P.G. Shobamma (Yellanna)	0.30	Uncultivated	243750	-	0	243750
310	125/72	Assigned	P.G. Laxmamma (Vittal)	0.30	Uncultivated	243750	-	0	243750
311	125/78	Assigned	Boyini Chandramma (Manajiah)	1.10	Uncultivated	406250	3 Neem Trees, 1 Mango Tree	2435	408685
312	125/79	Assigned	Boyini Sangamma (Venkatesham)	1.10	Uncultivated	406250	7 Neem Trees	3284	409534
313	125/80	Assigned	Boyini Jagadhamba (Dasharath)	1.10	Uncultivated	406250	5 Neem Trees, 1 Black Plum Tree	1828	408078
314	125/81	Assigned	Boyini Annamma (Lokanna)	1.10	Uncultivated	406250	3 Neem Trees.	707	406957
315	125/82	Assigned	G. Venkatamma (Kistanna)	1.00	Uncultivated	325000	-	0	325000
316	125/84 /1	Assigned	Rehana Begum (Gousoddin)	0.20	Uncultivated	162500	-	0	162500
317	125/85	Assigned	B. Anjamma (Ismail)	2.00	Uncultivated	650000	-	0	650000
318	125/91	Assigned	Sangeetha (Moneshwar)	1.00	Uncultivated	325000	-	0	325000
319	125/121 /1	Assigned	M. Sangeetha (Dattu)	1.00	Uncultivated	325000	-	0	325000
320	125/12 5	Assigned	Chakali Shanthamma (Tuljappa)	1.00	Uncultivated	325000	-	0	325000
321	125/13 2	Assigned	Rathnamma (Narsimlu)	1.00	Uncultivated	325000	1 Open Well	121155	446155
322	125/17 0	Assigned	Khairun Bee (Babu Miya)	1.00	Uncultivated	325000	-	0	325000
323	125/17 2	Assigned	Chakali Manemma (Pentappa)	1.00	Uncultivated	325000	-	0	325000
324	125/19 2	Assigned	Kamalamma (Pentanna)	1.00	Uncultivated	325000	-	0	325000
325	125/19 3	Assigned	J. Eshwarappa (Anjanna)	0.20	Uncultivated	162500	-	0	162500

326	125/121	Assigned	P. Anjamma (Bheemann)	1.00	Uncultivated	325000	-	0	325000
327	125/3	Assigned	Uppari Rammanna S/o Mogulanna	4.00	Cultivated	1600000	1 Open Well with Motor, 2 Neem Trees	67209	1667209
328	125/118	Assigned	Mariyamma W/o Babu	1.00	Cultivated	400000	10 Eucalypt us	1908	401908
329	125/14 6	Assigned	Gajula Molan Bee W/o Mahaboob Ali	1.00	Cultivated	400000	-	0	400000
330	125/15 3	Assigned	Baikattu Pulamma W/o Tukaram	1.20	Cultivated	600000	-	0	600000
331	125/16 9	Assigned	Zareena Begum W/o Ismail	0.20	Cultivated	200000	-	0	200000
332	125/17 6	Assigned	Venkat S/o Anjanna	0.05	Cultivated	50000	-	0	50000
333	125/17 9	Assigned	Boyini Tejamma W/o Sanganna	1.00	Cultivated	400000	Ac.0.30 Gts Drip, 1 Neem Tree	430	400430
334	125/18 2	Assigned	Uppari Lalitha W/o Manaiah	2.00	Cultivated	800000	-	0	800000
335	125/3	Assigned	Uppari Rammanna S/o Mogulanna	1.00	Uncultivated	325000	-	0	325000
336	125/6	Assigned	Talari Kistaiah S/o Balaiah (Ac. 1.00 gts not in possession)	5.00	Uncultivated	1300000	1 Peepal Tree (Raavi)	325	1300325
337	125/35	Assigned	Somanna S/o Jarnappa	1.00	Uncultivated	325000	-	0	325000
338	125/37	Assigned	Maqsood S/o Rukmoddin	1.00	Uncultivated	325000	-	0	325000
339	125/43	Assigned	Shanthamma W/o Tukaram	2.00	Uncultivated	650000	-	0	650000
340	125/73	Assigned	K Vittu Gonad S/o Vittu Gonad	0.30	Uncultivated	243750	-	0	243750
341	125/87	Assigned	Bujamma W/o Pentappa	2.00	Uncultivated	650000	-	0	650000
342	125/141	Assigned	Sathyamma W/o Anjanna	1.00	Uncultivated	325000	-	0	325000
343	125/14 6	Assigned	Gajula Molan Bee W/o Mahaboob Ali	0.20	Uncultivated	162500	-	0	162500
344	125/14 8	Assigned	Haneefa Bee W/o Shoukath Ali	1.20	Uncultivated	487500	-	0	487500
345	125/15 0	Assigned	Asma Begum W/o Manzoor Ali	1.20	Uncultivated	487500	-	0	487500
346	125/151	Assigned	Putili Begum W/o Ahmed Ali	1.20	Uncultivated	487500	-	0	487500

347	125/15 4	Assigned	Khairun Begum W/o Mahaboob Ali	1.00	Uncultivated	325000	-	0	325000
348	125/15 7	Assigned	Jangli Rangamma W/o Parbanna	1.20	Uncultivated	487500	-	0	487500
349	125/15 9	Assigned	Bayikadi Narsamma W/o Narsimlu	2.20	Uncultivated	812500	-	0	812500
350	125/16 4	Assigned	Sanganna W/o Ashanna	1.00	Uncultivated	325000	1 Neem Tree	722	325722
351	125/16 7	Assigned	Talari Padmamma W/o Veeranna	1.20	Uncultivated	487500	1 Open Well, 5 Mango Trees, 1 Neem Tree	156945	644445
352	125/16 8	Assigned	Tukaram S/o Jarnappa	1.00	Uncultivated	325000	-	0	325000
353	125/16 9	Assigned	Zareena Bee W/o Ismail	0.20	Uncultivated	162500	-	0	162500
354	125/17 5/1	Assigned	Jangli Eshwarappa S/o Anjanna	0.20	Uncultivated	162500	2 Neem Trees	313	162813
355	125/17 6	Assigned	Venkat S/o Anjanna	0.25	Uncultivated	203125	-	0	203125
356	125/17 7	Assigned	Boyini Rukkamma W/o Dattu (Ac. 0.10 gts not in possession)	1.20	Uncultivated	406250	2 Neem Trees	881	407131
357	125/17 8	Assigned	Boyini Laxmi W/o Mallanna	1.00	Uncultivated	325000	-	0	325000
358	125/18 4	Assigned	M Vittal S/o Chandrappa	1.20	Uncultivated	487500	1 Neem Tree	465	487965
359	125/18 6	Assigned	Bayikadi Narsamma W/o Narsimlu	1.00	Uncultivated	325000	-	0	325000
360	125/18 7	Assigned	Narsimlu S/o Galappa	2.00	Uncultivated	650000	2 Neem Trees	100	650100

361	125/2/1	Assigned	NARSIMLU GALAPPA	0-18	Cultivated	180000	1 Open Well,1 Bore Well with motor,1 Teens Shed,16 Mango Trees,19 Teak Trees,5 Tamarind Trees,9 Neem Trees,5 Coconut Trees,Ac .0.15 Gts. Drip	483032	663032
362	125/7	Assigned	MACHKURI SHIVANNA CHANDRANNA	0.20	Cultivated	200000	-	0	200000
363	125/7/1	Assigned	MACHKURI VITTAL CHANDRANNA	0.20	Cultivated	200000	-	0	200000
364	125/16	Assigned	AFSAR IBRAHIM	3-00	Cultivated	1200000	-	0	1200000
365	125/39	Assigned	SHAIK KHAYYUM MAIBOOB JANI	1-00	Cultivated	400000	-	0	400000
366	125/47	Assigned	VADDE KAMALAMMA CHANDRAIAH	1.00	Cultivated	400000	-	0	400000
367	125/64	Assigned	UPPARI TULJAMMA VITTAL	1-00	Cultivated	400000	-	0	400000
368	125/65	Assigned	UPPARI RAJU VITTAL (Ac. 1.00 gts not in possession)	2.00	Cultivated	400000	-	0	400000
369	125/112	Assigned	SALEEMA BEGUM PASHA MIYA	1-00	Cultivated	400000	-	0	400000
370	125/113	Assigned	M.SWAROOPA MMA DATTU	1-00	Cultivated	400000	-	0	400000

371	125/161	Assigned	SUJATHA VENKATESHAM	0-30	Cultivated	300000	10 Eucalyptus Trees, 2 Teku Trees, 3 Neem Trees Ac.0.30 GTs Drip	969	300969
372	125/166	Assigned	SUDHAKARMA NAIHAH	1-00	Cultivated	400000	-	0	400000
373	125/7	Assigned	MACHKURI SHIVANNA CHANDRANNA (Ac.0.20 gts not in possession)	1.00	Uncultivated	162500	-	0	162500
374	125/7/1	Assigned	MACHKURI VITTAL CHANDRANNA (Ac. 0.20 gts not in possession)	1.00	Uncultivated	162500	-	0	162500
375	125/12	Assigned	JANIGILI LALITHAMMA PRABHU	1-00	Uncultivated	325000	-	0	325000
376	125/21	Assigned	UPPARI PANDARI THUKKAPPA	3-00	Uncultivated	975000	-	0	975000
377	125/23/2	Assigned	VENKANNA JARNAPPA	1-00	Uncultivated	325000	-	0	325000
378	125/27	Assigned	EERANNA NARSAPPA (Ac. 1.00 gts not in possession)	3.00	Uncultivated	650000	4 Mango Trees	8561	658561
379	125/28/1	Assigned	CHAKALI SURANNA PENTAPPA (Ac. 0.20 gts not in possession)	2.20	Uncultivated	650000	-	0	650000
380	125/28/2	Assigned	CHAKALI GOURAMMA ANJANNA (Ac. 0.20 gts not in possession)	2.20	Uncultivated	650000	-	0	650000
381	125/28/4	Assigned	JAIPAL KESHAPPA	1-00	Uncultivated	325000	-	0	325000
382	125/29/2	Assigned	RAMLU VENKANNA	0-30	Uncultivated	243750	-	0	243750
383	125/29/3	Assigned	EESHWARAMMA NARAYANA	0-30	Uncultivated	243750	-	0	243750
384	125/29/4	Assigned	B.LAKSHMI ANJANNA	0-30	Uncultivated	243750	-	0	243750
385	125/29/5	Assigned	RAVINDAR VENKANNA	0-30	Uncultivated	243750	-	0	243750
386	125/38/1	Assigned	MITTU BEE MAINODDIN	2-00	Uncultivated	650000	-	0	650000

387	125/54	Assigned	UPPARI NARSIMULU PARBANNA	2-00	Uncultivated	650000	-	0	650000
388	125/55	Assigned	SANGAMMA UPPARI NARSIMLU	2-00	Uncultivated	650000	-	0	650000
389	125/59	Assigned	CHAKALI NARSAMMA RAMULU (Ac. 0.20 gts not in possession)	2.00	Uncultivated	487500	5 Neem Trees	2529	490029
390	125/64	Assigned	UPPARI TULJAMMA VITTAL	0-20	Uncultivated	162500	-	0	162500
391	125/67	Assigned	UPPARI TUKARAMJARN APPA	2-00	Uncultivated	650000	-	0	650000
392	125/77	Assigned	VADDE YENKAMMA ANJANNA	1-00	Uncultivated	325000	-	0	325000
393	125/10 3	Assigned	NADIMIDODDI NARSAMMA CHANDRAIAH	1-00	Uncultivated	325000	-	0	325000
394	125/110	Assigned	SYED MANNAN USMAN ALI	1-00	Uncultivated	325000	-	0	325000
395	125/114	Assigned	VITAMMA SANGAPPA	1-00	Uncultivated	325000	-	0	325000
396	125/13 8	Assigned	T.BALAMMA NARSAPPA (Ac. 0.15 gts not in possession)	1.00	Uncultivated	203125	-	0	203125
397	125/13 9	Assigned	SHAJIYA BEGUM ISMAL	1-00	Uncultivated	325000	-	0	325000
398	125/14 2	Assigned	T.YASHODAM MA SUBHASH.T.	1-00	Uncultivated	325000	-	0	325000
399	125/14 5	Assigned	GOLLA SATHYAMMA VITANNA	1-20	Uncultivated	487500	-	0	487500
400	125/14 7	Assigned	GOLLA SATHYAMMA GOPAL	1-20	Uncultivated	487500	-	0	487500
401	125/14 9	Assigned	M.RAJU ANJANNA	0-30	Uncultivated	243750	-	0	243750
402	125/14 9/1	Assigned	M.G.KISHORE ANJANNA	0-30	Uncultivated	243750	-	0	243750
403	125/15 8	Assigned	MACHKURI GANGAMMA NARAYANA (Ac. 0.20 gts not in possession)	1.20	Uncultivated	325000	2 Neem Trees	426	325426
404	125/161	Assigned	SUJATHA VENKATESHAM	0-10	Uncultivated	81250	-	0	81250

405	125/16 2	Assigned	EERAMMA SANGANNA (Ac. 0.20 gts not in possession)	1.20	Uncultivated	325000	-	0	325000
406	125/16 3	Assigned	GADDA BAI TULJAMMA LALAPPA	2-00	Uncultivated	650000	-	0	650000
407	125/16 5/1	Assigned	MANZOOR ALI YOUSUF ALI	1-20	Uncultivated	487500	-	0	487500
408	125/18 0	Assigned	M.TEERTHAMM A NARSIMLU (Ac. 0.10 gts not in possession)	0.30	Uncultivated	162500	3 Neem Trees	504	163004
409	125/84 /1	Assigned	REHANA BEGUM GOUSODDIN	0-20	Uncultivated	162500	-	0	162500
410	125/8/ e	Assigned	UPPARI LAKSHMI . RAJU	1.00	Cultivated	400000	-	0	400000
411	125/39	Assigned	SHAIK KHAYYUM MAIBOOB JANI	0.20	Cultivated	200000	-	0	200000
412	125/16 8/1	Assigned	BOYINI TEJAMMA SANGANNA	0.30	Cultivated	300000	-	0	300000
413	125/18 6/1	Assigned	UPPARI KRISHNA VITTAL	1.00	Cultivated	400000	-	0	400000
414	125/19 5	Assigned	UPPARI VIJAY KUMAR VITTAL	1.00	Cultivated	400000	-	0	400000
415	125/19 0	Assigned	CHINNA NARSIMLU ANJANNA	0.20	Cultivated	200000	30 Eucalypt us Trees, 1 Neem Tree Ac0.20 Gts Drip	6412	206412
416	125/191	Assigned	ASHOK CHINNA ANJANNA	0.30	Cultivated	300000	-	0	300000
417	125/8/ e	Assigned	UPPARI LAKSHMI. RAJU	1.00	Uncultivated	325000	-	0	325000
418	125/15/ 1	Assigned	BALRAJ. NARSIAH (Ac. 0.15 gts not in possession)	1.00	Uncultivated	203125	-	0	203125
419	125/15/ 2	Assigned	TALARI YADIAH. NARSIAH (Ac. 0.15 gts not in possession)	1.00	Uncultivated	203125	-	0	203125

420	125/15/ 3	Assigned	BEGARI RAVI KUMAR. NARSIAH (Ac. 0.15 gts not in possession)	1.00	Uncultivated	203125	-	0	203125
421	125/29 /e	Assigned	PARAMMA. THUKKAPPA	1.20	Uncultivated	487500	-	0	487500
422	125/39	Assigned	SHAIK KHAYYUM. MAIBOOB JANI	0.20	Uncultivated	162500	-	0	162500
423	125/60	Assigned	MACHUKURI SATHYAMMA. MANANNA (Ac. 0.20 gts not in possession)	2.00	Uncultivated	487500	-	0	487500
424	125/64	Assigned	UPPARI TULJAMMA. VITTAL	0.20	Uncultivated	162500	-	0	162500
425	125/14 3/1	Assigned	B. ASHOK. ISMALAPPA	2.00	Uncultivated	650000	-	0	650000
426	125/15 4/1	Assigned	T. JYOTHI. DATTU (Ac. 0.20 gts not in possession)	2.00	Uncultivated	487500	-	0	487500
427	125/15 5	Assigned	SALEHA BEGUM. HAIMAD HUSSAIN	1.00	Uncultivated	325000	-	0	325000
428	125/17 4	Assigned	BOYINI SANGAMMA. KISTANNA	0.30	Uncultivated	243750	3 Neem Trees	1501	245251
429	125/17 6/1	Assigned	CHAKALI PUNYAMMA.SA NGANNA (Ac. 0.20 gts not in possession)	2.00	Uncultivated	487500	-	0	487500
430	125/18 3	Assigned	M. ANEESHAMMA. SHIVANNA (Ac. 1.00 gts not in possession)	2.00	Uncultivated	325000	-	0	325000
431	125/18 5/1	Assigned	TENUGU PARAMMA. NARSANNA (Ac. 0.20 gts not in possession)	1.20	Uncultivated	325000	-	0	325000
432	125/18 6/1	Assigned	UPPARI KRISHNA. VITTAL	1.00	Uncultivated	325000	-	0	325000
433	125/18 8	Assigned	COLLA NARSAMMA. VITTAL	1.20	Uncultivated	487500	-	0	487500
434	125/18 9	Assigned	TENUGU MANENNA. ANJANNA	1.00	Uncultivated	325000	-	0	325000

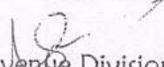
97

435	125/19 0	Assigned	CHINNA NARSIMLU . ANJANNA	0.20	Uncultivated	162500	-	0	162500
436	125/191	Assigned	ASHOK. CHINNA ANJANNA	0.10	Uncultivated	81250	-	0	81250
437	125/19 2/1	Assigned	SYED KHALEEL. YOUSUF ALI	1.00	Uncultivated	325000	-	0	325000
438	125/19 5	Assigned	UPPARI VIJAY KUMAR. VITTAL	1.00	Uncultivated	325000	5 Neem Trees	2836	327836
439	125/110	Assigned	Syed Mannan S/o Usman Ali	1.00	Cultivated	400000	-	0	400000
440	125/15 2	Assigned	M.Santhosh Kumar S/o Manenna	1.20	Cultivated	600000	2 Neem Tree	711	600711
441	125/31/ 3	Assigned	Swaroopaa Dattu	4.00	Uncultivated	1300000	-	0	1300000
442	125/36 /1	Assigned	Upaari Tukaram Jarnappa	1.00	Uncultivated	325000	-	0	325000
443	125/36 /2	Assigned	Uppari Tukaram Jarnappa	1.00	Uncultivated	325000	-	0	325000
444	125/77	Assigned	Vadde Yenkamma Anjanna	1.00	Uncultivated	325000	-	0	325000
445	125/97	Assigned	Yenkamma Anjanna	1.00	Uncultivated	325000	-	0	325000
446	125/15 2	Assigned	M.Santhosh Kumar S/o Manenna	1.00	Uncultivated	325000	-	0	325000
447	125/16 5	Assigned	Tenugu Manappa Ashappa	1.00	Uncultivated	325000	-	0	325000
448	125/19 2/1	Assigned	Syed Khaleel Yousuf Ali	1.00	Uncultivated	325000	-	0	325000
449	125	Assigned	Alige Surekha Malleesh	1.00	Uncultivated	325000	-	0	325000
450	125/19 4	Assigned	Dhannaram Thippanna Narsimulu	0.13	Uncultivated	105625	-	0	105625
451	125/19 4/1	Assigned	Dhannaram GopalNarsimulu	0.13	Uncultivated	105625	-	0	105625
452	125/19 4/2	Assigned	Dhannaram Anjappa Narsimlu	0.14	Uncultivated	113750	-	0	113750
453	125/13	Assigned	Bojaiah S/o.Kistaiah	2.00	Cultivated	800000	-	0	800000
454	125/15 3	Assigned	Baikattu Pulamma W/o Tukaram	1.00	Cultivated	400000	3 Neem Trees	150	400150
455	125/13	Assigned	Bojaiah S/o.Kistaiah	3.00	Uncultivated	975000	-	0	975000
456	125/10 0/1	Assigned	T.Kalpana W/o.Santhosh	1.20	Uncultivated	487500	-	0	487500
Grand Total				708.35		249157500		7837704	256995204

98

The Tahsildar, Jharasangam Mandal is requested to obtain the cheques from this Office for disbursement to the concerned.

The Tahsildar, Jharasangam Mandal is also requested to ensure Registration of lands in favour of TSIC Ltd, immediately and report compliance i.e., furnishing of acquaintance, Utilization Certificates and copies of Registration documents. He is further requested to ensure handing over of the physical possession of the assigned lands to TSIC under proper Panchanama and report compliance.


Revenue Divisional Officer,
Sangareddy

To,

The Tahsildar, Jharasangam Mandal.
The Tahsildar, Sadashivpet Mandal (Team Officer) for information and necessary action.
The Tahsildar, Narsapur Mandal (Team Officer) for information and necessary action.
The Tahsildar, Chegunta Mandal (Team Officer) for information and necessary action.
The Tahsildar, Andole Mandal (Team Officer) for information and necessary action.
Copy to the Zonal Manager, TSIC Ltd, Patancheru for information and necessary action.
Copy submitted to the District Collector, Medak at Sangareddy for favour of kind information.

199

GOVERNMENT OF TELANGANA
PROCEEDINGS OF THE LAND PROCUREMENT OFFICER &
REVENUE DIVISIONAL OFFICER, SANGAREDDY
PRESENT: SRI. K. MADHUKAR REDDY

Proc.No.B3/12157/2014

Dated: 2-03.2016

Sub: Land Procurement – NIMZ - Medak (Dist.) - Nyalkal (Mdl) - Mungi(Vg) - Procurement of Patta / Assigned lands in favour of TSIIIC Ltd for establishment of NIMZ in terms of G.O. Ms.No.123 Revenue (JA&LA) Dept, Dt.30.07.2015 - Purchase of Patta land through Sale deed in favour of Zonal Manager, TSIIIC Ltd and payment of compensation to assigned lands – Directions issued to Tahsildar Jharasangham to place requisition for procurement of lands together with structures and also release of funds - proceedings issued - Reg.

- Read: 1) Zonal Manager, TSIIIC Ltd, Patancheru Lr.No.8774/NIMZ/MDK/Patta/2013, Dt.07.05.2015
2) Zonal Manager, TSIIIC Ltd, Patancheru Lr.No.3832/NIMZ/MDK/Govt./2013, Dt: 07.05.2015
3) The Dist. Collector, Medak, Lr. No. G1/1145/2015, Dt: 12.06.2015.
4) Joint Collector, Medak Note to RDO Sangareddy vide No.CC/JC/ Peshi / RDO, SRD/3/2015, Dt.24.09.2015
5) This Office Lr.No.B3/LA/12157/2013, Dt.16.11.2015
6) The Dist. Collector, Medak, Lr. No. G1/1145/2015, Dt: 11.12.2015.
7) The Dist. Collector, Medak, Lr. No. G1/1145/2015, Dt: 11.12.2015.
8) Tahsildar, Nyalkal, Lr.No.B/295/2014, Dt. 11.02.2016
9) This Office Lr. No. B3/1246/2016, Dt: 12.02.2016.
10) The Dist. Collector, Medak Notification No.G1/1145/2013, Dt: 15.02.2016.
11) Press Notification No.G1/1145/2013, Dt.17.02.2016.
12) Minutes of the District Land Procurement Committee Meeting communicated vide No.G1/1145/2013, Dt. 29.02.2016

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ORDER:

In the reference 1st & 2nd read above, the Zonal Manager, TSIIIC submitted requisition proposals for procurement of patta / assigned lands for the delineated area of Ac. 8773.04 gts of patta lands and Ac. 3045.00 gts of Assigned lands in Nyalkal & Jharasangham Mandals to the District Collector, Medak.

Through the ref. 3rd read above the Dist. Collector, Medak has directed to process the requisition for further action for procurement of lands to an extent of Ac. 11818.04 gts (Ac. 8773.04 gts of patta lands and Ac. 3045.00 gts of Assigned lands) in Nyalkal and Jharasangham Mandals under the New LA Act. The Collector, Medak has also directed the RDO, Sangareddy to make field visits with the constituted team of AD, Survey & Land Records, Agriculture Officer and the authorized Officer of the requisitioning Department to

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10 D
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make preliminary enquiry about the correctness of particulars furnished by the requisition department. It is also directed to furnish administrative cost along with the details of estimated cost of LA and other charges in respect of Patta/ Govt. lands proposed for establishment of NIMZ in terms of new LA Act 30/2013.

Through the ref. 4th read above the Joint Collector, Medak has informed that, the Secretary to Govt. Industries Dept., convened a meeting on 23.09.2015 regarding Land acquisition for NIMZ project and instructed to identify a minimum of 2500 to 3000 Acres of land parcels covering the mostly the Govt. land and assigned land and also less extent of patta lands preferably on the existing roads are nearer to the existing roads and as such has directed to make the total extent of Ac. 12635.14 gts of land into (2) to (3) parcels as stated and send the proposals along with sketch maps.

In the ref. 5th read above, as per the instructions of Joint Collector, Medak, (3) teams consisting of Revenue Officials and Survey Officials have been constituted in order to conduct physical verification of Patta and assigned lands with records and to prepare enjoyment survey list for the lands being procured for NIMZ project to carry out the work.

Through the ref. 6th & 7th read above the Dist. Collector, Medak has informed that, to expedite Land Acquisition process the Govt. has issued orders vide G.O. Ms. No, 123 Revenue (JA & LA) Dept., Dt: 30.07.2015 for procurement of lands and structures from the willing land owners duly obtaining the consent in Form-I & Form-II by procuring lands as per the requisition by the procuring agency by the by the District Level Land Procurement Committee constituted as per G.O. It is further directed to process the matter in terms of the said G.O and send notification proposals as per the requisition of the Zonal Manager, TSIC, Patancheru in respect of Parcel-I of lands to an extent of Ac. 3501.33 gts duly verifying the connected records i.e., SD records, revenue particulars, E.Cs., immediately.

Through, the ref 8th read above Tahsildar, Nyalkal Mandal has submitted proposals for acquisition of Ac. 162.00 gts of Patta Lands and an extent of Ac. 248.11 gts of assigned lands in Mungi (Vg) of Jharasangam (M) and requested to issue publication in the local news papers. Accordingly the said proposals were submitted to the District Collector for approval vide ref. 9th read above.

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The Dist. Collector, Medak vide 10th read above has approved the proposals and directed the RDO, Sangareddy to issue paper notification. The said notification was published in Surya & Sakshi news papers on 17.02.2016 vide ref. 11th read above.

Through the ref. 12th read above The District Level Land Procurement Committee headed by the District Collector as Chairman was formed in terms of G.O. Ms. No. 123 Rev (JA&LA), Dept., Dated: 30.07.2015 for procurement of land from the willing land owners. Further, the team of Revenue, Survey Department, TSIC officials has inspected the area required for establishment of National Investment and Manufacturing Zone (NIMZ) and prepared the details of the land to be procured from the land owners / Pattedars. The team of officials consulted the effecting land owners / Pattedars as per the enjoyment survey done during the spot inspection and explained them about the procurement of land by willing Pattedars / land owners for a consideration on the basis of the agreement between them and procuring agency as per G.O,Ms., No. 123 Rev (JA&LA) Dept. Dated:30.07.2015 and requested them to come forward to sell their lands and requested to participate in the development process giving their willingness in terms of said GO. The Pattedars / land owners having satisfied with the details explained by the officials about the procurement of land in terms of said G.O., have shown their interest to sell their lands willingly and to participate in the development in the large interest of the public.

The District Collector and Chairman, District Level Land Procurement Committee after holding a meeting and after having discussions with the land owners / pattedars, assignees and with other elders of the village, and after taking into consideration the prevailing basic value and market value of the lands being procured, have agreed upon for a rate of Rs. 5,65,000/- per acre for patta lands, Rs. 4,00,000/- per acre for cultivated assigned lands and Rs. 3,25,000/- per acre for un cultivated assigned lands. It is also decided to make payments to pattedars/ owners/ assignees where there are structures in their lands which are being procured in the NIMZ project together with land value and accordingly the extent value of lands to be paid and the value of structure if any to be paid are notified and approved by the committee.

An extent of Ac.162.01 gts of patta land and an extent of Ac. 233.02 gts of assigned lands in Mungi(Vg) of Nyalkal (M) have got approval by the committee.

Further it is decided that, the RDO, Sangareddy is authorized to make payment of land compensation along with structure values including publication charges through cheques and RDO, Sangareddy has to get the lands registered in favor of Zonal Manger, TSIC, Patancheru represented by concerned Tahsildars and also hand over the possession of lands to the procuring agency under proper panchanama.

Finally the Chairman DLLPC & Dist. Collector has issued instructions to all the concerned officials for taking follow up necessary action for making payments to the pattedars/ assigns and procure the patta lands and assigned lands for establishment of NIMZ.

Based on the decisions taken by the DLLPC Committee, the Tahsildar, Nyalkal Mandal is directed to place the requisition with the Land Procurement Officer, i.e., RDO, Sangareddy for release of funds from time to time based on the progress of procurement in respect of the following patta/ assigned lands together with structures thereon.

- 1) Name of the Mandal: NYALKAL
- 2) Name of the Village : MUNGI
- 3) Classification of the Land: PATTA

Sl. No.	Sy.No	Classification	Name of the Pattadar	Extent (AC.Gts)	Land Value	Details of Structures	Structure value assessment by the concerned Departmental officer	Total Value
1	2	3	4	5	6	7	8	9
1	61/a1 62/a2	Patta	Devjji S/o Topya	0.37 0.26 Total: 1.23	889875.00		0.00	889875.00
2	61/a2 62/a3	Patta	Gurunath S/o Topyanaik	0.36 0.06 Total: 1.02	593250.00		0.00	593250.00
3	61/aa	Patta	Bojjanaik S/o Hatyanaiik	1.15	776875.00	1- Bore Well (Not working)	74760.00	851635.00
4	61/e	Patta	Lakkiram S/o Banyanaik	0.36	508500.00		0.00	508500.00

103

5	61/e1	Patta	Shivaram S/o Banyanaik	0.37	522625.00		0.00	522625.00
6	61/e2	Patta	Subhash S/o Banyanaik	0.37	522625.00		0.00	522625.00
7	61/e3 62/a4	Patta	Rathan S/o Topyanaik	0.37 0.25 Total: 1.22	875750.00		0.00	875750.00
8	61/e1 61/ee2 61/ee1	Patta	Shankar S/o Tolya	0.37 0.37 0.36 Total: 2.30	1553750.00		0.00	1553750.00
9	62/a1	Patta	Jillybai W/o Hanmanth	1.00	565000.00		0.00	565000.00
10	62/aa 62/ee1 62/ee1 62/ee3	Patta	Ganga bai W/o Bansilal	1.09 0.33 0.33 0.32 Total: 3.27	2076375.00	Red stone walls with no roof	15025.00	2091400.00
11	62/aa2	Patta	Bansilal S/o Gharma	1.08	678000.00	Bore Well	76662.00	754662.00
12	62/e1	Patta	Gopal S/o Banyanaik	2.17	1370125.00	Bore Well & Open Well	206465.00	1576590.00
13	63/a/1 63/a3 63/a3/1 63/ee 64/aa/1 64/aa1/1 64/aa/aa 64/aa/3 64/u3/1 64/u1/1 66/aa1 66/aa3/11 50/a2/ 1150/a4/a	Patta	M. Ramalingeshw ar s/o. M.Kashinath	2.08 2.07 2.08 2.07 0.24 0.25 0.24 0.25 1.34 1.34 7.02 7.02 1.18 1.19 Total: 31.37	18037625.00		0.00	18037625.00
14	64/a 64/a1 64/a4/1	Patta	Kamala bai W/o Surya naik	0.37 0.12 0.25 Total: 1.34	1045250.00		0.00	1045250.00
15	64/a2/2 64/a4/2 64/a5	Patta	Somla S/o Ram ji	0.25 0.25 0.24 Total: 1.34	1045250.00		0.00	1045250.00

104

16	64/a3	Patta	Narayana S/o Hanmanthu	1.35	1059375.00	Small Maisamma Temple	9760.00	1069135.00
17	64/ee1 64/ee2 64/ee3	Patta	Ramesh S/o Hanmanthu	0.25 0.24 0.25 Total: 1.34	1045250.00		0.00	1045250.00
18	65/aa1 65/e1 65/u 66/aa/2 66/aa/3 66/aa5/1	Patta	K Chitralkha D/o Chandra shekar	6.25 6.25 6.24 3.08 3.08 3.08 Total: 29.18	16639250.00		0.00	16639250.00
19	150/a1	Patta	Denya S/o Chaplanaik	2.00	1130000.00		0.00	1130000.00
20	150/a1	Patta	Revinder S/o. Narsing	6.15	3601875.00		0.00	3601875.00
21	150/e1	Patta	Ramshetti S/o Chapla	5.15	3036875.00		0.00	3036875.00
22	150/ee1	Patta	Geetha W/o Srinivas	1.00	565000.00		0.00	565000.00
23	61/aa1	Patta	Surya naik S/o Hatyanaiik	1.15	776875.00	1- Bore Well (Not working)	145791.00	922666.00
24	63/A1 63/AA/2/1 63/A2/1 63/EE1/2 64/E/2/1 64/U2/1 64/AA/2/1 65/EE 65/A1 66/A1/1 66/A4/1 66/AA2/ 1150/A3/1	Patta	K. Nanda Kumar S/o Shankarappa	6.23 6.23 2.08 2.08 0.24 1.33 0.25 6.25 6.25 3.08 3.08 7.01 1.18 Total: 48.29	27529625.0 0	2- Bore Wells,& Total land fenced with wire stone kaddies	42680.00	27572305.00
25	150/A1/2 150/AA2 150/E3	Patta	Manjith Singh S/o Jaswanth Singh	3.00 3.00 3.00 Total: 9.00	5085000.00	Existing one RCC building & Existing Big Tin shed with gate fencing with wire	3162564.00	8247564.00
Grand Total				162.00	91530000.00		3733707.00	95263707.00

- 1) Name of the Mandal: NYALKAL
 2) Name of the Village : MUNGI
 3) Classification of the Land: ASSIGNED

Sl. No.	Sy.No	Classification	Name of the Assignee with Father/ Husband Name	Extent (AC.Gts)	Cultivated@ 4 Lakhs per Acre)/ Uncultivated@ 3.25 Lakhs per Acre)	Compensation/ Exgratia Amount paid	Details of Structures	Structure value assessment by the concerned Dept.,	Total Amount paid to the Assignee
1	2	3	4	5	6	7	8	9	10
1	60/1	Assigned	Laxmi W/o Srinivas	1.30	Uncultivated	568750.00	-	0.00	568750.00
2	60/1/U	Assigned	Kashinath S/o Chandra Naik	1.00	Uncultivated	325000.00	-	0.00	325000.00
3	60/10	Assigned	Pool Singh S/o Hatya Naik	4.36	Cultivated	1960000.00	-	0.00	1960000.00
4	60/11	Assigned	Sidramaiah S/o Yellaiah	1.39	Cultivated	790000.00	-	0.00	790000.00
5	60/13	Assigned	Mothi Bai W/o Laxman	3.00	Cultivated	1200000.00	-	0.00	1200000.00
6	60/14	Assigned	Ghuri Bai W/o Vittal	3.00	Cultivated	1200000.00	-	0.00	1200000.00
7	60/15	Assigned	Vasuram S/o Laxman	3.00	Cultivated	1200000.00	-	0.00	1200000.00
8	60/19	Assigned	Ghuri Bai S/o Tara Singh	3.00	Cultivated	1200000.00	-	0.00	1200000.00
9	60/18	Assigned	Suhali Bai S/o Jairam	3.00	Cultivated	1200000.00	-	0.00	1200000.00
10	60/19	Assigned	Tulsiram S/o Tara Singh	1.00	Cultivated	400000.00	-	0.00	400000.00
11	60/1/AA	Assigned	Paru bai W/o Nagesh	2.00	Cultivated	800000.00	-	0.00	800000.00
12	60/1/E	Assigned	Seni Bai W/o Vasuram	2.00	Cultivated	800000.00	-	0.00	800000.00
13	60/1/	Assigned	Gouni Sangitha W/o Gopal	2.00	Uncultivated	650000.00	-	0.00	650000.00
14	60/1/E	Assigned	Chandi Bai W/o Kishan	2.00	Cultivated	800000.00	-	0.00	800000.00
15	60	Assigned	Maruni Bai W/o Mohan	2.00	Uncultivated	650000.00	-	0.00	650000.00
16	60/20	Assigned	Chandi Bai W/o Hatya Naik	2.38	Cultivated	1180000.00	-	0.00	1180000.00
17	60/21	Assigned	Valya Naik W/o Chandru Naik	3.02	Cultivated	1220000.00	-	0.00	1220000.00
18	60/29	Assigned	Jamini Bai W/o Narsingh	4.23	Cultivated	1830000.00	-	0.00	1830000.00
19	60/23	Assigned	Bichappa S/o Babappa	2.00	Uncultivated	650000.00	-	0.00	650000.00
20	60/24	Assigned	Tara Singh S/o Hatya Naik	1.00	Cultivated	400000.00	-	0.00	400000.00

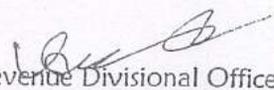
20 10 6

70	149/7	Assigned	Lakkiram S/o Denya	2.00	Cultivated	800000.00	Bore Well, PVC Pipe line	131613.00	931613.00
71	151/10	Assigned	Chandi Bai W/o Gharma	1.20	Cultivated	600000.00	Deepening of Open Well	51760.00	651760.00
72	151/11	Assigned	Nirmala W/o Suresh	2.00	Cultivated	800000.00	1- Bore Well	84837.00	884837.00
73	151/12	Assigned	Subbi bai W/o Kashinath	1.20	Cultivated	600000.00	1- Bore Well	70011.00	670011.00
74	151/2	Assigned	Shankar S/o Tolya	3.00	Uncultivated	975000.00	Deepening of Open Well	65327.00	1040327.00
75	151/3	Assigned	Dharma S/o Tolya	2.00	Uncultivated	650000.00	-	0.00	650000.00
76	151/5	Assigned	Ganga bai W/o Bansilal	2.00	Cultivated	800000.00	2- Bore Wells	156015.00	956015.00
77	151/8/1	Assigned	Shivaram S/o Banya naik	1.27	Cultivated	670000.00	-	0.00	670000.00
78	151/8/2	Assigned	Subash S/o Banya naik	1.27	Cultivated	670000.00	-	0.00	670000.00
79	151/8/3	Assigned	Lakkiram S/o Bansi naik	1.26	Cultivated	660000.00	-	0.00	660000.00
80	151	Assigned	Tulsiram S/o Tara Singh	2.00	Cultivated	800000.00	-	0.00	800000.00
81	60	Assigned	Uma W/o Venkatesham	1.25	Cultivated	650000.00	-	0.00	650000.00
82	60	Assigned	Gouse Miya S/o Hussain Sab	2.00	Cultivated	800000.00	-	77424.00	877424.00
83	60	Assigned	Gori bee W/o Shadulla	0.37	Uncultivated	300625.00	-	0.00	300625.00
84	60	Assigned	Mohd Azeemuddin S/o Bandiali	0.37	Uncultivated	300625.00	-	0.00	300625.00
85	60	Assigned	Narsamma S/o Manaiah	1-39	Uncultivated	641875.00	-	0.00	641875.00
86	60	Assigned	Maqbool S/o Moniuddin	5-00	Uncultivated	1625000.00	-	0.00	1625000.00
87	60	Assigned	Shivamma W/o Ramulu	1-20	Uncultivated	487500.00	-	0.00	487500.00
88	60	Assigned	Anthana S/o Sanganna	1-20	Uncultivated	487500.00	-	0.00	487500.00
89	60	Assigned	Edgi Vittamma W/o Manik	1-20	Uncultivated	487500.00	-	0.00	487500.00
90	60	Assigned	Laxmi W/o Anjaial	2-00	Uncultivated	650000.00	-	0.00	650000.00
91	60	Assigned	Gousiya bee W/o Afsar	5-00	Uncultivated	1625000.00	-	0.00	1625000.00
92	60	Assigned	Chinnamma W/o Laxmappa	1-27	Uncultivated	544375.00	-	0.00	544375.00

93	60	Assigned	Manemma W/o Malgonda	1-32	Uncultivated	585000.00	-	0.00	585000.00
94	60	Assigned	Ashok S/o Narsaiah	5-00	Uncultivated	1625000.00	-	0.00	1625000.00
95	60	Assigned	B.Chandramohan S/o Dasharath	4-20	Uncultivated	1462500.00	-	0.00	1462500.00
96	60	Assigned	Nagamani W/o Sudershan	1-10	Uncultivated	406250.00	-	0.00	406250.00
97	60	Assigned	Shivamma W/o Nagappa	1-10	Uncultivated	406250.00	-	0.00	406250.00
98	149/7	Assigned	Mohd.Abdul Samad S/o Mohd.Abdul Khader	2-00	Uncultivated	650000.00	-	0.00	650000.00
99	149/8	Assigned	Abdul Gani S/o Abdul Khadeer	2-00	Uncultivated	650000.00	-	0.00	650000.00
100	151	Assigned	Smt. Chendri bai W/o Subash	2-00	Uncultivated	650000.00	-	0.00	650000.00
101	151	Assigned	Bangi Naik S/o Jamla Naik	3-00	Uncultivated	975000.00	Deepeni ng of Open Well	57351.00	1032351.00
Grand Total				233.02		84306250.00		894120.00	85200370.00

The Tahsildar, Nyalkal Mandal is requested to obtain the cheques from this Office for disbursement to the concerned.

The Tahsildar, Nyalkal Mandal is also requested to ensure Registration of lands in favour of TSIC Ltd, immediately and report compliance i.e., furnishing of acquaintance, Utilization Certificates and copies of Registration documents. He is further requested to ensure handing over of the physical possession of the assigned lands to TSIC under proper Panchanama and report compliance.


Revenue Divisional Officer,

 Sangareddy

To,

The Tahsildar, Nyalkal Mandal.

The Tahsildar (FAC), Nyalkal Mandal (Team Officer) for information and necessary action.

Copy to the Zonal Manager, TSIC Ltd, Patancheru for information and necessary action.

Copy submitted to the District Collector, Medak at Sangareddy for favour of kind information.

ACQUITTANCE ROLL OF ASSIGNMENT LAND ACQUIRED BY THE NIMZ LTD. MUNGI VILLAGE OF NYALKAL MANDAL.

104

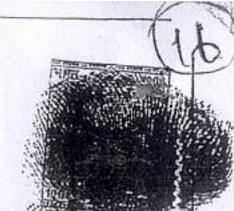
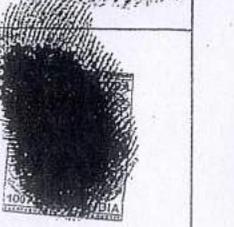
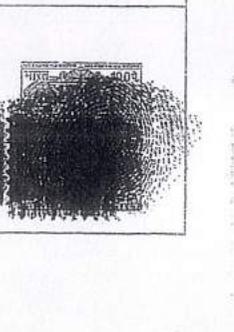
Sl.No.	Name of the Assignee	Father/ Husband	Assignee Photo	Sy.No.	Extent Ac./Gts.	Exgria		Check No.	Date	Bank name	Signature of the assignee
						Cultivation	Un-Cultivation				
1	2	3		4	5	6	7	8	9	10	
1	Laxmi	Srinivas		60/1	1.30 ✓	0.00	5,68,750 ✓	0929661 ✓	15/3/16	IDBI Bank Br.Sangareddy	
2	Pool Singh	Hatya Naik		60/10	4.36 ✓	19,60,000 ✓	0	0929663 ✓	15/3/16	IDBI Bank Br.Sangareddy	
3	Sidramaiah	Yellaiah		60/11	1.39 ✓	7,90,000 ✓	0	029664 ✓	15/3/16	IDBI Bank Br.Sangareddy	
4	Mothi Bai	Laxman		60/13	3.00 ✓	12,00,000 ✓	0	029665 ✓	15/3/16	IDBI Bank Br.Sangareddy	

11-25

5	Ghuri Bai	Vittal		60/14	3.00 ✓	12,00,000 ✓	0	029666 ✓	15/3/16	IDBI Bank Br.Sangareddy	
6	Vasuram	Laxman		60/15	3.00 ✓	12,00,000 ✓	0	029667 ✓	15/3/16	IDBI Bank Br.Sangareddy	
7	Ghuri Bai	Tara Singh		60/19	3.00 ✓	12,00,000 ✓	0	029668 ✓	3	IDBI Bank Br.Sangareddy	
8	Suhali Bai	Jairam		60/18	3.00 ✓	12,00,000 ✓	0	029669 ✓	1	IDBI Bank Br.Sangareddy	
9	Tulsiram	Tara Singh		60/19	1.00 ✓	4,00,000 ✓	0	029670 ✓	0	IDBI Bank Br.Sangareddy	
10	Paru bai	Nagesh		60/1/AA	2.00 ✓ 15-20	8,00,000 ✓	0	029671 ✓	11	IDBI Bank Br.Sangareddy	

109

15

11	Seni Bai	Vasuram		60/1/E	110 2.00 ✓	8,00,000 ✓	0	029672 ✓	15.03.16	IDBI Bank Br.Sangareddy	
12	Kashinath	Chandra Naik		60/1/U	1.00 ✓	0.00	3,25,000 ✓	029662 ✓)	IDBI Bank Br.Sangareddy	
13	Gouni Sangitha	Gopal		60/1/	2.00 ✓	0.00	6,50,000 ✓	029673)	IDBI Bank Br.Sangareddy	
14	Chandi Bai	Kishan		60/1/E	2.00 ✓	8,00,000 ✓		029674 ✓)	IDBI Bank Br.Sangareddy	
15	Maruni Bai	Mohan		60	2.00 ✓	0.00	6,50,000 ✓	029675 ✓)	IDBI Bank Br.Sangareddy	
16	Chandi Bai	Hatya Naik		60/20	2.38 ✓ 11-38	11,80,000 ✓	0	029676 ✓)	IDBI Bank Br.Sangareddy	

17	Valya Naik		60/21	3.02 ✓	12,20,000 ✓	0	099677 ✓	15-03-16	IDBI Bank Br.Sangareddy		
18	Jamini Bai		60/29	4.23 ✓	18,30,000 ✓	0	029678 ✓	"	IDBI Bank Br.Sangareddy		
19	Bichappa		60/23	2.00 ✓	0.00	6,50,000 ✓	029679 ✓	"	IDBI Bank Br.Sangareddy		
20	Tara Singh		60/24	1.00 ✓	4,00,000 ✓	0	029680 ✓	"	IDBI Bank Br.Sangareddy		
21	Mohd. Ayyub	Mohd. Ismail		60/26	5.00 ✓	0.00	16,25,000 ✓	000001 ✓	IDBI Bank Br.Sangareddy		
22	Raji Bai		60/27	2.00 ✓	8,00,000 ✓	0	000002 ✓	"	IDBI Bank Br.Sangareddy		

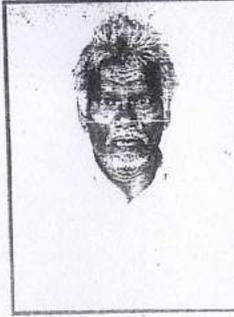
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17

17-25

23	Kishan		60/28	112 1.20 ✓	6,00,000 ✓	0	15/03.16 600003 ✓	IDBI Bank Br.Sangareddy	
24	Lokeshwari		60/3	1.25 ✓	0.00	5,28,125 ✓	000004 ✓	IDBI Bank Br.Sangareddy.	
25	Vasuram		60/3/1	5.00 ✓	20,00,000 ✓	0	000005 ✓	IDBI Bank Br.Sangareddy	
26	Shetty		60/3/2	5.00 ✓	0.00	16,25,000 ✓	000006 ✓	IDBI Bank Br.Sangareddy	
27	Sujatha		60/4	1.00 ✓	0.00	3,25,000 ✓	000007 ✓	IDBI Bank Br.Sangareddy	
28	Gori Bai	Shadulla 	60/4	1.23 ✓ 15-28	0.00	8,12,500 ✓	032763 ✓ 27-01-17	IDBI Bank Br.Sangareddy	

800059

29	Mohd.Azeemuddin	Bandelli		60/4/2	1.23	0.00	5,118,750 ✓ 1,11,111	030651 ✓	IDBI Bank Br.Sangareddy	
30	Samson	Narsappa		60/6/1	1.27	0.00	5,44,375 ✓	000008 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
31	M.Arjun	Narsappa		60/6/2	1.27	0.00	5,44,375 ✓	000009 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
32	M.Dasharath	Narsappa		60/6/3	1.26	0.00	5,36,250 ✓	000010 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
33	Rathna Bai	Cahndru		60/17	5.00	20,00,000	0	000011 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
34	Algi Narsaiah	Sidramaiah		60/8	1.33	0.00	5,93,125 ✓	000012 ✓ 15.03.16	IDBI Bank Br.Sangareddy	

27
13-16

35	Narsaiah	Hanmaiah		60/9	2.20	0.00	0			IDBI Bank Br.Sangareddy	
36	Gousar Miya	Hussain sab		60/A	2.00	0.00	0			IDBI Bank Br.Sangareddy	
37	Gouni Susheelamma	Vittal		60/1/47	2.00	0.00	6,50,000		000013 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
38	Gouni Poolamma	Narsappa		60/1/46	1.01	0.00	3,33,125		000014 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
39	Siddaiah Swamy	Sharanaiah Swamy		60/E1	5.00	20,00,000	0	Chavesta 15.03.16	000015 ✓ 15.03.16	IDBI Bank Br.Sangareddy	
40	PremSingh	Vittal		60/E2	3.00	0.00	9,75,000	15-21	000016 ✓ 15.03.16	IDBI Bank Br.Sangareddy	

41 2/21	Kamamma ✓	Shankar		60/EE	1.36 ✓	7,60,000 ✓	0	000017 ✓	15.03.16	IDBI Bank Br.Sangareddy	
42 15/2	Sunitha Bai ✓	Kashinath		60/U	1.36 ✓	0.00	6,17,500 ✓	000018 ✓	15.03.16	IDBI Bank Br.Sangareddy	
43 14/1	Susheela Bai ✓	Shivaji ✓		60	1.37 ✓	7,70,000 ✓	0	000019 ✓	15.03.16	IDBI Bank Br.Sangareddy	
44 9/2	Redya ✓	Topya naik		60	1.36 ✓	0.00	6,17,500 ✓	000020 ✓	15.03.16	IDBI Bank Br.Sangareddy	
45 11/4	Rukki bai ✓	Ramesh		60/	2.01 ✓	0.00	6,58,125 ✓	000021 ✓	15.03.16	IDBI Bank Br.Sangareddy	
46 5/5	Mohan	Tara Singh		60/O	1.37 ✓ 4 11-23	7.70,000 ✓	0	000022 ✓	15.03.16	IDBI Bank Br.Sangareddy	

47	Gouramma ✓	Srihari		60	1.00 ✓	4,00,000 ✓	0	000023 ✓	15-03-16	IDBI Bank Br.Sangareddy	
48	Poolamma ✓	Lazar		60/K	2.14 ✓	0.00	7,63,750 ✓	000024 ✓	15-03-16	IDBI Bank Br.Sangareddy	
49	Laxmi	Manappa		60/KA	2.18	0.00	7,96,250	000025		IDBI Bank Br.Sangareddy	<i>M.D.</i> 
50	Laxmamma ✓	Ramaiah		60/GA	1.04	0.00	3,57,500 ✓	000026	15-3-16	IDBI Bank Br.Sangareddy	
51	G.Bharathamma ✓	Raju		60/48	1.20 ✓	0.00	4,87,500 ✓	080652	15-3-16	IDBI Bank Br.Sangareddy	
52	Tangyamma ✓	Ramulu		60/GGA	1.20 ✓	0.00	4,87,500 ✓	080653	15-3-16	IDBI Bank Br.Sangareddy	

9-36

53	Susheelamma	Narsappa		60/CHA	2.19	0.00	8,04,375		IDBI Bank Br.Sangareddy	
54	Bhojunaik	Hatya Naik		60	2.00	8,00,000	0	000027	IDBI Bank Br.Sangareddy	
55	Lalitha Bai	Subash		60/CHA	1.20	6,00,000	0	000028	IDBI Bank Br.Sangareddy	
56	Subash	Vasuram		60/THA	1.20	6,00,000	0	000029	IDBI Bank Br.Sangareddy	
57	Rukki bai	Jail Singh		60	1.37	0.00	6,25,629	030654	IDBI Bank Br.Sangareddy	
58	Susheela bai	Gopi Naik		60/RRU	1.35	7,50,000	0	000031	IDBI Bank Br.Sangareddy	

Handwritten notes and signatures at the top right of the page.

000027

000028 15.03.16

000029 15.03.16

000030 15.03.16

030654 15.03.16

000031 15.03.16

Handwritten calculation: 1.35 over 11-11

59 21	R.Suneel	Ramshetty		60	1.35	0.00	6,09,375	000032		IDBI Bank Br.Sangareddy	
60 15/2	Maruni Bai ✓	Chander ✓		60/LU	1.35 ✓	0.00	6,09,375 ✓	000033 ✓	15.03.16	IDBI Bank Br.Sangareddy	
61 11	Radhamma ✓	Laxmaiah		60/80	2.00 ✓	0.00	6,50,000 ✓	000034	15.03.16	IDBI Bank Br.Sangareddy	
62 22	Halya Naik	Badya Naik		60/16	3.00 ✓	12,00,000 ✓	0	000035 ✓	15.03.16	IDBI Bank Br.Sangareddy	
63 14	Algi Laxmaiah ✓	Sidramaiah		60/8/6	1.32 ✓	0.00	5,85,000 ✓	030655 ✓	15.03.16	IDBI Bank Br.Sangareddy	
64 18	Mohd.Mahmood ✓	Abdul Azeez		60/AA	5.00 ✓ 15-22		16,25,000 ✓	000036 ✓	15.03.16	IDBI Bank Br.Sangareddy	

3/1	Thulsiram ✓	Tharasingh		60/25	2.00 ✓	8,00,000 ✓	0			IDBI Bank Br.Sangareddy	 28
1/4	Tara Singh ✓	Hatya Naik		149/9	1.00 ✓	4,00,000 ✓	0	000037 ✓	15.03.16	IDBI Bank Br.Sangareddy	
2/5	Kamala bai ✓	Ramshetty ✓		149/1	3.00 ✓	12,00,000 ✓	0	000038 ✓	15.03.16	IDBI Bank Br.Sangareddy	
3/15	Tuljamma ✓	Chapla		149/2	5.00 ✓	20,00,000 ✓	0	000039 ✓	15.03.16	IDBI Bank Br.Sangareddy	
4/16	Gelamma ✓	Tukkappa		149/3	2.20 ✓	10,00,000 ✓	0	000040 ✓	15.03.16	IDBI Bank Br.Sangareddy	
5	Mallappa	Tukkappa		149/4	2.20	10,00,000	0	000041 ✓	15.03.16	IDBI Bank Br.Sangareddy	

13-20

000042

6 4	Susheela bai ✓	Narsingh		149/5	3.00 ✓	12,00,000 ✓	0	000043 ✓	15.03.16	IDBI Bank Br.Sangareddy	
7 10	Lakkiram ✓	Denya		149/7	2.00 ✓	8,00,000 ✓	0	000044 ✓	15.03.16	IDBI Bank Br.Sangareddy	
1 1	Chandi Bai ✓	Gharma		151/10	1.20 ✓	6,00,000 ✓	0	000045 ✓	15.03.16	IDBI Bank Br.Sangareddy	
2 1	Nirmala ✓	Suresh		151/11	2.00 ✓	6,00,000 8,00,000 ✓	0	030656 ✓	15-03-16	IDBI Bank Br.Sangareddy	
3 1	Subbi bai	Kashinath		151/12	1.20 ✓	6,00,000 ✓	0	000046 ✓	15-03-16	IDBI Bank Br.Sangareddy	
4 16	Shankar ✓	Tolya		151/2	3.00 ✓ <u>13-00</u>	0.00	9,75,000 ✓	000047 ✓	15.03.16	IDBI Bank Br.Sangareddy	

28

5	Dharma ✓	Tolya		151/3	2.00 ✓	0.00	6,50,000 ✓		000048 ✓	15-03-16	IDBI Bank Br.Sangareddy	
6	Ganga bai ✓	Bansilal		151/5	2.00 ✓	8,00,000 ✓	0		000049 ✓	15-03-16	IDBI Bank Br.Sangareddy	
7	Shivaram ✓	Banya naik ✓		151/8/1	1.27 ✓	6,70,000 ✓	0		000050 ✓	15-03-16	IDBI Bank Br.Sangareddy	
8	Subash ✓	Banya naik		151/8/2	1.27 ✓	6,70,000 ✓	0		030626 ✓	15-03-16	IDBI Bank Br.Sangareddy	
9	Lakkiram ✓	Bansi naik ✓		151/8/3	1.26 ✓	6,60,000 ✓	0		030627 ✓	15-03-16	IDBI Bank Br.Sangareddy	
10	Tulsiram ✓	Tara Singh		151	2.00 ✓ 11-20	8,00,000 ✓	0		030628 ✓	15-03-16	IDBI Bank Br.Sangareddy	

4	Anthana S/o Sanganna ✓		60	1-20 ✓	487500.00	031806 ✓ 22/3/16	
5	Edgi Vittamma W/o Manik ✓		60	1-20 ✓	487500.00	031807 ✓ 22/3/16	
6	Laxmi W/o Anjaiah ✓		60	2-00 ✓	650000.00	031808 ✓ 22/3/16	
7	Gousiya bee W/o Afsar		60	5-00 10-00	1625000.00	031809 ✓ 22/3/16	X
8	Chinnamma W/o Laxmappa	objection and objection order	60	1-27 Cancelled	544375.00	031810 ✓ 22/3/16	✓

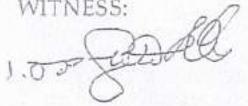
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objection
order

ACQUITTANCE ROLL OF ASSIGNMENT LAND ACQUIRED BY THE NIMZ LTD. MUNGI VILLAGE OF NYALKAL MANDAL.

34

Sl. No.	Name of the Assignee	Father/Husband	Assignee Photo	Sy.No.	Extent Ac./Gts	Exgria		File No.	Check No.	Date	Bank name	Signature of the assignee
						Cultivation	Un-Cultivation					
1	2	3	3	4	5	6	7	8	9	10	11	12
1	Narsaiah	Hanmaiah		60	2.20	10,00,000	0	B/287/2017	031424	23-03-2017	IDBI Bank Branch Sangareddy	

WITNESS:



TAHSILDAR
NYALKAL MANDAL

ACQUITTANCE ROLL OF ASSIGNEE UN- CULTIVATED LAND OF MUNGI VILLAGE OF NYALKAL MANDAL.

Sl.No.	Name of the Assignee with Father/ Husband (Sarvasri)	Assignee Photo	Sy.No.	Extent Ac./Gts.	Un-Cultivation	Ex-gratia amount	Check No and date	Date	Signature
1	2	3	4	5	6	7	8	9	10
1.	R.Suneel S/o Ramshetty ✓		60 ✓	1.35 ✓	Un-Cultivation	609375/- ✓	032876 ✓	03-10-2016	

36

Raj
10/20

Village Revenue Office
Village Mungi
Tal. Nyalkal, Sangli Dist. T.

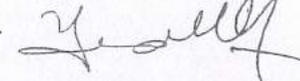
TAHSILDAR
NYALKAL MANDAL

ACQUITTANCE ROLL OF ASSIGNMENT LAND ACQUIRED BY THE NIMZ LTD. MUNGI VILLAGE OF NYALKAL MANDAL.

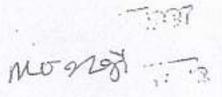
Sl. No.	Name of the Assignee	Father/Husband	Assignee Photo	Sy.No.	Extent Ac./Gts.	Exgria		File No.	Check No.	Date	Bank name	Signature of the assignee
						Cultivation	Un-Cultivation					
1	Goreebee	Shadulla		60/4 & 60	1.23 + 0.37 Total : 2.20	0	8,12,500	B/2446/16,	032763	27-01-2017	IDBI Bank Branch Sangareddy	

38

WITNESS:

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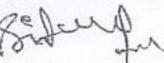




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NYALKAL MANDAL

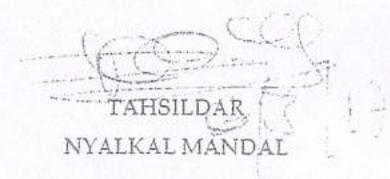
ACQUITTANCE ROLL OF ASSIGNMENT LAND ACQUIRED BY THE NIMZ LTD.MUNGI VILLAGE OF NYALKAL MANDAL.												
Sl. No.	Name of the Assignee	Father/Husband	Assignee Photo	Sy.No.	Extent Ac./Gts.	Exgria		File No.	Check No.	Date	Bank name	Signature of the assignee
						Cultivation	Un-Cultivation					
1	2	3	3	4	5	6	7	8	9	10	11	12
2	Susheelamma	Narsapp		60	2.19	0	8,04,370	B/2448/2016	032765	27-01-2017	IDBI Bank Branch Sangareddy	

WITNESS:

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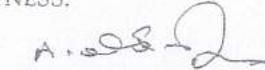

TAHSILDAR
NYALKAL MANDAL

ACQUITTANCE ROLL OF ASSIGNMENT LAND ACQUIRED BY THE NIMZ LTD.MUNGI VILLAGE OF
NYALKAL MANDAL.

Sl. No.	Name of the Assignee	Father/Husband	Assignee Photo	Sy.No.	Extent Ac./Gts.	Exgria		File No.	Check No.	Date	Bank name	Signature of the assignee
						Cultivation	Un-Cultivation					
1	2	3	3	4	5	6	7	8	9	10	11	12
3	Narsamma	Manep		60/12	1.39	0	6,41,875	B/2445/2016	032766	27-01-2017	IDBI Bank Branch Sangareddy	

WITNESS:

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Dist
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Village Revenue Officer
Village Mungi
Mdi. Nyalkal, Sangareddy, Dist.T.S


TAHSILDAR
NYALKAL MANDAL

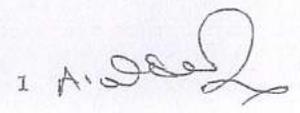
ACQUITTANCE ROLL OF ASSIGNMENT LAND ACQUIRED BY THE NIMZ LTD. MUNGI VILLAGE OF NYALKAL MANDAL.

Sl. No.	Name of the Assignee	Father/Husband	Assignee Photo	Sy.No.	Extent Ac./Gts.	Exgria		File No.	Check No.	Date	Bank name	Signature of the assignee
						Cultivation	Un-Cultivation					
1	2	3	3	4	5	6	7	8	9	10	11	12
5	Laxmi	Maneppa		/Kha	2.18	0	7,96,250	B/2447/2016	032764	27-01-2017	IDBI Bank Branch Sangareddy	

129

WITNESS:



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TAHSILDAR
NYALKAL MANDAL

ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

183

Sl.No	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
7	UPPARI TULJAMMA W/o VITTAL		125/64	2-00 (Ac. 1-20 Gts. In Position) 1-00	400000	400000	029702 15/03/16	400000	
8	UPPARI RAJU S/o VITTAL		125/65	2-00 (Ac. 1-00 Gts Actual Assaignment) 1-00	400000	400000	029703 15/03/16	400000	
9	SALEEMA BEGUM W/o PASHA MIYA		125/112	1-00	400000	400000	029704 15/03/16	400000	

51

ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

124

Sl.No	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
10	M. SWAROOPAM W/o MADATTU ✓		125/113	1-00 ✓	400000	400000 ✓	029705 15/03/16	400000	
11	SUJATHA W/o VENKATESHAM ✓		125/161	0-30 ✓ 1-00	300000	300000 ✓	029706 15/03/16	300000	
12	SUDHAKAR S/o MANAIAH ✓		125/166	1-00 ✓	400000	400000 ✓	029707 15/03/16	400000	

98

ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUME FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

190

Sl.No	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2	3	4	5	6	8	9	10	11
28	SANGAMMA UPPARI S/o NARSIMLU		125/55	2-00	650000	650000	029723 15/03/16	650000	
29	CHAKALI NARSAMMA W/o RAMULU		125/59	2-00 (Ac. 1-20 Gts. In Position) 1-20	487500	487500	029724 15/03/16	487500	
30	UPPARI TULJAMMA W/o VITTAL		125/64	2-00 (Ac. 1-20 Gts. In Position) 0-20	162500	162500	029725 15/03/16	162500	

29

ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILAR JHARASANGAM
 PROC. NO. B/783/13, DT: .2016

199

Sl.No	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
31	UPPARI TUKARAM W/o JARNAPPA		125/67	2-00	650000	650000	029726 15/03/16	650000	
32	VADDE YENKAMMA W/o ANJANNA		125/77	2-00 (Ac. 1-00 Gts. In Position) 1-00	325000	325000	029727 15/03/16	325000	
33	NADIMIDODDI NARSAMMA W/o CHANDRAIAH		125/103	1-00	325000	325000	029728 15/03/16	325000	

72

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2016

ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
4	Bayikattu Pulamma (Tukaram)		125/153	1-20	600000.00	600000.00	027361 04-03-2016	600000.00	
5	Zareena Bee (Ismail)		125/169	0-20	200000.00	200000.00	027362 04.03.2016	200000.00	
6	Venkat (Anjanna)		125/176	0-05	50000.00	50000.00	027363 04/03/2016	50000.00	

53

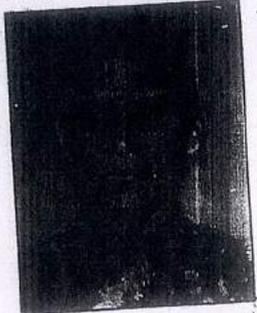
ACQUITTANCE BILL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
PROC. NO. B/783/13, DT: . 2016

172

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
10 482	Talari kistaiah (balaiah)		125/6	5-00 (4-00 In phycal Possition)	1300000.00	1300000.00	027367 04.03.16	1300000.00	 
11 482	Somanna (Jarnappa)		125/35	1-00	325000.00	325000.00	027368 04.03.16	325000.00	 
12 482	Moqsood (rukumuddin)		125/37	1-00	325000.00	325000.00	027369 04/03/16	325000.00	 

42

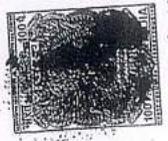
ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2	3	4	5	6	8	9	10	11
22	Jangili Rangamam (Parbanna)		125/157	1-20	487500.00	487500.00	027379 04/03/16	487500.00	 ✓
23	Bayikadi Narsamma (Narsimlu)		125/159	2-20	812500.00	812500.00	027380 04/03/2016	812500.00	 ✓
24	Sanganna (Ashanna)		125/164	1-00	325000.00	325000.00	026746 04.03.16	325000.00	 ✓ 93

137

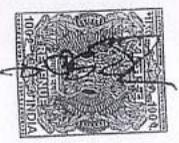
ACCOUNTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN SY. NO. 125
OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM PROC. NO.B/783/13,

DT: .2016

Sl.N o.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Extent Ac./Gts.	Land value	Structure Value	Total Value	Cheque No. With Date & Amount	Signature
1	2		4	5	6	7	8	9
7	Manaiiah (Bhagaiah)		125/29 1.20	600000	0	600000	026597 27/02/2016 6,00,000	 27
8	Mariyamma (Babu)		125/33 1.00	400000	0	400000	026598 27/02/2016 4,00,000	 Cancelled
9	Narsamma Yapachettu (Gundappa)		125/45 2.00	800000	0	800000	026599 27/02/2016 8,00,000	 36

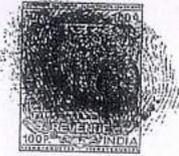
ASSIGNANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN SY. NO. 125
OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM PROC. NO.B/783/13,

DT: .2016

Sl.N o.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Extent Ac./Gts.	Land value	Structure Value	Total Value	Cheque No. With Date & Amount	Signature
1	2		4	5	6	7	8	9
10	Uppari Bakkamma (Laxmanna)		125/57 2.00	800000	0	800000	026600 27/02/2016 8,00,000	 88
11	Bichhappa Machkuri (Mananna)		125/58 2.00	800000	0	800000	026601 27/02/2016 8,00,000	
12	Yerragolla Shankar (Galappa)		125/2/2 1.00	325000	0	325000	026602 27/2/2016 3,25,000	

STATE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN SY. NO. 125
OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM PROC. NO.B/783/13,

DT: . 2016

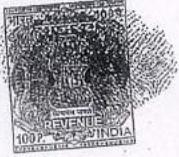
Sl. No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Extent Ac./Gts.	Land value	Structure Value	Total Value	Cheque No. With Date & Amount	Signature
1	2	3	4	5	6	7	8	9
16	Abdul Rahaman (Fakroddin)		125/5/2 1.00	325000	0	325000	026 606 27/02/2016 3,25,000	
17	Balaiah (Papaiah)		125/17 3.00	975000	0	975000	026 607 27/02/2016 9,75,000	
18	Narsamma (Maneppa)		125/32 3.00	975000	0	975000	026 608 27/02/2016 9,75,000	

66

150

ACCOUNTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN SY. NO. 125
OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM PROC. NO.B/783/13,

DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Extent Ac./Gts.	Land value	Structure Value	Total Value	Cheque No. With Date & Amount	Signature
1	2	3	4	5	6	7	8	9
22	Uppari Bujamma (Dasharath)		125/61 2.00	650000	0	650000	026612 27/02/2016 6,50,000	 23
23	Uppari Anjamma (Yenkanna)		125/62 2.00	650000	0	650000	026613 27/02/2016 6,50,000	 20572
24	Bayikadi Nagamma (Narsimlu)		125/63 2.00	650000	0	650000	026614 27/2/2016 6,50,000	 577502

ACCOUNTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM PROC. NO.B/783/13,

DT: . 2016

Sl.N o.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Extent Ac./Gts.	Land value	Structure Value	Total Value	Cheque No. With Date & Amount	Signature
1	2		4	5	6	7	8	9
28	Yerragolla Mallann (Akistaiah)		125/8/2 1.00	325000	0	325000	026618 27/02/2016 3,25,000	
29	Y. Lazar (Jarnappa)		125/10 3.00	975000	0	975000	026619 27/02/2016 9,75,000	
30	Kamala Bai (Manik Rao Patil)		125/18/6 1.00	325000	0	325000	026620 27/02/16 3,25,000	

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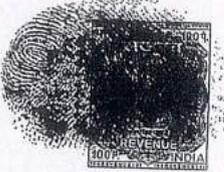
STATEMENT ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN SY. NO. 125
OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM PROC. NO.B/783/13,

DT: .2016

Sl. No.	Name of the Assignee with Father/Husband	Photo of the Assignee	Extent Ac./Gts.	Land value	Structure Value	Total Value	Cheque No. With Date & Amount	Signature
1	2		4	5	6	7	8	9
43	P.G. Kamalamma (Manaiiah) ✓		125/51 2.00	650000	0	650000	026384 27/02/2016 6,50,000	
44	Sathyamma (Ganganna) ✓		125/75 0.30	243750	0	243750	026385 27/02/2016 2,43,750	
45	Yerkali Yellamma (Narsimlu) ✓		125/76 2.00	650000	0	650000	026386 27/02/2016 6,50,000	 29

ACQUITANCE ROLL FOR PAYMENT OF EX GRASSIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: .2016

189

Sl.No	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2	3	4	5	6	8	9	10	11
25	RAVINDAR S/o VENKANNA		125/29/ 5	0-30	243750	243750	029720 15/03/16	243750	
26	MITTU BEE W/o MAINODDIN		125/38/ 1	2-00	650000	650000	029721 15/03/16	650000	
27	UPPARI NARSIML S/o UPARBANNA		125/54	2-00	650000	650000	029722 15/03/16	650000	

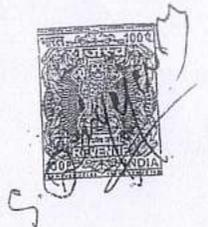
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ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2	3	4	5	6	8	9	10	11
10	BALRAJ (NARSIAH) ✓		125/15/1	0.25 ✓	203125.00	203125.00 ✓	030773 21/03/2016	203125.00	
11	TALARI YADIAH (NARSIAH) ✓		125/15/2	0.25 ✓	203125.00	203125.00 ✓	030774 21/03/2016	203125.00	
12	BEGARI RAVI KUMAR (NARSIAH) ✓		125/15/3	0.25 ✓	203125.00	203125.00 ✓	030775 21/03/2016	203125.00	

3

ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2	3	4	5	6	8	9	10	11
13	PARAMMA (THUKKAPPA)		125/29/e	1.20	487500.00	487500.00	030776 21/03/2016	487500.00	 19
14	SHAIK KHAYYUM (MAIBOOB JANI)		125/39	0.20	162500.00	162500.00	030777 21/03/16	162500.00	 5
15	MACHUKURI SATHYAMMA (MANANNA)		125/60	1.20	487500.00	487500.00	030778 21/03/16	487500.00	 8

ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM

PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac/Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
28	ASHOK (CHINNA ANJANNA)		125/191	0.10 ✓	81250.00	81250.00 ✓	030791 21/3/16	81250.00	
29	SYED KHALEEL (YOUSUF ALI)		125/192/1	1.00 ✓	325000.00	325000.00 ✓	(030792) 030992 21/3/16	325000.00	
30	UPPARI VIJAY KUMAR (VITTAL)		125/195	1.00 ✓	325000.00	325000.00 ✓	(030793) 030993 21/3/16	325000.00	

147

1208

**ACQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016**

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac/Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2	3	4	5	6	8	9	10	11
1	SYED MANNAN (USMAN ALI)		125/110	1.00	400000.00	400000.00	031182 30/03/16	400000.00	
2	M. SANTHOSH KUMAR (MANENNA)		125/152	1.20	600000.00	600000.00	031183 30/03/2016	600000.00	
3	SWAROOPA (DATTU)		125/31/3	4.00	1300000.00	1300000.00	031184 30/03/16	1300000.00	

98

209

ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac/Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
4	UPPARI TUKARAM (JARNAPPA)		125/36/1	1.00	325000.00	325000.00	031185 30/03/16	325000.00	
5	UPPARI TUKARAM (JARNAPPA)		125/36/2	1.00	325000.00	325000.00	031186 30/03/16	325000.00	
6	VADDE YENKAMMA (ANJANNA)		125/77	1.00	325000.00	325000.00	031187 30/03/16	325000.00	

149

2/10

ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
7	YENKAMMA (ANJANNA) ✓		125/97	1.00 ✓	325000.00	325000.00 ✓	031188 30/03/16	325000.00	
8	M. SANTHOSH KUMAR (MANENNA) ✓		125/152	1.00 ✓	325000.00	325000.00 ✓	031189 30/03/16	325000.00	
9	TENUGU MANAPPA (ASHAPPA) ✓		125/165	1.00 ✓	325000.00	325000.00 ✓	031190 30/03/16	325000.00	

72

233

ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/Husband	Photo of the Assignee	Sy.No.	Extent Ac/Gts.	Land value	Total Value	Cheque No. With Date	Amount.	Signature
1	2	3	4	5	6	8	9	10	11
10	SYED KHALEEL (YOUSUF ALI) ✓		✓ 125/192/1	✓ 1.00	325000.00	✓ 325000.00	031191 30/03/16	325000.00	
11	ALIGE SUREKHA (MALLESH) ✓		125	✓ 1.00	325000.00	✓ 325000.00	031192 30/3/16	325000.00	
12	DHANNARAM THIPPANNA (NARSIMLU) ✓		✓ 125/194	✓ 0.13	105625.00	✓ 105625.00	031193 30/3/16	105625.00	

211

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73

ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA FOR LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANGAM
 PROC. NO. B/783/13, DT: . 2016

Sl.No.	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac/Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
13	DHANNARAM GOPAL (NARSIMLU)		125/194/1	0.13	105625.00	105625.00	031194 30/03/16	105625.00	
14	DHANNARAM ANJAPPA (NARSIMLU)		125/194/2	0.14	113750.00	113750.00	031195 30/03/16	113750.00	

75

58

ACQUITTANCE ROLL PAYMENT TO THE PATTIDARS FOR PROCUREMENT OF PATTI LANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL.

5/1005

90

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name / Aadhar no.	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
1 4/16	మనోజ్ శి. వెంకట	9390 6303 1358	54/41	2-00	6,50,000/-	027332 04-03-16	
2 1/16	Narayana శి. Anjanna	6963 0141 3303	54/107/1	2-00	8,00,000/-	027342 04-03-16	
3 1/16	M. ప్రకాశ్ శి. వెంకట.	5367 9019 8343	54/116	2-00	8,00,000/-	027352 04-03-16	
4 4/16	వెంకట ప్రకాశ్ శి. వెంకట.	5568 1810 2895	54/106	2-00	6,50,000/-	027340 04-03-16	

100

ACQUITTANCE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTA LANDS FOR
ESTABLISHMENT NIMZ UNDER GO MS NO. 123 EN YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name Aadhar NO.	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
9 475	అను ఇందుకూ క. రామ్మ	4695 4603 4829	54/111	1-20	4,87,500/-	027348 04-03-16	
10 475	అంబికమ్మ ఉయ్య క. నర్సయ్య	7240 5187 8604	54/105	5-00	16,25,000/-	027339 04-03-16	
11 466	T. సంగీత / క. మాకెళ్ళ	4059 4910 0831	54/89/1	1-00	3,25,000/-	027334 04-03-16	
12 475	అను పుగ్గెకూ క. రామ్మ	4977 9073 9598	54/116	2-00	8,00,000/-	027347 04-03-16	

79

ACQUITTAANCE ROLL PAYMENT TO THE PATTE DARS FOR PROCUREMENT OF PATTI LANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name Aadhar NO.	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
17	శ్రీ రమణ శి / శ్రీ కృష్ణ శి	2706 5287 0431	54/107	2-00	8,00,000/-	027341 04-03-16	
18	M. లక్ష్మణ శి శి. కృష్ణ శి	2951 5137 3192	54/112	1-00	3,25,000/-	027349 04-03-16	
19	Ch. నాగరాజు / శి. కృష్ణ శి	6686 3487 4337	54/114	1-00	4,00,000/-	027350 04-03-16	
20	A. సుబ్బయ్య శి శి. కృష్ణ శి	4288.1035 5092	54/65	5-00	20,00,000/-	027333 04-03-16	

103

ACQUITANCE ROLL PAYMENT TO THE PATTEARS FOR PROCUREMENT OF PATTA LANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name Aadhar no.	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
21 480	शरद शर्मा स. सखेशर्मा	7648 8967 8066	54/209	2-00	6,50,000	027356 04-03-16	
22 412	श. शर्मा	173149465730	54/6	0-80	243750	026727 04-02-16	
23 444	श. शर्मा श. शर्मा	2750 8594 7706	54/29	5-00	16,25,000	027331 4-3-16	
24 120 112	S. शर्मा श. शर्मा	3364 8578 1381	54/53	5-00 Land Value Sh. Sharma cultivated	16,25,000 3,75,000 20,00,000	026447 27-2-16 027357 4-3-2016	

61

ACQUITTANCE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTI LANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name Aadhar no	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
✓ 29	Sethyamma ✓ W/o Navayama ✓	2597 68322872	54/17/3 ✓	1.00	4,00,000 4,00,000 ✓	050175 11.3.16 ✓	
✓ 30	Navayama ✓ S/o pentach ✓	266973121890	54/50 ✓	2.20 ✓	8,12,500 ✓	029738 11.3.16	
✓ 31	Narsappa ✓ S/o Balappa ✓	5511 1624 9232	54/670 ✓	4.00 ✓	16,00,000 ✓	029735 ✓ 11.3.2016	
✓ 32	Manamma ✓ H/ Narsappa ✓	6355 5898 8035	54/82 ✓	1.00 ✓	4,00,000 ✓	029736 ✓ 11.3.16	

90

ACQUITTANCE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTA LANDS FOR
ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name Aadhar No.	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
33	Chandramma W/o Nagarech	70097780300	54/30	2.20	10,00,000	029731 11.3.16	
34	Gangamma W/o pentarich	340592093240	54/30/1/1	2.20	10,00,000	029732 16.3.16	
35	Vittal S/o Mallanna	371483030669	94.00 48/3	Structures	1,98,005	000195 21.3.16	
36	Manamma W/o Vittal	382574593992	51.00 48/8	Structures	1,91,327	000200 21.3.16	

74

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ACQUITTA CE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTALANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
68	బసవ్ పు య బసవ్ న్న	5791 8227 2301	54/108	0-30	2,43,750	027343 04/03/2016	
69	సంజయ్ కుమార్ (కుమార్)	5764 7091 8031	54/35 1	2-00	6,50,000	030761 21/03/2016	
70	M. ద సత్యవతి దేవి కల వారి	9744 0429 2198	54/33 2	1-14	5,40,000	030740 21/03/2016	
71	M. ద ప్రసాద్ కల వారి	6284 6230 7658	54/33 1	1-13	5,30,000	030742 21/03/2016	

84

19,60,750

93,08,193
94,58,193

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159
ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARKHAND STATE

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
80	महेश चंद्र व/म बसु	5589 1344 8956	54/35/1	2.00	6,50,000	030762 21.3.16	
81	महेश चंद्र शंकर प्रसाद	2839 6923 5051	54/63 54/62/1	3.00 1.00 4.00	16,00,000	030735 21.3.16	
82	महेश चंद्र व/म लाल प्रसाद	5361 3583 5914	54/96	2.00	8,00,000	030744 21.3.16	
83	K. नरेश चंद्र शंकर प्रसाद	8074 7969 1833	54/84	0-30	3,00,000	030736 21.3.16	

78

ACQUITTANCE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTA LANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
88	M. అంబిక బు నీరాంక		54/24	3-00	9,75,000	031172 24-03-16	 99
89	కొంకార నవల అనగూరింక	4597 9925 4781	54/37	2-20	8,12,500	031175 24-3-16	
90	బిచ్చి మరకాభి అం అంబు	3867 1579 8415	54/10	3-00 (payment with held)	14,17,438	031171 24/03/16	
91	సెంతనాయివనమూ కాంక వంకరి	4315 47483180	54/85	1-00	3,25,000	031174 24/03/2016	

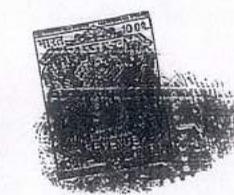
NIMZ land Procrurment Acquittance Roll of Pattadars in Yelgoi Vellage of Jharasangam Mandal on 29-02-2016.

Sl.No.	Name of the Pattedar	Photo of Pattedar	Sy.Nos	Area in	Amount	Cheque No. Date	Signature
				Ac -Gts			
1	2	3	4	5	6	7	8
4	Smt. Begari Rukkamma W/o Shivaram		72/7	2.00	800000	026390 Dt: 27-02-2016	
5	Smt. Begari Chennamma W/o Samnaiah		72/8	2.00	800000	026391 Dt: 27-02-2016	
6	Smt. Begari Sharadamma W/o Bichaiah		72/9	2.00	800000	026392 Dt: 27-02-2016	

(Handwritten Signature)

TAHSILDAR
Chegunta, Dt: Medak, (T.S)

NIMZ land Procrurment Acquittance Roll of Pattadars in Yelgoi Vellage of Jharasangam Mandal on 29-02-2016.

Sl.No.	Name of the Pattedar	Photo of Pattedar	Sy.Nos	Area in	Amount	Cheque No. Date	Signature
				Ac -Gts			
1	2	3	4	5	6	7	8
7	Smt. Jogula Doddi Narsamma W/o Ashappa ✓		72/10	1.00 ✓	325000 ✓	026393 Dt: 27-02-2016	
8	Smt. Begari Shekamma W/o Pentaiah ✓		72/11	1.00 ✓	325000 ✓	026394 Dt: 27-02-2016	
9	Sri. Moulanabi W/o Babumiya ✓		72/5	2.00 ✓	800000 ✓	026395 Dt: 27-02-2016	

R. Dilgaon
TAHSILDAR
 Chegunta, Dt. Medak, (T.S)

163

1123

Acquittance Roll

Sl.No.	Name of the Assignee with father /Husband name	Sy.No.	Extent	Amount to be paid @4,00,000/- per acre in case of under cultivation land/ 10,000/- per gunta	Cheque No & Date	Photo	Signature
1	1) Ismaial s/o Laxmaiah Legal heir of assignee	91/1	0.28	2,80,000/-	026805 3/3/16		
2	2) Bichamma w/o Thimmanna	91/2	0.26	2,60,000/-	026806 3/3/16		
3	3) Y.Lajar s/o Journappa	91/3	0.09	90,000/-	026807 3/3/16		

21

TAHSILDAR
Narsapur Mandal
Medak Dist.

164

114 B

159	4) Y.Prabhakar s/o Journappa		0.09	90,000/-	026808 3/3/16		026808
160	5) Y.Anil s/o Journappa		0.08	80,000/-	026809 3/3/16		ANIL
	Legal heirs of assignee						
161	6) Adivappa s/o Lalappa singeetham	91/4	0.26	2,60,000/-	026810 3/3/16		54
162	7) Yellamma w/o Enkanna	91/5	0.26	2,60,000/-	026811 3/3/16		50
	Legal heir of assignee						

TAHSILDAR
Narsapur Mandal
Medak District

13	Nagamma w/o Machander	91/12	0.27	2,70,000/-	026817 3/3/16		M n 506
	Legal heirs of assignee						
14	Narsaiah s/o Ismalaiah	91/14	0.27	2,70,000/-	026818 3/3/16		Narsaiah
15	Narsaiah s/o Bagaiah goud	91/15	0.27	2,70,000/-	026819 3/3/16		
16	Susheelamma w/o Manaiiah	91/16	0.27	2,70,000/-	026820 3/3/16		780
	Legal heirs of assignee						

TAHSILDAR
Narsapur
Medak Dist.

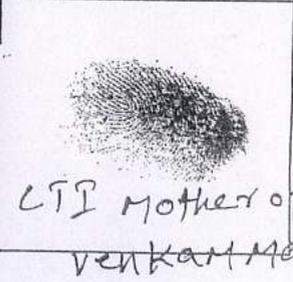
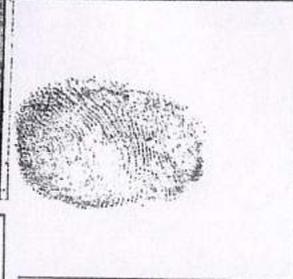
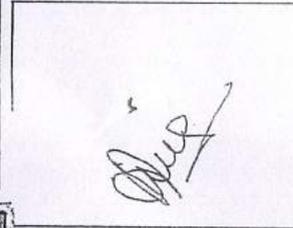
171	17) Ramulu s/o Lalappa	91/19	0.26	2,60,000/-	026821 3/3/16		
172	18) 1) Esaiah s/o Lachappa	91/20	0.13	1,30,000/-	026822 3/3/16		ಎ ಎ ಎ
173	19) 2) Sunanda w/o Manaiah Legal heirs of assignee		0.13	1,30,000/-	026823 3/3/16		ಇಂಪೊರ್ಟೆ
174	20) Adivappa s/o Lachappa	91/21	0.26	2,60,000/-	026824 3/3/16		

56

24

TAHSILDAR
Narsapur Mandal
Medak Dist.

21	Anjaiah s/o Balaiah	91/22	0.13	1,30,000/-	026825 3/3/16
22	Vittal s/o Balaiah		0.13	1,30,000/-	026826 3/3/16
	Legal heirs of assignee				
23	Thukkappa s/o Ushaiah	91/27	0.26	2,60,000/-	026827 3/3/16
24	Bichanna s/o Ramulu	91/28	0.27	2,70,000/-	026828 3/3/16
	Legal heir of assignee				

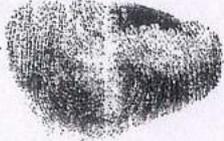


CTI Mother of
VENKAMMA

48

TAHSILDAR
Narsapur M.
Medak Dist.

STATEMENT SHOWING THE ACQUITTANCE OF ASSIGNED LAND

Sl.No.	Name of the Assignee with father/Husband Name	Sy.No.	Extent	Amount to be Paid @ 4,00,000/- Per acre in cultivation land. 3,25,000/-Per acre in Non-cultivation land	Cheque No & Date	Signature & Phone No.	Photo
1 450	Nagamma W/o. Balaiiah	100/2	4-24	14,95,000/-	026797 03.03.2016	 9640915688	
2 451	chandramma W/o. Narsappa	100/3	4.24	14,95,000/-	026798 03.03.2016	 8897973186	
3 452	Sangamma W/o. Basappa	91/13	0-27	2,70,000/-	029746 11.03.2016		
							TAHSILDAR Narsapur Mandal Medak Dist.

53

ACQUITTANCE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTI LANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 123 IN YELGOI (V) OF JIARASANGAM MANDAL

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name Aadhar NO.	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
5/46	కలతి సమయ్య S. సుబ్బయ్య	5722 7685 9191	54/94/1	1-20	4,87,500/-	027336 04-03-16	
6/47	బాబు శివయ్య M. పంజయ్య	4337 9484 2359	54/115	2-00	6,50,000/-	027351 04-03-16	
7/48	Ch. కృష్ణయ్య H. సంగయ్య	4168 7535 4090	54/119/1	2-00	6,50,000/-	027353 04-03-16	
8/49	పాండయ్య M. రామయ్య	4218.8302 2176	54/109/1	2-00	6,50,000/-	027345 04-03-16	

ACQUITTALE ROLL PAYMENT TO THE PATTEDARS FOR PROCUREMENT OF PATTALANDS FOR ESTABLISHMENT NIMZ UNDER GO MS NO. 125 N YELGOI (V) OF JHARASANGAM MANDAL.

Sl. No	Name of the Owner/Pattedar with Father/Husband Name	Photo of the Owner/Pattedar with Father/Husband Name	Sy.No	Area proposed Sale (Acres. Gts)	Total amount of land	Cheque No. & Date	Signature of pattedar
1	2	3	4	5	6	7	8
72	కాల్లూరి బాస్ తుల్యమ్మ మా తుక్కడిమ్మ	4099 3214 0797	54/78 1	1-00	4,00,000	030739 21/03/2016	
73	శుభానారాజు నారాయణమ్మ	2394 6971 8227	54/80	2-00	8,00,000	030743 21/03/2016	
74	జింజిరి అంజలి నారాజు	2372 8728 9068	57/48 1/2	ప్రతి	1524	000193 21-03-16	
75	కొత్తపల్లి వెంకటేశ్వరమ్మ	2800 8517 4050	54/92	ప్రతి	13554	000209 21-03-2016	

28

171
 ACCQUITTANCE ROLL FOR PAYMENT OF EX GRATIA LAND RESUMED FROM ASSIGNEES IN
 SY. NO. 125 OF YELGOI (V) OF JHARASANGAM MANDAL VIDE TAHSILDAR JHARASANG
 PROC. NO. B/783/13, DT: .2016

Sl.No	Name of the Assignee with Father/ Husband	Photo of the Assignee	Sy.No.	Extent Ac./Gts.	Land value	Total Value	Cheque No. With Date	Amount	Signature
1	2		4	5	6	8	9	10	11
1	Bojaiah (Kistaiah)		125/13	3.00	9,75,000/-	9,75,000/-	032889 04/04/2016	9,75,000/-	
2	Baikattu pulamm (Tukaram)		125/153	1.00	4,00,000/-	4,00,000/-	032888 04/04/2016	4,00,000/-	
3	T.Kalpna (Santhosh)		125/100/1	1.20	4,87,500/-	4,87,500/-	032890 04/04/2016	4,87,500/-	
4	Bojaiah (Kistaiah)		125/13	2.00	8,00,000/-	8,00,000/-	032887 04/04/2016	8,00,000/-	

ENVIRONMENTAL
CLEARANCE

**Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)**

To,

The ce
ZAHEERABAD NIMZ LIMITED

Zaheerabad NIMZ Limited (100% subsidiary of Telanagana Industrial Infrastructure Corporation Limited(TSIIC)), C/O TSIIC, 6th Floor, 5-9-58/B, Parishrama Bhavan, Fateh Maidan road, Basheerbagh, Hyderabad,,Hyderabad,Telangana-500004

Subject: Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the Ministry vide proposal number IA/TG/NCP/71421/2017 dated 26 Feb 2021. The particulars of the environmental clearance granted to the project are as below.

1. EC Identification No.	EC22A031TG158692
2. File No.	21-370/2017-IA.III
3. Project Type	New
4. Category	A
5. Project/Activity including Schedule No.	7(c) Industrial estates/ parks/ complexes/ areas, export processing Zones
6. Name of Project	Zaheerabad NIMZ
7. Name of Company/Organization	ZAHEERABAD NIMZ LIMITED
8. Location of Project	Telangana
9. TOR Date	01 Mar 2018

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 29/04/2022

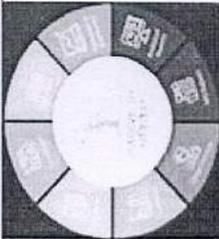
(e-signed)
Amardeep Raju
Scientist E
IA - (INFRA-1 sector)

Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH. Please quote identification number in all future correspondence.

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PARIVESH

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and Virtuous Environment. Single-Window Hub)*



2. The proposed project is for Development of Zaheerabad National Investment and Manufacturing Zone (NIMZ) in Sangareddy District of Telangana State. Telangana State Industrial Infrastructure Corporation Limited (TSIIC) has proposed to establish NIMZ at Nyalkal and Jharasangam Mandal's near Zaheerabad in Sangareddy District of Telangana in an area of ~12,635 acres (Acres 12,635.14 guntas, 5,113 ha) and will house both Category A and Category B Industries listed in the EIA notification, in pursuit of NMP of Department of Industry and Policy Promotion (DIPP) of Government of India.

3. The project land falls in 17 revenue villages i.e., Ganeshpur, Husselli, Ganjoti, Mungi, Rukmapur, Hadnur, Namtabad, Mamidgi, Kalbemal, Basanthpur, Metalkunta, Gangwar, Rejinthal and Malkanpahad villages of Nyalkal Mandal and Chilepalle, Yelgoi and Bardipur villages of Jharasangam Mandal, Sangareddy District. The infrastructure development being proposed includes water supply, water distribution, internal roads, storm water drains, electrical distribution network, internal street lighting, wastewater and waste management facilities, technical and support buildings, housing along with allied facilities, logistic zone with its necessary utilities, amenities and services.

4. The proposed project falls under 7(c), Industrial estates/ parks/ complexes/ areas, export processing Zones (EPZs), Special Economic Zones (SEZs), Category A. Total project cost is Rs. 3,095 Crore. The Terms of Reference was accorded vide letter no. F.No.21-237/2017-IA.III dated 01st March, 2018.

5. The public hearing was conducted on 20th January, 2021, by TSPCB. The meeting was conducted by the panel consisting of Collector, Joint Collector, Sangareddy District, and Environmental Engineer, Regional office Sangareddy, Telangana State Pollution Control Board.

6. Land use/Land cover of the project site: The project site is mostly comprised of barren and vacant lands. Few pockets of farmlands are also located within the site Land Use Type in project site are Scrub Land (44.6%), Agriculture Crop Land (27.65%), Fallow (26.21%), Plantation (0.8%), Rocky Area (0.43%), Built-up (Rural (0.31%)), Waterbodies (Tanks/pond/lakes; 0.02%).

7. The topography of the site is almost flat terrain with levels varying from 605 m to 660 m. Project site falls in seismic zone II (Least Active Zone). Nearest Road Connectivity is SH-14 and SH-16 -passes through site and NH-65 (Pune – Machilipatnam Road) - 10km south. Nearest Rail Connectivity is Metalkunta (1.4 km)- railway station and Zaheerabad (10 km) railway station. Nearest Seaport is JNPT (600 km) on west coast and Krishnapatnam Port (465 km) on east coast. Nearest Airport is Rajiv Gandhi International Airport (RGIA) at Shamshabad, Hyderabad. It is located to the southeast of the site at a distance of 125 km by road (105 km aerial distance) and Bidar Airport is located at 17 km by road from the NIMZ site and is currently under Indian Air Force Station.

8. Following industries are proposed to be housed with the project site-

Proposed Sector	Anticipated Types of industries/activities	Category as per EIA notification, 2006	Category as per CPCB
Electrical equipment	Manufacture of electric motors, generators, transformers and electricity distribution and control apparatus (includes electric motors, generators and motor generator sets, switchgear and	Not Applicable	Orange

	switchboard apparatus etc.)		
	Manufacture of batteries and accumulators (includes batteries, rechargeable batteries, etc.)		Red and Orange
	Manufacture of wiring and wiring devices (includes wires for live transmission, optical cables)		Orange
Metals	Manufacture of basic iron and steel (Ferro alloys, wire of steel by cold drawing, tube and tube fittings etc.)	Category A and B	Red and Orange
	Manufacture of basic precious and other non-ferrous metals (includes manufacture of copper from ore, lead etc.)		
	Casting of metals (includes manufacture of tubes, pipes and hollow profiles, casting of non-ferrous metals)		
Food and Agro Processing	Processing and preserving of meat (includes production, processing and preserving of meat and meat) products, aqua food related processing (fish and prawns etc.)	Not Applicable	Red
	Manufacture of dairy products (includes manufacturing of milk, milk powder, ice cream etc.)		Red
	Manufacture of grain mill products, starches and starch products (includes flour milling, rice milling, milling of other grains)		Orange and Green
	Manufacture of other food products (includes manufacture of bakery products, noodles, Processing of edible nuts etc.)		Orange
	Manufacture of prepared animal feeds (manufacture of cattle feed, poultry feed, feed for pets etc.)		Orange
Non-metallic minerals (except Glass)	Manufacture of non-metallic mineral products etc. (Includes manufacture of refractory products, clay building materials-bricks, tiles, ceramic products, AAC blocks, kerb stones, etc.)	Not Applicable	Orange and Green
Automobile	Manufacture of motor vehicles (such as manufacturing of Tractors, Buses etc.)	Not Applicable	Red
	Manufacture of parts and accessories for motor vehicles (includes parts such as brakes, gearboxes, axles, seats, tyres, rubber products etc.)		Orange and Green
Machinery	Manufacture of general-purpose machinery (includes manufacture of hydraulic and pneumatic components, pumps, compressors, taps, valves, lifts,	Not Applicable	Red, Orange and White

	etc.), construction machinery, power machinery.		
	Manufacture of special-purpose machinery (includes manufacture of agriculture implants, machine tools for drilling, milling, industrial machinery etc.)		
Transport equipment	Manufacture of Railway locomotives and rolling stock	Category A and B	Red
	Manufacture of Military fighting vehicles		

9. **Details of water bodies, impact on drainage:** The nearest water bodies from the proposed development is Madhura Nadi at 0.2 km, S and Narinja Reservoir at 1.5 km, S. The existing streams/drains within the project site will be retained as per the ToR requirement from MoEF&CC. The drains passing through the area shall be routed as per the proposed drain routing plan. Due care will be taken during construction to avoid spillage of construction materials. An adequate drainage system will be provided at the site with separate collection streams to segregate the storm run-off from roads, open areas, material storage areas, vehicle wash water and other wastewater streams. Drainage system will be provided at construction yard. Measures will be taken to prevent silting of natural drainage due to runoff from construction areas. Proper drainage by providing surface drainage system from the development parcels and connecting to storm water network. Natural drainage wherever retained will be strengthened to receive the newly channelled drainage to withstand the increased flow rates. Storm water drainage network is to be designed wherever diversion of the drains is proposed. At all drains located near the discharge points into natural drains a desilting and filter chambers shall be provided at suitable intervals which shall be preferably located right below the manhole covers provided on top of the drain to enable periodic cleaning and de-silting of these wells.

10. **Water requirements:** Total water (one time) requirement for the proposed development is estimated as 119.34 MLD and 2.5 ML of fire water demand. After treatment of sewage in proposed STP of 43.64 MLD and effluent in CETPs of 27.3 MLD capacity, it is proposed to reuse the treated wastewater into the system which will be in the order of 61.64 MLD. Thus, the net water demand for the proposed NIMZ is 57.71 MLD and 2.5 ML of fire water demand. The fresh water will be sourced from the Singur reservoir located at about 25 km from the project site. Water allocation consent letter has been obtained from Irrigation and CAD Department. The proposed development will not draw groundwater.

11. There is no Protected Areas (PA) including National Parks, Sanctuaries and Tiger Reserves etc. within 10 km of the project site. The project area is also not located within the Eco-Sensitive Zone (ESZ) or Eco-Sensitive Area (ESA) notified by the MoEF&CC. The project area is not located within CRZ area. No forest diversion is involved in the proposed project.

12. **Waste Management:** About 27.299 MLD Wastewater and 43.64 MLD Sewage will be generated. Member industry shall carry out primary treatment and shall discharge to CETP after meeting the inlet characteristics of CETP. Multiple CETPs will be developed and overall capacity of CETP will be in the order of 27.3 MLD. Sewage generated at site and at construction workers camp will be collected in holding tank and periodically transferred to temporary Sewage Treatment Plant (STP). In case of non-availability of nearby STP, mobile STP and septic tank with soak pits will be also be explored. No wastewater shall be disposed directly on land or on existing surface water resources

without appropriate treatment. An STP of ~ 44 MLD capacities to handle sewage waste from overall site development is proposed and the treated wastewater is stored in an underground retention tank for 24hrs before conveyance for non-potable usage. The treated wastewater from CETP & STP shall be reused to reduce the usage of freshwater resources.

13. Municipal Solid waste of 154.37 TPD at 100% occupancy is estimated to be generated. Out of this, biodegradable waste constitutes to 123.5 TPD and the non-biodegradable waste constitutes to 30.87 TPD. Integrated solid waste management facility is proposed for handling of MSW generated. Industrial solid waste is estimated as 423 TPD which includes 85 TPD of hazardous waste and 338 TPD of non-hazardous waste. It has been estimated that about 13.2 tonnes of sludge will be generated daily (@300kg/MLD) from the proposed STPs and about 8.2 tonnes/ day of sludge from the CETPs. Hazardous waste will be sent to nearest Hazardous waste management facility is located at Dundigal (78km from project site) near Hyderabad ORR. Non-hazardous waste will be given to TSPCB approved recyclers/vendors for further treatment and disposal.

14. The overall power requirement for the proposed NIMZ is 678.63 mVA. The nearest 220 kV supply tapping point is Sadhashivpet 220/132 kV substation, which will be utilised initially. Solar Power Harnessing would be adopted within NIMZ built up areas particularly at available roof tops. Estimated Installation Capacity and Cost for Solar Power Harness 26.55 MW.

15. Rainwater Harvesting shall be implemented at NIMZ to conserve rainwater. Roof top area, greenbelt/green area, road/paved area, and open areas proposed in the NIMZ are considered for estimating the rainwater which can be harvested. Estimated Volume of runoff that can be harvested is 1930631.34 m³.

16. Tree cutting and green belt development: Approximately 2300 tree are envisaged to be cut. The total Green area planned in the layout is 1974.4 acres (15.6%) under layout periphery green belt, traffic rotaries, green buffer areas and open green spaces. In addition, each industrial plot will maintain 33% area of its area under Green areas around their industrial plot as per TSPCB guidelines. Approximately, 8,87,000 no. of trees are proposed to be planted in entire NIMZ at park level. The survival of the plantation shall be monitored frequently and survival rate of the plantation during operational phase shall not be less than 80%. A capital cost of INR 135 million (13.5 Crores) shall be earmarked for this purpose and INR of 6.75 million (0.675 Crores) shall be allocated for recurring expenses towards green belt development and maintenance. In addition to this, all other industrial units shall develop green areas within their premises as per the prevailing TSPCB provisions.

17. Land acquisition and R&R issues: The NIMZ in Zaheerabad is proposed to be developed in an area of about ~12,635 acres. An area of Ac 3100.07 gts. is under the possession of TSIIC, out of which patta/private land is Ac.1484.07 gts of and government land is Ac. 1616. Existing settlements are retained. The conceptual Master Plan is flexible to accommodate any settlement rehabilitation requirement within the NIMZ boundary. Presently the settlements are retained with adequate green around them. Hamlets within the project site are retained back with 50m open/green area and between 50-250m, no red category industries are proposed.

18. Employment potential: NIMZ is envisaged to generate direct and indirect employment of 2,66,000 peoples. During operational phase, the NIMZ and associated facilities is likely to generate direct employment of ~1,18,307 people. This project may generate indirect employment of around 1,47,883 people.

19. Benefits of the project: The development of the NIMZ is being envisaged by TSIIC taking into consideration the overall development of Industries in the state. The Nation, State and the region will have impetuous benefits from such development, such as skill development and training to the local population, technology transfer, shifting of manpower resources from low productivity to high productive activities, better quality of educational and medical facilities to the local people, improved local infrastructure, improved socio-economic conditions, employment opportunities, etc.
20. Details of Court cases: No Court case is pending against the proposed project. Land related cases are being dealt separately.
21. Regarding several representations received, the proponent has submitted detailed information/documents regarding the query raised. It has been submitted that Land Alienation/ Acquisition Process shall be initiated as per provisions of Right to Fair Compensation and Transparency in Land Acquisition and Rehabilitation and Resettlement 2013.
22. The EAC based on the information submitted and clarifications provided by the project proponent and detailed discussions held on all the issues in its 293rd meeting during 24th – 25th March 2022, **recommended** the project for grant of environmental clearance with stipulated specific conditions along with other Standard EC Conditions.
23. The Ministry of Environment, Forest and Climate Change has considered the proposal based on the recommendations of the Expert Appraisal Committee (Infrastructure, CRZ and other Miscellaneous projects) and hereby decided to grant Environmental Clearance for the "*Development of Zaheerabad National Investment and Manufacturing Zone (NIMZ) in Sangareddy District of Telangana by M/s Telangana State Industrial Infrastructure Corporation Limited*" under the EIA Notification, 2006 as amended, subject to strict compliance of the following specific conditions, in addition to all standard conditions applicable for such projects.

SPECIFIC CONDITIONS

Statutory compliance:

- i. All red category projects should be confined at one place/area and a minimum distance of 500-700 m shall be maintained between the Industrial area and the boundary of Hamlet.
- ii. Two Hamlets i.e., Mungi Thanda and Chilepalle Thanda should be left out side from the project boundary located within Parcel I land.
- iii. All the mitigation measures to reduce pollution as mentioned in EIA/EMP report shall be implemented in toto.
- iv. Fly ash should be used as building material in the construction as per the provisions of Fly Ash Notification of September, 1999 and amended as on 27th August, 2003 and 25th January, 2016.
- v. As per the Ministry's Office Memorandum F. No. 22-65/2017-IA.III dated 30th September, 2020, the project proponent shall abide by all the commitments made by them to address the concerns raised during the public consultation. The project

proponent shall initiate the activities proposed by them, based on the commitment made in the public hearing, and incorporate in the Environmental Management Plan and submit to the Ministry. All other activities including pollution control, environmental protection and conservation, R&R, wildlife and forest conservation/protection measures including the NPV, Compensatory afforestation etc, either proposed by the project proponent based on the social impact assessment and R&R action plan carried out during the preparation of EIA report or prescribed by EAC, shall also be implemented and become part of EMP.

Water Environment

- vi. The existing water bodies in the project area shall be conserved and used for effective water management. No ground water shall be used in any case.
- vii. Provision shall be made to recharge the ground water and construct rainwater harvesting structures for augmentation of ground water levels. Rain water harvesting for roof run-off and surface run-off, as plan submitted shall be implemented.
- viii. Before recharging the surface run off, pre-treatment must be done to remove suspended matter, oil and grease. The bore well for rainwater recharging shall be kept at least 4 meters above the highest ground water table. Piezometer be installed adequately to monitor the ground water level.
- ix. The quantity of fresh water usage, water recycling and rainwater harvesting shall be measured/recorded to ensure the water balance is maintained and the record shall be submitted to the Regional Office, MoEF&CC along with six Monthly Monitoring report.
- x. The unused water quota allocated to the industrial estate should be surrendered to the water board.
- xi. Grading within the project site shall be planned such that there shall be negligible impacts on the existing natural drainage system/pattern. An adequate drainage system shall be provided at the site with separate collection streams to segregate the storm run-off from roads, open areas, material storage areas, vehicle wash water and other wastewater streams. Suitable measures should be taken to prevent the washing away of construction materials into the drainage system.

Pollution Control/Monitoring

- xii. The Industrial area shall maintain Zero Liquid Discharge and to achieve this waste water generated from various industrial operations shall be properly collected, treated to the prescribed standards and then recycled or reused for the identified uses.
- xiii. The member units shall provide storage tanks for collection of effluent and provide ETP/STP for further treatment as per the prescribed norms and, as per the commitment made by M/s Haryana State Industrial and Infrastructure Development Corporation Ltd. (HSIIDC). Flow meters with recording facilities shall be provided to monitor the effluent quality and quantity discharged by member industries to the final disposal/re-use on a continuous basis.

- xiv. Ambient noise levels shall be regularly monitored and conform to the prescribed standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be closely monitored during development/ construction phase.
- xv. Continuous monitoring system be installed by all the member industries and adequate measures shall be made to reduce ambient air, water and noise level during construction and post construction phase, so as to conform to the stipulated standards by CPCB/SPCB.
- xvi. A comprehensive plan for disaster management and mitigation be developed taking in to account the products, processes and hazardous waste if any and its disposal. The plan should also include financial provisions for the same and integrate these within EIA/EMP.
- xvii. EMP- Budget allocation for developing adequate infrastructure for healthcare facilities and its operations for the employees and general public be made and implemented. Also adequate financial provisions be made for skill development for local population as provided for in the EIA-EMP.

Green Belt

- xviii. Green belt should be developed all around the settlements and water bodies. Minimum 33% of total project area shall be maintained as green belt.
- xix. Plantation/green belt should be developed at the boundary of the industrial project/area and hamlet/all nearby villages.

STANDARD CONDITIONS:

I. Statutory compliance:

- (i) The project proponent shall prepare a Site-Specific Conservation Plan & Wildlife Management Plan and approved by the Chief Wildlife Warden. The recommendations of the approved Site-Specific Conservation Plan / Wildlife Management Plan shall be implemented in consultation with the State Forest Department. The implementation report shall be furnished along with the six-monthly compliance report (in case of the presence of Schedule-I species in the study area).
- (ii) The project proponent shall obtain the necessary permission from the Central Ground Water Authority, in case of drawl of ground water / from the competent authority concerned in case of drawl of surface water required for the project.
- (iii) All excavation related dewatering shall be as duly authorized by the CGWA. A NOC from the CGWA shall be obtained for all dewatering and ground water abstraction
- (iv) A certificate of adequacy of available power from the agency supplying power to the project along with the load allowed for the project should be obtained.
- (v) All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Coast Guard, Civil Aviation Department

shall be obtained, as applicable by project proponents from the respective competent authorities.

II. Air quality monitoring and preservation:

- (i) The project proponent shall install system to carryout Ambient Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM₁₀ and PM_{2.5} in reference to PM emission, and SO₂ and NO_x in reference to SO₂ and NO_x emissions) within and outside the project area at least at four locations (one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions.
- (ii) Appropriate Air Pollution Control (APC) system shall be provided for all the dust generating points including fugitive dust from all vulnerable sources, so as to comply prescribed emission standards.
- (iii) Dust collectors shall be deployed in all areas where surface cleaning and painting operations are to be carried out, supplemented by stacks for effective dispersion.
- (iv) Diesel power generating sets proposed as source of backup power should be of enclosed type and conform to rules made under the Environment (Protection) Act, 1986. The height of stack of DG sets should be equal to the height needed for the combined capacity of all proposed DG sets. Use of low sulphur diesel. The location of the DG sets may be decided with in consultation with State Pollution Control Board.
- (v) A detailed traffic management and traffic decongestion plan shall be drawn up to ensure that the current level of service of the roads within a 05 kms radius of the project is maintained and improved upon after the implementation of the project. This plan should be based on cumulative impact of all development and increased habitation being carried out or proposed to be carried out by the project or other agencies in this 05 Kms radius of the site in different scenarios of space and time and the traffic management plan shall be duly validated and certified by the State Urban Development department and the P.W.D./ competent authority for road augmentation and shall also have their consent to the implementation of components of the plan which involve the participation of these departments.

III. Water quality monitoring and preservation:

- (i) Total fresh water use shall not exceed the proposed requirement as provided in the project details. Prior permission from competent authority shall be obtained for use of fresh water.
- (ii) Sewage Treatment Plant shall be provided to treat the wastewater generated from the project. Treated water shall be reused for horticulture, flushing, backwash, HVAC purposes and dust suppression.
- (iii) A certificate from the competent authority for discharging treated effluent/ untreated effluents into the Public sewer/ disposal/drainage systems along with the final disposal point should be obtained.
- (iv) No diversion of the natural course of the river shall be made without prior permission from the Ministry of Water resources.

IV. Noise monitoring and prevention:

- (i) Noise level survey shall be carried as per the prescribed guidelines and report in this regard shall be submitted to Regional Officer of the Ministry as a part of six-monthly compliance report.

- (ii) Noise from vehicles, power machinery and equipment on-site should not exceed the prescribed limit. Equipment should be regularly serviced. Attention should also be given to muffler maintenance and enclosure of noisy equipments.
- (iii) Acoustic enclosures for DG sets, noise barriers for ground-run bays, ear plugs for operating personnel shall be implemented as mitigation measures for noise impact due to ground sources.
- (iv) The ambient noise levels should conform to the standards prescribed under E(P)A Rules, 1986 viz. 75 dB(A) during day time and 70 dB(A) during night time.

V. Energy Conservation measures:

- (i) Provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly;
- (ii) Provide LED lights in their offices and project areas.

VI. Waste management:

- (i) Necessary arrangements for the treatment of the effluents and solid wastes must be made and it must be ensured that they conform to the standards laid down by the competent authorities including the Central or State Pollution Control Board and under the Environment (Protection) Act, 1986.
- (ii) The solid wastes shall be managed and disposed as per the norms of the Solid Waste Management Rules, 2016.
- (iii) Any wastes from construction and demolition activities related thereto shall be managed so as to strictly conform to the Construction and Demolition Waste Management Rules, 2016.
- (iv) A certificate from the competent authority handling municipal solid wastes should be obtained, indicating the existing civic capacities of handling and their adequacy to cater to the M.S.W. generated from project.
- (v) Used CFLs and TFLs should be properly collected and disposed off/sent for recycling as per the prevailing guidelines/ rules of the regulatory authority to avoid mercury contamination.

VII. Green Belt:

- (i) An overall green area of at-least 33% of the Industrial Area should be developed with native species. The project proponent of the Industrial Area shall comply with the additional commitment made by them in the EIA report regarding the development of green belt.
- (ii) The Industrial Areas are directed to accordingly allocate the area to be developed as green cover to respective individual industrial units so as to achieve the above mentioned condition.
- (iii) The individual industrial unit, at the time of obtaining EC, shall bring a letter from the Industrial Area for the area allocated to them to be developed as green cover as a part of obligation from the Industrial Area.
- (iv) Wherever possible, plantations around the periphery of the Industrial Area, in the downwind direction and along the road sides shall be provided for containment of pollution and for formation of a screen between the industrial area and the outer civil area. The choice of plants should include shrubs of height 1 to 1.5 m and tree of 3 to 5 m height. The intermixing of trees and shrubs should be such that the foliage area density in vertical is almost uniform.

- (v) The parameters like selection of plant species, procedure for plantation, density of tree plantation etc shall be as per the CPCB guidelines.

VIII. Public hearing and human health issues:

- (i) Workers shall be strictly enforced to wear personal protective equipments like dust mask, ear muffs or ear plugs, whenever and wherever necessary/ required. Special visco-elastic gloves will be used by labour exposed to hazards from vibration.
- (ii) Safety training shall be given to all workers specific to their work area and every worker and employee will be engaged in fire hazard awareness training and mock drills which will be conducted regularly. All standard safety and occupational hazard measures shall be implemented and monitored by the concerned officials to prevent the occurrence of untoward incidents/ accidents.
- (iii) Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.
- (iv) Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
- (v) Occupational health surveillance of the workers shall be done on a regular basis.

X. Environment Responsibility:

- (i) The company shall have a well laid down environmental policy duly approved by the Board of Directors. The environmental policy should prescribe for standard operating procedures to have proper checks and balances and to bring into focus any infringements/deviation/violation of the environmental / forest /wildlife norms/ conditions. The company shall have defined system of reporting infringements / deviation / violation of the environmental / forest / wildlife norms / conditions and / or shareholders / stake holders. The copy of the board resolution in this regard shall be submitted to the MoEF&CC as a part of six-monthly report.
- (ii) A separate Environmental Cell both at the project and company head quarter level, with qualified personnel shall be set up under the control of senior Executive, who will directly report to the head of the organization.
- (iii) Action plan for implementing EMP and environmental conditions along with responsibility matrix of the company shall be prepared and shall be duly approved by competent authority. The year wise funds earmarked for environmental protection measures shall be kept in separate account and not to be diverted for any other purpose. Year wise progress of implementation of action plan shall be reported to the Ministry/Regional Office along with the Six Monthly Compliance Report.
- (iv) Self-environmental audit shall be conducted annually. Every three years third party environmental audit shall be carried out.

XI. Miscellaneous:

- (i) The project proponent shall make public the environmental clearance granted for their project along with the environmental conditions and safeguards at their cost by prominently advertising it at least in two local newspapers of the District or State, of which one shall be in the vernacular language within seven days and in addition this shall also be displayed in the project proponent's website permanently.

- (ii) The copies of the environmental clearance shall be submitted by the project proponents to the Heads of local bodies, Panchayats and Municipal Bodies in addition to the relevant offices of the Government who in turn has to display the same for 30 days from the date of receipt.
- (iii) The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same on half-yearly basis.
- (iv) The project proponent shall submit six-monthly reports on the status of the compliance of the stipulated environmental conditions on the website of the ministry of Environment, Forest and Climate Change at environment clearance portal.
- (v) The project proponent shall submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company.
- (vi) The criteria pollutant levels namely; PM_{2.5}, PM₁₀, SO₂, NO_x (ambient levels) or critical sectoral parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
- (vii) The project proponent shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities, commencing the land development work and start of production operation by the project.
- (viii) The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.
- (ix) The project proponent shall abide by all the commitments and recommendations made in the EIA/EMP report, commitment made during Public Hearing and also that during their presentation to the Expert Appraisal Committee.
- (x) No further expansion or modifications in the Industrial Area shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEF&CC).
- (xi) Concealing factual data or submission of false/fabricated data may result in revocation of this environmental clearance and attract action under the provisions of Environment (Protection) Act, 1986.
- (xii) The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.
- (xiii) The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.
- (xiv) The Regional Office of this Ministry shall monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data / information/monitoring reports.
- (xv) The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and Rules and any other

184

orders passed by the Hon'ble Supreme Court of India / High Courts and any other Court of Law relating to the subject matter.

(xvi) Any appeal against this EC shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

24. This issues with the approval of the Competent Authority.

(Amardeep Raju)
Scientist-E

Copy to:

1. The Principal Secretary, Environment, Forests, Science and Technology Department, Telangana Government Secretariat, Room No. 327A, D-Block, 2nd Floor, Khairatabad, Hyderabad (Telangana).
2. The Regional Officer, Ministry of Env., Forest and Climate Change, Integrated Regional Office, Hyderabad, 3rd Floor, Room No. 309, Aranya Bhawan, Opp. RBI, Safiabad – 500004, Hyderabad, Telangana.
3. The Member Secretary, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi – 32.
4. The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-III, Industrial Estate, Sanath Nagar, Telangana - 500018 Hyderabad.
5. Monitoring Cell, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi.
6. District Collector, Sangareddy, Telangana.
7. Guard File/Monitoring File/ Parivesh Portal /Record File.

(Amardeep Raju)
Scientist-E

Validity unknown

Digitally signed by Amardeep Raju
Scientist E
Date: 4/29/2022 7:09:25 PM

